




	District Administration Rudraprayag.)	
5.	<b><u>Annexure No. 3</u></b> (Copy of SOP of the Urban Development Department.)	81- 84
6.	<b><u>Annexure No. 4</u></b> (Copy of SOP of the District Administration Chamoli.)	85-93
7.	<b><u>Annexure No. 5</u></b> (Copy of SOP of the Disaster Management Department.)	94-99
8.	<b><u>Annexure No. 6</u></b> (Copy of SOP of the District Administration Uttarkashi.)	100-103
9.	<b><u>Annexure No. 7</u></b> (Copy of SOP of the Panchayati Raj Uttarkashi Department.)	104-110
	<b><u>Annexure No. 8</u></b> (Copy of SOP of the Panchayati Raj Rudraprayag Department.)	111-116
	<b><u>Annexure No. 9</u></b> (Copy of SOP of the Panchayati Raj Chamoli Department.)	117-119

Dated: 8 January 2025

  
 Associate  
 Anjali Rajput  
 (Counsel for the State of Uttarakhand)



BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

**COMPLIANCE AFFIDAVIT**

**(By Additional Secretary, Forest & Environment  
Department, State of Uttarakhand)**

IN

Execution Application No. 27/2022

In

M.A. No. 54/2023

In

O.A. No. 561/2022



IN THE MATTER OF:

Urvashi Shobhna Kachari

Applicant

Versus

Union of India &Ors.

Respondents

I, Kahkashan Naseem, aged about 44 Years, D/o Mr. A.S.Ansari, presently posted as Additional Secretary, Forest and Environment, State of Uttarakhand, hereby solemnly affirm and state on oath as under: -



1. That the deponent is presently posted as the Additional Secretary, Forest and Environment, State of Uttarakhand and is competent to sign and swear the instant affidavit.

2. That the above noted matter was listed for hearing on 13.11.2024, wherein the Hon'ble National Green Tribunal was pleased to issue the following directions: -

“.....

*5. The Additional Secretary, Environment has appeared and has submitted the cap for pilgrims for visiting these places has been fixed by the State. No such order, Memo or Document in this regard could be pointed out during the argument.*

*6. Hence, we accept the prayer for granting one week to place such an order on record.*

.....”

3. That in compliance of the aforesaid directions, a compliance affidavit has already been filed before this Hon'ble Tribunal on 19.12.2024.
4. That earlier the matter was listed on 31.07.2024 and on the said date, this Hon'ble Tribunal was pleased to direct as under: -

“.....

*10. In these circumstances of the case, we direct the Secretary, Environment Department, State of Uttarakhand to appear through virtual mode on the next date of hearing and disclose his stand in respect of the submission of Counsel for the Applicant about any untimely mishap in the absence of carrying*



*[Handwritten signature]*

*capacity and how the loss in such a case would be compensated and who will be held responsible for it.*

.....”

5. That in compliance of the aforesaid direction, it is humbly stated that the Chief Secretary, Government of Uttarakhand vide letter dated 27.11.2024 directed the concerned departments to provide the necessary SOP forthwith. The major departments are Forest, Home, Transport, Drinking Water, Health, PWD, Tourism, Animal Husbandry, Panchayati Raj, Urban Development, Rural Development & Disaster management Department, CEO, BKTC Uttarakhand, Commissioner, Char Dham Yatra Regulation and Control Board Uttarakhand, District Magistrate, Chamoli, Rudraprayag & Uttarkashi who look after the various aspects of the Char Dham Yatra Management like registration of tourist, equines, vehicles, law & order, sanitation, health and other general administration. In this connection, copy of letter dated 27.11.2024 is being marked and filed as **Annexure No. 1** to this affidavit.



6. That a copy of combined SOP of the Departments: Tourism department, Home department, Transport Department, Health Department, Animal Husbandry Department, District Administration Rudraprayag is being marked and filed as **Annexure No. 2** to this affidavit.

*A*

7. That a copy of SOP of the Urban Development Department is being marked and filed as Annexure No. 3 to this affidavit.
8. That a copy of SOP of the District Administration Chamoli is being marked and filed as Annexure No. 4 to this affidavit.
9. That a copy of SOP of the Disaster Management Department is being marked and filed as Annexure No. 5 to this affidavit.
10. That a copy of SOP of the District Administration Uttarkashi is being marked and filed as Annexure No. 6 to this affidavit.
11. That a copy of SOP of the Panchayati Raj Uttarkashi Department is being marked and filed as Annexure No. 7 to this affidavit.
12. That a copy of SOP of the Panchayati Raj Rudraprayag Department is being marked and filed as Annexure No. 8 to this affidavit.
13. That a copy of SOP of the Panchayati Raj Chamoli Department is being marked and filed as Annexure No. 9 to this affidavit.
14. That the quantum of the flow of tourists is being regulated as per SOPs from time to time.
15. That in response to the query of the Hon'ble Tribunal, it is humbly submitted that in case of any mishap, the responsibility shall be fixed in accordance with the applicable SOP.
16. That the deponent is a responsible Government servant having the highest regard for the Hon'ble Tribunal and orders passed by them. The deponent has always made her sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.



*(Handwritten signature)*



Deponent

Verification: -

Verified at Dehradun on this the 7 day of January, 2025, that the contents of the accompanying compliance affidavit are true and correct to the best of my knowledge and belief based on the official record and nothing is false and no material has been concealed therein.



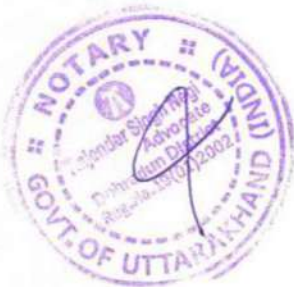
Deponent

Dated: 7 January 2025

FILED BY

Advocate Anjali Rajput

(Chamber no.136, New Lawyers Chamber, Supreme court of India,  
New Delhi)



This affidavit is sworn before me by  
Shri. Kahlsukan Mallam  
who is identified by Shri .....  
at Dehradun on.....

  
(Rajender Singh Negi)  
Advocate & Notary, Dehradun

758

Annexure no 1

प्रेषक,

राधा रतूड़ी,

मुख्य सचिव

उत्तराखण्ड शासन।

सेवा में,

1. अपर मुख्य सचिव/प्रमुख सचिव/सचिव, वन, गृह, परिवहन, पेयजल, स्वास्थ्य एवं परिवार कल्याण, लोक निर्माण, पर्यटन, पशुपालन, पंचायती राज, शहरी विकास, ग्राम्य विकास एवं आपदा प्रबन्धन विभाग उत्तराखण्ड शासन।
2. मुख्य कार्याकारी अधिकारी (सी0ई0ओ0) बद्रीनाथ-केदारनाथ मन्दिर समिति (बी0के0टी0सी), उत्तराखण्ड।
3. आयुक्त, चार धाम यात्रा प्रबन्धन एवं नियंत्रण बोर्ड, उत्तराखण्ड।
4. जिलाधिकारी-चमोली/रूद्रप्रयाग/उत्तरकाशी, उत्तराखण्ड।

पर्या0 संरक्षण एवं जलवायु परिवर्तन अनु0 दे0दून: दिनांक: 27 नवम्बर, 2024

विषय:- मा.राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-561/2022 उर्वशी शोभना कछारी बनाम भारत संघ व अन्य (निष्पादन आवेदन संख्या-27/2023) में मानक संचालन प्रक्रिया (SOP) उपलब्ध कराये जाने विषयक।

महोदय,

उपर्युक्त विषयक मा.राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-561/2022 उर्वशी शोभना कछारी बनाम भारत संघ व अन्य (निष्पादन आवेदन संख्या-27/2023) में मा.प्राधिकरण द्वारा दिनांक 13.11.2024 (छायाप्रति संलग्न) का संदर्भ ग्रहण करना चाहें, जिसके माध्यम से केदारनाथ, हेमकुण्ड साहिब, गंगोत्री एवं यमुनोत्री यात्रा मार्गों में प्रतिदिन तीर्थ यात्रियों के सुचारु आवगमन हेतु मा.प्राधिकरण द्वारा कतिपय दिशा-निर्देश दिये गये हैं।

2- इस संबंध में मा.प्राधिकरण के आदेश दिनांक 13.11.2024 की छायाप्रति संलग्न कर प्रेषित करते हुए मुझे यह कहने का निदेश हुआ है कि कृपया चार-धाम यात्रा के सुगम्य एवं सुचारु संचालन हेतु आपके विभाग/बोर्ड के स्तर पर अद्यतन जारी की गई मानक संचालन प्रक्रिया (SOP) की एक प्रति आज ही उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड की ई-मेल आई.डी. (msukpcb@yahoo.com) पर उपलब्ध कराने का कष्ट करें।



भवदीय,

Signed by

Radha Raturi

Date: 27-11-2024 15:41:05 मुख्य सचिव।

(राधा रतूड़ी)

**759**

संख्या एवं दिनांक-तदैव।

प्रतिलिपि:- सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को इस आशय से प्रेषित कि प्रश्नगत प्रकरण में सभी विभागों से सूचना प्राप्त कर, संकलित करते हुए, संकलित रिपोर्ट मा.आयोग में समयबद्ध रूप से जमा किये जाने हेतु शासन के अनुमोदनार्थ उपलब्ध कराने का कष्ट करें।

आज्ञा से,

Signed by

Kahkashan Naseem (कहकशा नसीम)

Date: 29-11-2024 11:29:26  
अपर सचिव।

# STANDARD OPERATING PROCEDURE FOR CHAR DHAM YATRA 2024



## **Contents**

<b>Introduction .....</b>	<b>3</b>
<b>Tourism Department Standard Operating Procedure.....</b>	<b>7</b>
<b>Police Department Standard Operating Procedure.....</b>	<b>21</b>
<b>Transport Department Standard Operating Procedure..</b>	<b>29</b>
<b>Health Department Standard Operating Procedure .....</b>	<b>38</b>
<b>Animal Husbandry Standard Operating Procedure.....</b>	<b>47</b>
<b>District Administration Standard Operating Procedure.</b>	<b>53</b>

## CHAR DHAM YATRA

### Introduction

The Char Dham Yatra is a highly revered pilgrimage circuit in India that is considered one of the most sacred and therefore has great importance in Hindu tradition. Pilgrims from across the country and around the world visit the four Himalayan pilgrimage sites of Yamunotri,



Gangotri, Kedarnath, and Badrinath, which are collectively known as the Char Dham. Each dham is devoted to a particular deity and carries unparalleled historical importance and great religious sentiments. The importance of these sacred locations goes beyond just religious significance, the beautiful & serene surroundings offer pilgrims a peaceful and calm setting for reflection and spiritual rejuvenation.

Each year, the Char Dham pilgrimage takes place for a brief six-month period (*Kapaat* opening to *Kapaat* closing). Nonetheless, it is without a doubt one of the most important source of both direct and indirect employment for the local population, acting as a backbone of Uttarakhand state's economy. During the yatra season the local population is engaged in providing various hospitality related services. According to a UNDP research (April 2021 “Revival of Char Dham Yatra in the Post- COVID world), the average expenditure made by each tourist in 2021 at Char Dham was anticipated to be Rs 6,921, the report submitted the estimated economic loss of INR 25 Billion to the State economy due to COVID. This highlights the significance of the Char Dham yatra, to the State’s economy.

Given the importance of the Char Dham Yatra, the State Government ensures that all necessary arrangements, preparations and interventions are in place before the Yatra season begins. These interventions, which are designed and refined based on lessons learnt from conducting the previous year yatra, are primarily aimed to achieve the motive of *Sahaj, Sugam, Sukhad, Surakshit* Char Dham Yatra, by

improving the yatra route's basic amenities and connectivity. The Government of India's initiative of 900 kms Char Dham Project has also helped to develop all weather road stretches in the region to ease the growing pressure on the Yatra Route.

The natural disaster of 2013 was one of the unprecedented natural disasters faced by the Country; the State received an unusual amount of rainfall which led to the melting of the Chorabari glacier and flooding of the Mandakini River. The heavy rainfall caused massive flash floods and landslides resulting in the death of residents and tourists as well as extensive damage to property. Reportedly the worst hit was the Kedarnath valley. The flood left behind a death toll of more than 5000. As per the Joint Rapid Damage and Needs Assessment Report commissioned by Department of Economic Affairs, the approximate cost of urban infrastructural damages alone was ascertained at INR 1268 million.

The COVID pandemic had a significant impact on the Char Dham Yatra, subsequently, the travel ban was lifted in September 2021 following a High Court decision, and the Yatra resumed with strict adherence to Standard Operating Protocols to limit the number of pilgrims. Subsequently, the tourism sector experienced a resurgence post-COVID, resulting in an unprecedented increase in the number of pilgrims visiting the dhams. The number of pilgrims registered in the Pre-COVID year 2019 was 34,10,035; in the Post-COVID year 2022, that figure increased to 46,27,292, indicating a 35% increase in pilgrims. In the year 2023 nearly 56 lakh pilgrims attended the Char Dham; this year, the State Government anticipates further surge in the number of pilgrims.

The Char Dham Yatra is one of its kind unique pilgrim yatra that spread across 3 districts of the State – Uttarkashi, Chamoli and Rudraprayag. The *Char Dham Yatra Prashsan Sangathan* was established under the chairmanship of Garhwal Commissioner as per the prescribed order of 14 June, 1990 vide order no 1936/28(prasha.cell)/90 for *Yatra*. This was later revised in 2023 vide order 4614/PA 2022-23 to form a dedicated *Char Dham Prabandhan evam niyantran Sangathan* (Chardham Yatra Management & Control Organization) which aims to augment the institutional framework by deploying 20 fulltime dedicated resources for organizing the Char Dham Yatra under the Chairmanship of the

Garhwal Commissioner. The 3 District Magistrates along with the Superintendent Police under the guidance of Garhwal Commissioner and Inspector General, Garhwal are responsible for conducting and managing an effective yatra. Further, it is imperative to mention that the delicate and sensitive ecological balance in these areas is facing extreme stress, due to year-on-year exponential increase in the number of pilgrims. To support and achieve the motive of *Sahaj, Sugam, Sukhad, Surakshit yatra*, the State Tourism Department has been given the responsibility of developing the yatra registration process. The State Government had taken measures to put a hard limit on the number of Pilgrims undertaking the Char Dham Yatra (File No 644/VI/22-83(4)2021 dated 10/05/2022). The department made registration mandatory, but due to heavy inflow of devotees from all across the Country the limit was later relaxed. Further, the registration has now been mandated by the State government (as per the e.file no. 30902 dated 15 April 2024), pilgrims have to register before they are allowed entry to the access point.

The State government has year on year prescribed carrying capacity at the Dhams, however, to have a scientific empirical method for determining the carrying capacity for each dham, a request to IIM Rohtak vide letter no.106/sec/PS/2024 dated 31.05.2024 has been made. The study will also provide suggestions on improving the current registration system and incorporating AI based technology.

The State Government has worked on designing and evolving the process to streamline the activities. The Tourist Safety Management System (TSMS) which today is an important tool for supporting decision making process by the State Government was developed in 2022, not only for aiding the State government in crowd management but is also an important safety security protocols measure. The online registration process has been further developed to include centralized call center, verification, on site token generation systems & Queue management; all these systems work in close coordination with the District Administration, tasked with the responsibility of effective crowd control in their respective regions.

Apart from this other line departments/officers including Health, Transport, Animal Husbandry, Police, District magistrates are tasked with various responsibilities of the Char Dham Yatra to ensure the entire process is streamlined.

**TOURISM DEPARTMENT  
STANDARD OPERATING PROCEDURE**

## Tourism Department Standard Operating Procedure

### Objective

Department of Tourism, Uttarakhand has a well-established Standard Operating Procedure (SOP) and established process for Registration, Verification, Token generation and stamping of tokens to ensure our motive of *Sahaj, Sugam, Sukhad, Surakshit yatra*. Effective crowd management at the Char Dham routes is one of the key requirements for the State Government, it not only helps in ensuring streamlined movement of traffic but also enhances the overall experience of the Yatris. Keeping this in mind the Government of Uttarakhand has mandated the prior registration of Yatris vide its order efile no. 30902 dated 15 April 2024.

The Tourism department has been tasked with the registration process of the pilgrims undertaking the Char Dham Yatra. The registration process has been streamlined and evolved to include comprehensive solution in the form of Tourist Safety Management System (TSMS) to facilitate the entire Yatra process. The following activities have been undertaken by the department:

**Registration:** Registration of all the yatris visiting the Char Dham is aimed to ensure that the yatris, as per the carrying capacity reach the respective dhams. The simplified registration (Online & Offline) process helps the Yatris to choose the best dates for scheduling their Yatra depending on the available registration dates. The online system encourages to choose a suitable date and in case of overbooked dates a pop-up requesting rescheduling is provided. The registration system also allows rescheduling & cancellation of the yatra registration by the user.

- As registration has now been mandated by the State government, pilgrims have to register before they are allowed entry to the access points. The registration is done with reference to the carrying capacity of the respective dhams.
- For the ease of registration, the pilgrims can opt to have their registration done via **Online portal, WhatsApp, Mobile application or through Physical counters**. The forms/formats are designed in a manner that they are user friendly and can be filled within a few minutes.

- Post registrations, the pilgrims will receive a registration confirmation document & SMS, which can be produced before the Authority either physically or digital copy on mobile.
- All registration documents are embedded with QR codes & a unique ID to limit fraudulent practices and scanned by the Authorities via Yatri Mitra through installed scanner devices or handheld devices.
- To prevent fraudulent practices, such as hoarding of registration dates/ slots, the system will delete group bookings after 72 hours, in case details of Yatris are not entered into the group Id, subsequently these dates will be released for registration.
- The Yatra registration allows pilgrims to access the Dham on the registered dates which they have selected during the registration process.
- The registration can be done via Online & Offline modes as detailed below:

#### A. Online Registration

Following four platforms are operated for registration:

1. Website - [registrationandtouristcare.uk.gov.in](http://registrationandtouristcare.uk.gov.in)
2. By typing “Yatra” on WhatsApp number- 8394833833.
3. Mobile App – [touristcareuttarakhand](https://play.google.com/store/apps/details?id=com.ethicsutdb.app&pli=1)
4. 24X7 Operational Call center

#### 1. **Online through Web Portal/Mobile APP**

- To register online through web portal for the Char Dham Yatra, kindly follow the following steps mentioned below:

##### **Account Creation**

**Step 1:** Open the web link -

<https://registrationandtouristcare.uk.gov.in/>

or mobile app ‘**touristcareuttarakhand**’

For Android:

<https://play.google.com/store/apps/details?id=com.ethicsutdb.app&pli=1>

For iOS: <https://apps.apple.com/us/app/tourist-care-uttarakhand/id1574692609>

**Step 2:** Now click on Register/Login

**Step 3:** Fill the registration form - Name, Mobile Number, select registration type (Tour Operator, Individual, Family) and enter password. Each of the fields are mandatory.

**Step 4:** Registration System will verify the signing through OTP verification sent on your registered mobile and email. Complete the OTP verification process and click on Verify OTP button.

**Step 5:** Login using-in using the registered Mobile number & password. A personalize dashboard will be open. Kindly fill the pilgrim information.

### **Tour Creation and Pilgrims Add**

**Step 1:** Click on Create/Manage Tour Info and Click Add New Tour.

**Step 2:** Now add tour plan details such as Select Tour Duration, Number of Tourists, Mode of Travel dham, add each Dham destination with date of visit and save the form.

**Step 3:** Add Pilgrims details required for registration

#### **Note:**

— Registration can be done using any valid Id. Kindly keep a scan copy of photo id proof (AADHAR) / address proof in \*.jpg, \*.png format ready. The size of scan copy must be between 10kb to 1mb.

After registration completion, a unique registration number and Group ID will be sent on the Registered Mobile Number through SMS and Registration document can be downloaded from *Manage Pilgrims* and this document will be used for Char Dham Yatra for verification purposes.

Uttarakhand Tourism Development Board - Yatra Registration Letter



Unique Registration No	355857652117
Group ID	G129892
Destination	Yamunotri, Gangotri, Kedarnath, Badrinath, Hemkund Sahib
Tour Days	27-05-2022 To 31-05-2022
Selected Specific Date	Yamunotri: 27-05-2022 Gangotri: 28-05-2022 Kedarnath: 29-05-2022 Badrinath: 30-05-2022 Hemkund Sahib: 31-05-2022

### Important Note:

- Registered pilgrims at all times need to keep the 'Yatra Registration Document' or the received SMS on their registered mobile number during the Char Dham Yatra.
- Yatris are required to keep the Yatri Registration Document throughout the Yatra which will be verified at Verification points; the registration document is also important for token generation at the Dham.
- Pilgrim will also get Yatri Certificate in their login after completion of the darshan through token verification at dham.

## 2. Online through WhatsApp

- First save the number **8394833833**
- Send a message "Yatra"
- The Chatbot will start and information pertaining to name, age, tour details, Aadhar number, dham date, etc. will be required to be answered
- The questions will pop up in the chat box,
- Question will be in both Hindi and English language as per user preference

### 3. Online through Telephonic Registration

- If a Yatri is facing any challenges during the registration process as per the above-mentioned process, the Call center can also assist for telephonic registration.
- The customer care designated at the call center shall assist in the registration for the Char Dham.
- Yatris will be required to call the Helpline Toll free number **1364, 0135-3520100, 2559898 (24x7)**
- The details of ID proof will be required - Voter id/Aadhar card/PAN card.
- The Registration documents will be provided to the Yatri either through email id or Yatri will be required to be collect it from the physical counters at Rishikesh and Haridwar after providing the unique ID provided during telephonic registration.

### B. Offline Registration

As the Yatris come from all across India from different sections of the society, a provision for offline counters has also been kept which operates out of Haridwar and Rishikesh. Here on the basis of availability as governed by carrying capacity, the



prescribed daily limits of the Dhams are set by the local administration. The offline registration of the pilgrims are done and provided with registration document/wrist band, tickets with unique QR code based IDs.

For offline registration, Yatri can get registration at anyone of the following mentioned locations:

S.No.	Place	Registration Counter Location
1	Haridwar	Haridwar, Rahi Hotel
2	Rishikesh	Rishikesh, ISBT
3	Rishikesh	Rishikesh, RTO

S.No.	Place	Registration Counter Location
4	Rishikesh	Rishikesh, Gurudwara

- After getting registered offline, the Yatri will be provided with a QR Code Band/document with a unique ID & QR Code which will be required to be kept in person during the entire yatra.
- This will be checked at every verification/checking point before reaching the dham and will be verified at the dham for obtaining darshan slot/token.



*QR Code band*

### Verification/Checking

To verify the Registration documents of the Yatris, physical verification will be done at pre-determined points across the Char Dham route. These counters will be adequately staffed with scanning devices to limit fraudulent practises and work closely with the District Administration.

S.No.	Yatra Location	Verification & Check Point Places
1	Yamunotri	Barkot
2	Gangotri	Hina
3	Kedarnath	Sonprayag
4	Badrinath	Pandukeshwar
5	Hemkund Sahib	Govind Ghat

### Darshna Token

To streamline the Yatri experience at the temple complex, the Yatri will be provided with Tokens mentioning the allocated time slot for darshan. These darshan slots are calculated based on multiple factors including the holding capacity of the complex, duration of the day, total darshan hours, total registration captured for the day, number of hours temple is kept opened for darshan, main aarti time period, shringar aarti time period, etc. The Darshan tokens are issued post verification of the registration documents at the Darshan token counters within 3-5 seconds.

This system facilitates the Yatris with fixed darshan slot so that long queue for darshan can be avoided. These tokens will be issued basis the registration documents and shall be taken by the Yatri from the following locations: -

S.No.	Location	Token slot counters
1	Yamunotri Dham	Janki Chatti
2	Gangotri Dham	Gangotri
3	Kedarnath Dham	Kedarnath
4	Badrinath Dham	Badrinath ISBT, BRO Circle, Mana Parking

### Token Stamping

The token stamping of the registered Yatris will be done after the Darshan is completed, this helps to establish and validate the in-out cycle, and these counters are conveniently located at the temple precinct on the exit routes.

### Yatra Control Room & Call center

For the convenience of the Yatris, the Control Room along with the TSMS Call Centre is being operated 24x7 by Uttarakhand Tourism Development Board (UTDB) at its Head office in Dehradun, under which the following facilities have been made available for the use of the pilgrims, the process flow for the same may be referred as presented in Annexure A.



- Yatris can contact on the telephone numbers 0135-2559898, 2552627 and toll-free number 1364 (0135-1364 for outside states).
- The deployed personnel maintain a daily log of the inquiries/queries made by the telephone/e-mail contacts on daily basis. Apart from the dedicated telephone lines, the Yatris can also send e-mails to [controlroomutdb@gmail.com](mailto:controlroomutdb@gmail.com) & [touristcare.uttarakhand@gmail.com](mailto:touristcare.uttarakhand@gmail.com) which are proactively responded, the reference standard operating procedure is attached for reference at Annexure-B.

- Along with dissemination of information related to the Yatra, data is collated and compiled for the daily reporting to the Authorities which is prepared & circulated every day by 07:00 pm for the higher officials.
- Information pertaining to the weather conditions on the travel routes is obtained from the Indian Metrological Department through the API link and is made available for display on the Tourism department website.
- In case of any incidence or exigency, the Control center assists in establishing contact with the nearest competent authority (concerned District Magistrate/Superintendent of Police/Police Stations/District Tourism Offices) for effective resolution.
- In case of bad weather, road blockage or natural disaster situations developing in the area, the data/reports/advisory provided by the State Disaster Management Authority (SDMA)/District Disaster Management Authority (DDMA) is promptly broadcasted to the Yatris via pushing messages.
- Apart from the above, all the information related to Char Dham helicopter services booking, hotel/tour package booking, online puja, etc. are disseminated by the control room as well.
- The control room collates and prepares daily information about the pilgrims/tourists going on Char dham & Hemkund Sahib Yatra and after the completion of the Yatra, the collated annual information of the entire Yatra is prepared and maintained Dham-wise.

### Publicity

- To disseminate information regarding the Char Dham yatra, the Tourism Department from time-to-time publishes advertisements through various marketing mediums involving online & offline mediums.
- Top publishing & media houses have been engaged to propagate the information regarding Yatra registrations. Also, advertisements are released in regional languages of Gujarat, Karnataka, Maharashtra, West Bengal, Tamil Nadu, Odisha & Andhra Pradesh for effective communication.
- Registered Yatris are sent push notifications through WhatsApp regarding the Yatra from time to time.

### Public Amenities

- On the basis of previous years learnings, public amenities have been developed all across the Yatra route and at the Dhams.

- A total of 147 permanent toilets (1584 toilet seats) have been developed.
- These amenities are developed in association with Sulabh International and the scope includes development of these amenities as well as comprehensive maintenance and upkeep.
- Sulabh International has also been tasked with the cleaning of the trek routes of Yamunotri & Kedarnath.

### Budgetary Allocation

- To facilitate the Char dham yatra, funds are allocated by the Tourism department to the Garhwal Commissioner, these allocated funds are allocated for creating facilities incidental to Yatra along the Yatra route and at the Dham.

### Paryatan Mitra

- To facilitate Yatris and assist them at all the Dhams for generating and distributing Darshan Tokens, dedicated 115 Paryatan Mitra have been deployed by the Tourism Department.
- These Mitra are also available to aid the differently abled and elderly yatris visiting the Dham.

### Do's & Don'ts during Yatra

Do's 	Don'ts 
<b>Compulsory Registration</b>	<b>Do not Overspeed in Hills</b>
<b>Keep the Registration document ready at the verification point</b>	<b>Do not Litter Garbage</b>
<b>Collect Dham darshan slot token for smooth and hassle free darshan</b>	<b>Do not Consume Alcohol/Tobacco</b>
<b>Acclimatization strongly recommended for people suffering from chronic disease</b>	<b>Do not Drink &amp; Drive</b>
<b>Carry your prescribed medicines, if any</b>	<b>Do not use Private Vehicles as Taxi</b>
<b>Park the Vehicle in the Right Place</b>	<b>Do not defecate in Open</b>

## Institutional structure for implementation of strategy

1- **State Head**-Secretary Tourism/CEO, UTDB

2- **Nodal officer**- Joint Director (Tourism)

(To arrange, facilitate and coordinate the arrangement for online & offline registration, to collect, analyze and report the data on real time basis to line departments, coordination with District Administration)

3- **Additional Nodal officers**- DTDO Uttarkashi, DTDO Chamoli & DTDO Rudraprayag

(Onsite monitoring and ensuring smooth working of the counters at Registration, Verification, Darshan Token system and Stamping, working in close coordination with the District Administration).

4- **Control room**- IT Head (Tourism)

(For preparing daily reports & data collation, circulation to all concerned officers).

The Tourist Safety Management System (TSMS) implemented by Uttarakhand Tourism Development Board (UTDB) is for the convenience of the yatris. According to the evolving and immediate circumstances of the Yatra, the District Administration and related police officials will be able to make changes/amendments in the Standard Operating Procedure (SOP) in mutual coordination with UTDB.

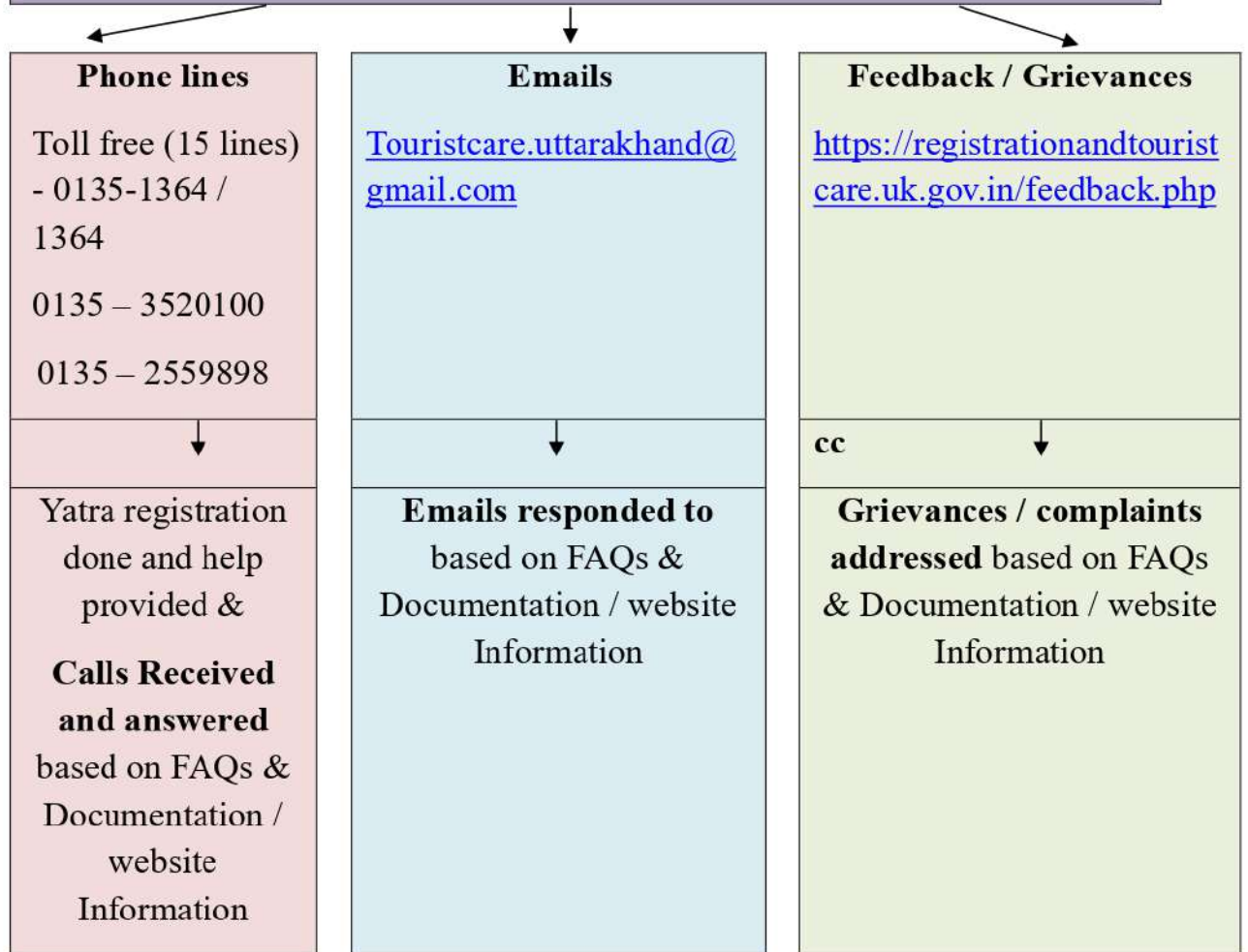
Annexure - A

Char Dham Control Room

Tourist Response Activity

Char Dham Control Centre

Hours of Operation: (24 x 7)



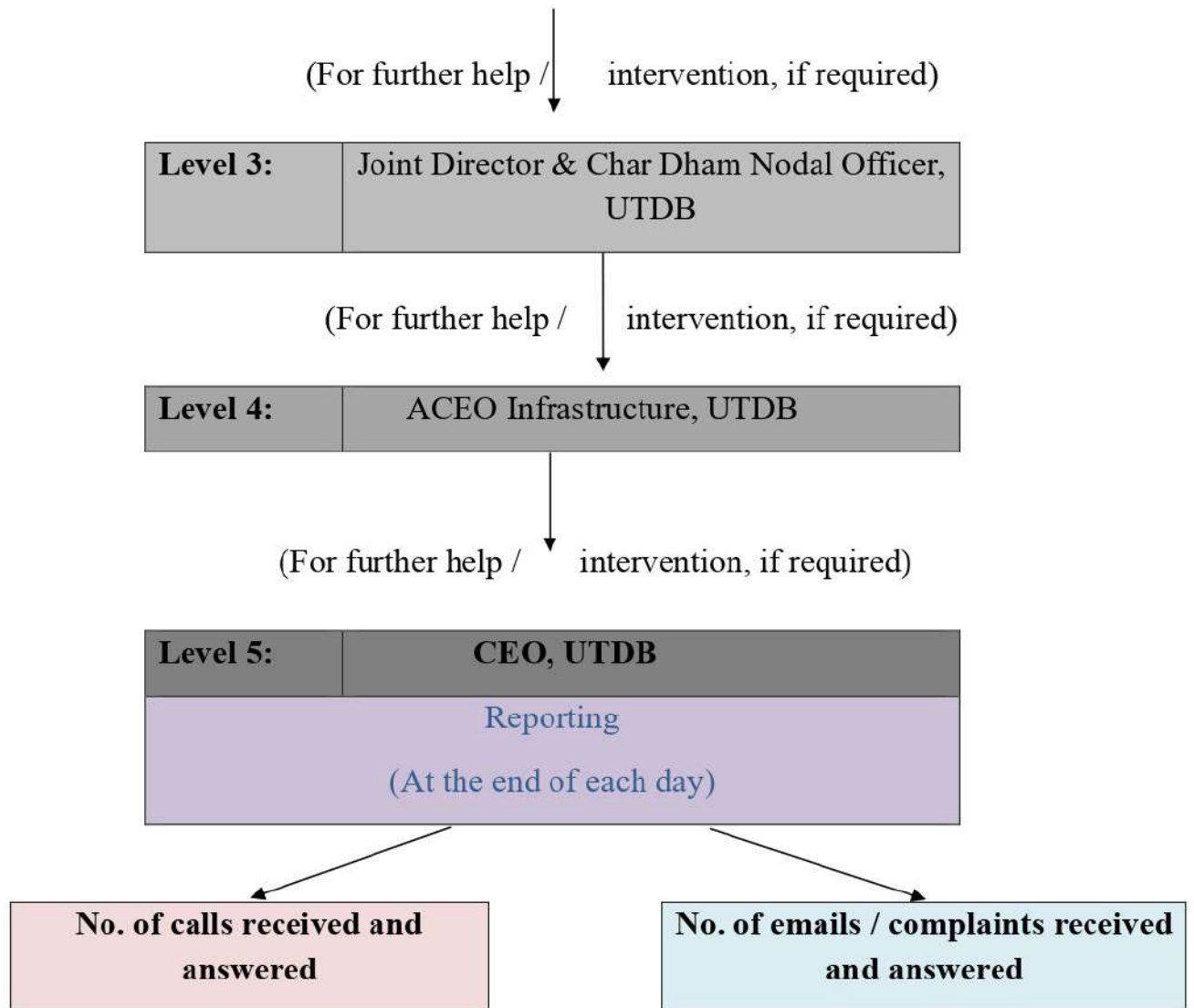
(For further help / intervention, if required)

<b>Level 1:</b>	Control Room Team Leader on Shift duty / UTDB Control Room Executives
-----------------	--

(For further help / intervention, if required)

<b>Level 2:</b>	UTDB Control Room In Charge
-----------------	-----------------------------

# 777



## Char Dham Control Room Organization details:

Hours of Operation:	<b>(24 x 7)</b>
Control Room Numbers:	<b>Toll free - 0135-1364 / 1364</b> <b>0135 – 3520100</b> <b>0135 – 2559898 / 2552627</b>
Staff Deputation:	15 Call Center Executives to <ul style="list-style-type: none"><li>▪ help with Yatra registration;</li><li>▪ manage Yatra registration and travel related queries;</li><li>▪ provide accommodation package, heli services, pooja, green card website information and</li></ul>

	<ul style="list-style-type: none"> <li>provide emergency response by connecting with the appropriate dept. personnel</li> </ul>	
	<p>2 UTDB Executives to</p> <ul style="list-style-type: none"> <li>assist with all the above mentioned &amp;</li> <li>Manage Complaints / queries related to various Govt. depts.</li> </ul>	
Email:	<p><a href="mailto:Touristcare.uttarakhand@gmail.com">Touristcare.uttarakhand@gmail.com</a></p> <p>(For communication regarding any travel related queries / procedural information / request for registration help, registration documents, yatra certificate, website information...)</p> <p>Response provided latest by 48 hours</p>	<p>Sharing Feedback / grievance:</p> <p><a href="https://registrationandtouristcare.uk.gov.in/feedback.php">https://registrationandtouristcare.uk.gov.in/feedback.php</a></p> <p>(For feedback / complaints / communication regarding any travel related queries / procedural information / request for registration...)</p> <p>Response provided latest by 48 hours</p>

**Control room Staff Up skilling by UTDB:**

- FAQs List prepared and shared with all personnel. The FAQs are updated as and when there are any changes / updates and upon departmental approval.
- List of commonly used contact numbers of all departments shared with all personnel for necessary inter-departmental communication / for helping pilgrims.
- Website links of all related departments like Tourism, Pooja booking, Heli services, Transport...made available for Control room staff and pilgrims via the registration website.
- Refresher courses and role play sessions held periodically for the staff
- Knowledge sharing sessions from the DTDOs in the Dhams held to appraise the staff regarding the ground level issues, commonly faced problems, typical weather and road conditions.

**POLICE DEPARTMENT  
STANDARD OPERATING PROCEDURE**

## Police Department Standard Operating Procedure



Uttarakhand state, also known as the *Land of the Gods* or *Devbhoomi*. A large number of devotees/tourists visit Uttarakhand to see the many pilgrimage sites located there, the most prominent of which is the Char Dham Yatra. This pilgrimage involves visiting the four sacred sites situated at high altitudes in the Himalayas - Shri Yamunotri Dham, Shri Gangotri Dham, Shri Kedarnath Dham, and Shri Badrinath Dham.

There are challenges like security of Dhams, crowd control, traffic management, security of pilgrims, sudden disaster etc. It is necessary to prepare a detailed SoP to ensure the safe completion of the Char Dham & Hemkund Sahib Yatra and to deal with the challenges faced by the police in the past years, so that if any problem arises, it can be resolved promptly.

### 1- Security-

- In view of the security of the religious places situated in the Char Dhams (Yamunotri, Gangotri, Kedarnath & Shri Badrinath) and Hemkund Sahib, a security plan should be prepared by holding a coordination meeting with the officials members of the temple committees.
- Keeping in view the security arrangements of the *Char Dhams* and Shri Hemkund Sahib, a security audit should be conducted before the opening

of the *Kapat* (door) and the deficiencies noticed during the audit should be rectified in time.

- A gazetted expert police officer should be nominated as nodal officer for security and traffic management of the Char Dhams.
- After estimating the police force to be deployed at the Char Dhams and on the route, adequate number of police force should be deployed.
- In the security framework, apart from the security of the pilgrims in the temple/Gurudwara premises, separate contingency plans should be prepared for the purpose of quick response in case of all types of contingencies such as terrorist attack, bomb blast, earthquake, landslide and major accident etc.
- The police force deployed in the temple premises should be briefed in advance regarding the security plan and crowd control.
- Anti-sabotage checking of the temple premises should be conducted.
- During the Aarti, keep a strict eye on suspicious persons and objects such as bags, wires, batteries etc.
- The CCTV cameras installed in the temple premises and the *Yatra* route should be checked on time. If necessary, additional CCTV cameras should also be installed.
- A control room should be set up at temple premises to monitor the CCTV cameras. Trained personnel should be appointed in three shifts after briefing them thoroughly for 24-hour monitoring in the control room.
- A fully equipped Quick Response Team (QRT) should be appointed in temple premises.

## 2- Training-

- Mandatory training should be provided to police personnel in the districts regarding the possible challenges that may arise on the Char Dham and Hemkund Sahib Traffic routes.
- Tourist police should also be provided 15 days training before the Char Dham Yatra.
- Police personnel should also be provided training in rescue techniques.

## 3- Crowd Management-

- Pilgrims should be sent to the Dhams only according to the prescribed capacity of the Char Dhams, rest of the pilgrims should be provided accommodation at designated places.
- Arrangement for barricading should be made in the parking located in the Dham.
- Important information should be made available to passengers through PA system at places like parking holding points, toll barriers etc.

- In temples where there is heavy crowd pressure, the crowd should not be allowed to gather at one place.
- Keep the passengers moving continuously and if the crowd pressure increases then alternative arrangements should be made.
- Crowd management measures should be taken in advance by deploying adequate police force in the temple premises, so that any kind of stampede incident does not occur.
- A queue arrangement should be made for the pilgrims coming to the temple for *Darshan*.
- Keeping in mind the huge crowd of devotees in the Dhams, holding points should be selected near the markets and basic facilities should be provided at these places with the help of the district administration.

#### 4- Traffic Management

- Before the Chardham Yatra, traffic and diversion plan should be prepared in all districts and wide publicity should be done.
- In Rishikesh, an officer of the level of Superintendent of Police should be appointed as the nodal officer for the smooth arrangements related to the Chardham Yatra, traffic management and coordination.
- QR codes should be made for information about parking places and their capacity etc.
- Police force should be deployed at appropriate places on the *yatra* routes and checking should be done as per rules.
- Information regarding the action taken in case of violation of traffic rules should be published from time to time through electronic and print media for the devotees / travelers.
- If there is no extra or additional space in parking places, then temporary parking arrangements should be made at other places and in case of traffic jam, the route should be diverted and vehicles should be parked at such places where there is safe and adequate space.
- By selecting additional places for parking, action should be ensured by establishing coordination with the respective District Magistrates and the concerned departments.
- To maintain smooth traffic system, deployment of police force is essential for traffic management at identified pressure points.
- There is a need to pay special attention to ensure that passengers are not mistreated or inconvenienced during checking and that the conduct and behavior of the police is good.
- During the Hemkund Sahib Yatra, a meeting should also be held with the Granthis of all the Gurudwaras and they should also be requested to give proper guidelines to the pilgrims.
- During checking of devotees coming for Hemkund Sahib Yatra, sticks and batons etc. should be completely banned.

- There should be an effective ban on carrying three passengers on two-wheelers, carrying passengers in mini trucks with sleepers, etc.
- Coordination should be established with the concerned department/district administration for the repair of bottlenecks located on *yatra* routes in the districts.
- To ensure that local people do not face any inconvenience due to the traffic being stopped on the *Chardham Yatra* route, green passage should be arranged for the movement of their vehicles and vehicles carrying essential goods.
- Vehicles should be allowed as per carrying capacity of the Dham and road.
- Gate system/shuttle service can be implemented as per requirement on the road.

#### 5- Security and other arrangements for pilgrims:-

- Periodic checking of hotels, Dharamshalas and Ashrams should be done under the supervision of concerned jurisdictional officers and the ID of the pilgrims/travellers staying there should be checked.
- If a person is continuously residing in a particular area then the reason for the same should be known and verification proceedings should be initiated.
- During *yatra* season, large number of tourists, pilgrims and foreign nationals come here; hence police assistance centers should be established for their security.
- The staff appointed on the *yatra* routes and in the temple premises should have complete information about the nearby Dharamshalas, temples, hotels, hospitals and routes etc. They should also have the telephone numbers of the officers of the district administration and police administration so that the above information can be provided immediately to the devotees/travellers if they want it.
- In the past years, during the Char Dham Yatra, wherever problems of Law and Order have arisen, a meeting of the public/peace committee/CLG members should be held in time.
- During the Char dham Yatra, incidents of fraud in the name of helicopter service booking have come to light. To prevent such incidents, the website <https://heliyatra.irctc.co.in> authorized by the Uttarakhand government should be widely publicized through social media platforms; newspapers etc. and cells should also be formed in the districts to resolve the problems of such fraud.

- During the Char Dham Yatra, temporary seasonal police stations and checkpoints should be operated on time and boards with telephone numbers related to all helpline services should be installed for the convenience of the travellers.
- While appointing trained personnel in Tourist Police booth, they should be instructed to wear the prescribed uniform.
- Strict compliance of the SOP issued in respect of Tourist Police should be ensured in each district area.

#### 6-Actions to prevent accidents:-

- During the Yatra season, especially at places like Haridwar, Muni-Ki-Reti, Rishikesh etc., checking of vehicles coming from outside, briefing of drivers etc. should be ensured.
- A concrete strategy should be prepared to stop over speeding and effective action should be ensured in this regard under the provisions of the Motor Vehicles Act.
- Already identified black spots on the yatra routes should be inspected again on the ground and parapet/crush barriers should be installed in coordination with the concerned department.
- By selecting accident prone spots on yatra routes, their resolution should be ensured by establishing coordination with local resources and District Magistrate and RTO.
- Vehicles carrying more passengers/devotees than the capacity of the vehicle should not be allowed to proceed ahead.
- Before the *Char Dham Yatra*, coordination should be established with the district administration and action should be taken to repair the damaged roads.
- Adequate number of jal (water) police, divers etc. should be arranged at places like rivers and ghats etc.

#### 7- Planning for sudden disaster:-

- Warning boards should be installed on *yatra* routes with the help of district administration in areas with bad roads and landslide prone areas and adequate arrangements of equipment like JCB etc. should be ensured in areas prone to landslides.
- Places where there is a possibility of landslides should be identified in advance and alternative arrangements should be made to deal with such a situation after consultation with the concerned departments.

- Arrangements should be made to provide information to passengers about weather and road blockages through bulk SMS.
- If information is received about a landslide at any place, then travellers should be informed about it in advance so that they do not go in that direction and if there is an alternate route, they can use it.
- During the yatra season, the Disaster Management Team and SDRF personnel posted in the selected disaster prone areas in the districts should be posted at such places with disaster relief equipment from where they can reach the disaster affected areas very quickly and carry out rescue and relief operations.
- During the yatra season, the Disaster Management Team and SDRF personnel should be deployed in such places with disaster relief equipment in the disaster prone areas, from where they can reach the disaster affected areas very quickly and carry out rescue and relief operations.
- The daily management & deployment of the SDRF teams posted in the districts should be maintained by the concerned SSsP/SsP and Commandent SDRF.

#### 8- Other instructions:-

- Extensive publicity should be done for traffic awareness among passenger vehicles, cars, taxis, public carrier vehicles departing for hill districts at Nataraj Chowk in Rishikesh and *Muni Ki Reti*, Vikas Nagar and other necessary places.
- Tourist police booth should be established on the *Char Dham Yatra* routes.
- Accident prone areas on the *Chardham Yatra* route should be identified and signboards should be installed there.
- Drones should be used for regular monitoring of devotees and their vehicles on the *Chardham Yatra* route.
- LED display boards should be installed in various languages on the yatra route to make pilgrims aware of necessary information related to the *Yatra*.
- To get information regarding the latest status of pilgrims and their vehicles on the *Chardham Yatra*, SSsP/SsP, Rudraprayag, Chamoli, Uttarkashi, Tehri Pauri, Dehradun and Haridwar will ensure mutual coordination.
- Fake news/posts circulated on social media regarding the *Chardham Yatra* should be regularly monitored at the district level and action should be taken in accordance with the SOP issued by the Police Headquarters in respect of misleading posts.

- The local intelligence unit (LIU) of the district should be alerted regarding the protests/dharnas etc. organized during the *Chardham Yatra* and immediate action should be taken as per rules in relation to the inputs received.
- No fairs or other grand events should be allowed on the *Chardham Yatra* routes.
- Adequate police arrangements/deployment should be made at offline registration centers and registration should be checked.
- To ensure smooth functioning of the Chardham traffic system, a nodal officer should be appointed at the PHQ level.
- Necessary action should be taken in time for the systematic movement of horses and mules on the *Char Dham* walking route.

**TRANSPORT DEPARTMENT  
STANDARD OPERATING PROCEDURE**

## Transport Department Standard Operating Procedure

### Management of Vehicle movement in Char Dham Yatra

1. The Department of Transport of Uttarakhand has well established Standard operating procedure (SOP) and established protocols (Green Card and Trip card regime) Use of Modern technology (National portals like 'Sarathi' 'Vahan' and 'E-challan') and adherence to safety measures including environment considerations and road safety. In pursuance of above aim the department makes arrangements for the availability of appropriate quantity and desirable quality of commercial passenger vehicles of different categories for yatri.

#### **First Step:**

**Issuing of Green Card:** Green Card regime is aimed to ensure that the vehicles perform optimally and are totally safe to use in hill area roads. The green card facility is presently mandatory for commercial passenger vehicles with the nominal fees of Rs 450-00 for light motor vehicles and Rs 650-00 for heavy motor vehicles.

This Regime operates through online portal [greencard.uk.gov.in](http://greencard.uk.gov.in) which is linked to National portal [vahan.parivahan.gov.in](http://vahan.parivahan.gov.in) to fetch the details of vehicles to be checked and certified. A physical inspection of vehicles by technical expert is done on 32 parameters which includes the condition of tyre, electric system, passenger safety measures, prevention of alteration of vehicles and availability of equipment for safe Hill Road driving. This year 25616 Green card have been issued till 27 May 2024.

#### **Second step:**

**Issuing of Trip Card:** The second step of the standard operation procedure (SOP) is the issue of trip card regime. To ensure the authenticity of license of drivers operating the Green Card issued vehicles and it mandates to includes the list of passengers and their identities. The details of license of driver operating the vehicle is fetched from the national portal [sarathi.parivahan.gov.in](http://sarathi.parivahan.gov.in) and the details of passenger is fetched from [uttarakhandtouristcare.uk.gov.in](http://uttarakhandtouristcare.uk.gov.in) which contains the passengers contact

number, Aadhar card number etc. In 2024 till 28 May 2024 in total 24477 trip cards are issued.

### **Third step:**

**Ensuring Passenger's Safety:** Third step of the standard operating procedure is to organize drivers training programs. The driver's of commercial passenger vehicles are mandatorily required to get their license hill endorsed by undergoing a short training program on Hill driving and an online test on greencard.uk.gov.in with the fees of Rs. 150.

As a procedure a regular refreshing training session on Hill driving is imparted by an expert agency and medical examination is done by Government doctors. As an awareness program the full list of **DO's and DONT's** of Hill driving is affixed on the vehicles for the knowledge of passengers. For driver's awareness it is printed on Green Card. The department has developed a comprehensive system to ensure drivers competence and it is ensured that the agency maintains detail records of their training and certifications.

### **Fourth step:**

**Driver fatigue management:** The next step of standard operating procedure is driver fatigue management, as it is well accepted that fatigue can significantly impact a drivers reaction time, judgment and ability to control their vehicles. The drivers of commercial passenger vehicles are advised not to drive more than 8 hours a day on hill routes in normal circumstances. A mandatory break period of one day is maintained after 9 days of continuous Yatra driving. The trip card is only generated after 10 days of trip to ensure this a restriction has been placed on issuing of Trip card after 9 days of driving. To ensure that the drivers get proper rest during the trip facilities for resting of drivers rest houses are specifically built and maintained at important halting places near Dham.

### **Fifth step:**

**Environmental considerations:** The next step in SOP is environmental considerations for safety of passengers and drivers. The department of transport is ensuring road safety by considering environmental factors like rain, snow etc. A comprehensive system of weather

condition monitoring on real time basis is maintained to inform, alert and appraise the passengers and driver about the changing weather condition on Hill routes at various Dham. The department ensures the safety of ecology by promoting the use of E- vehicles in Char Dham Yatra by developing comprehensive charging station system. Currently 28 charging stations are established on Yatra routes and they are in the final stage of completion.

**Sixth step:**

**Enforcement:** For Road safety purpose the steps are taken to enforce the roads rules and regulations on Char Dham Yatra routes. The vehicles going for Char Dham yatra are initially checked at the entry points of the main yatra routes for hassle-free checking and to prevent wastage of time the vehicles are checked through online facility present at the Hi-tech check posts. The vehicles not following the norms and requirements of the Char Dham yatra protocols are challaned through online portal e-challan. In addition to this the check posts also works for the collection of data and providing various facilities like rest area with Wi-Fi connectivity, toilets and fresh drinking water to Yatri. There are more than 15 mobile teams with highly equipped interceptor vehicles which patrols the sensitive Char Dham Yatra routes to ensure safe movement of vehicles and enforcement of road safety measures. In 2024 till 28 May 2024 in total 26966 vehicles checked and 2535 vehicles challaned.

**Seventh step:**

**Shuttle service:** In critical areas like 5 Km route between Sonprayag and Gaurikund, a shuttle service is operated to facilitate Yatri to cross the narrow passage. Till date 415188 yatri have been facilitated.

**The challenges faced by department of transport during Char Dham Yatra**

- 1) The lack of availability of parking spaces in hill areas and around Rishikesh.
- 2) The increasing number of private vehicles in Char dham Yatra from states like UP, Delhi, MP, Punjab, Rajasthan etc. there is a rough estimate that

nearly two times of commercial passenger vehicles, the private vehicles come to Char Dham Yatra every day.

- 3) The lack of early data sharing of vehicle movement from other state.
- 4) The Limited availability of buses for Char dham yatra as a particular dimension of vehicle are allowed on hilly routes. Permissible Bus dimension for plying on Hill routes of Uttarakhand have been fixed by STA as follows:

Width-max.2.55m

length-max 8m

wheelbase-4.4m with overhang-60%,4.45m with an overhang ranging between 55-60% and 4.50m with overhang <55%

### Institutional structure for implementation of strategy

#### 1- **State head**-Transport Commissioner

(To coordinate with Kumaon and Garhwal region for availability of vehicles and facilitation of alternate routes)

#### 2- **Nodal officer**-RTO Dehradun

(To arrange, facilitate and coordinate the arrangement of vehicles for Char dham yatra, to collect, analyze and report the data on real time basis, To establish and operationalize yatra check post)

#### 3- **Upper nodal officers**-RTO Pauri and RTO (Enforcement and Road safety) Dehradun

(To operationalize enforcement squads, respond to emergency situations and to coordinate with disaster management).

#### 4- **Assistant Nodal officer**- 7 ARTO(A) and 5ARTO (E & RS)

(To ensure issuing of green card, hassle-free movement of yatra vehicles, effective checking of vehicles at check posts and monitoring of mobile enforcement squads).

#### 5- **Transport Tax Officers**-16 TTOs as check post in-charge and enforcement officer.

6- **Control room-** Rishikesh ARTO office.

(To work as co-ordination office and data collection centre).

7- **Facilitation Centres-**

(a)Rishikesh transit camp.

(b)Haridwar Rahi hotel/Rishikul ground.

(c)Vikasnagar ISBT Herbertpur.

8- **Yatra Cell-** Every RTO/ARTO Office to facilitate Green Card certification and Trip card generation.

#### Future plans of department of transport

1. The entry Cess/Fees for the private vehicles on Char dham yatra routes.
2. The transport department is rigorously working towards installation of VLTD
3. enabled technology. It is the departments endeavors to install VLTD devices on
4. vehicles going for Char dham yatra to ensure road safety, traffic regulation and prevention of jam.
5. Establishment of parking facilities near Rishikesh, Vikasnagar, Haridwar and Dehradun.
6. Promotion of usage of alternative routes from Kumaon areas to reduce the traffic on Char dham route in Garhwal region.
7. To develop integrated App based system with alternative routes availability, parking space availability, charging station availability, shuttle service availability and integrated information system of transport related services.

#### Do's

1. For all public service vehicles (passengers) plying for yatra it is mandatory to get green card and trip card.

2. The driver should carry all the valid documents of vehicle-RC, fitness certificate, insurance certificate, pollution under control certificate, permit and proof of motor vehicle tax deposit of Uttarakhand state together with the valid original copy of license, green card, trip card and passenger list in the vehicle.
3. Hill endorsement on license of driver is mandatory for driving on hilly routes.
4. Vehicles on the hill routes are required to be technically fit (physically and mechanically). The proper working of vehicle's lights, dipper, wipers, brakes, steering, tires, etc. must be ensured.
5. The vehicle should have properly affixed red, white and yellow reflector tapes as per standard.
6. It is must to keep a fully equipped First aid box, wooden/iron block and fire extinguisher in the vehicle.
7. It is required to keep torch, rope, puncture kit, air pump and snow chain in the vehicle for necessary help on hill routes.
8. Use dustbin to throw garbage on yatra routes. It is mandatory to keep the dustbin in the vehicle.
9. Keep the vomiting bags as per requirement.
10. Passengers must carry their health-related medical advice and medicines.
11. Passengers should get themselves registered and make use of warm clothes, umbrellas, raincoats and also Keep water food items as per requirement.
12. It is mandatory to wear seat belt. Wearing seat belt on hill routes is as safe as on plain routes.
13. The driver/conductor should remain in the prescribed uniform.
14. Horn must be used on the turns of Hill routes.
15. While parking the vehicle on the slope, use the handbrake / iron or wooden block.
16. When starting the Yatra and in return, entry in the Green card must be compulsorily made at the Yatra check posts.
17. Give way to the upcoming vehicle on slope/climbing routes.
18. When the validity of any document of the vehicle expires, please get the green card updated.
19. Must get a trip card for each trip of the yatra.
20. Use installed / available toilets on the Yatra route.

21. In case of an emergency please contact 108 for medical assistance and 112 for police assistance.
22. Follow the instructions on hill routes issued by the local administration.

### Don'ts

1. Travelling in vehicles having More than 4500 mm of wheelbase, overhang of more than 60 percent of the wheelbase and overall width exceeding 2570 mm is not permissible on hill routes.
2. Do not complete the yatra before the stipulated minimum duration without any valid reason. Do not Overspeed.
3. Do not travel to Char Dham Yatra without a valid Green Card/Trip Card.
4. Driving a vehicle at night is prohibited on Hill routes, do not drive a vehicle before 4 am in the morning and after 10 pm in the evening.
5. Do not use fancy registration plates, the registration plate of the vehicle should be clearly visible, any type of name, designation board in the vehicles, Sirens/hooters, red/yellow / blue lights etc. are prohibited.
6. Do not use pressure horn, multitone horn and dazzling lights.
7. Do not carry any flammable substance (LPG, diesel, petrol, kerosene etc.) in the vehicle.
8. Always drive the vehicle on the left side of the road. Do not drive a vehicle in the middle of the road.
9. Do not drive at a higher speed than the stipulated speed.
10. The driver should not do steering duty for more than 8 hours continuously in a day.
11. Do not drive the vehicle when you are sleepy, tired or sick.
12. Do not smoke or drive the vehicle after consuming drugs and intoxicants, alcohol, etc.
13. Do not exceed the prescribed capacity of passengers or luggage in the vehicle.
14. Driver should not drive the vehicle while wearing slippers.
15. Driver should not use mobile phones or any type of electronics or digital gadget while driving.
16. The driver must not operate the radio/music system in the moving vehicles.
17. Do not overtake without getting the pass from the vehicle in front, never overtake at the bends.
18. The tyres of the vehicles should be in good and road worthy condition. Do not use worn out and damaged tires.

# 795

19. Do not park the vehicle towards a slope/climb or valley side.
20. Do not hire a private vehicle (white number plate) for yatra.
21. Driver/conductor should not misbehave to passengers.

**HEALTH DEPARTMENT  
STANDARD OPERATING PROCEDURE**

## Health Department Standard Operating Procedure

The Health Department of Uttarakhand has undertaken comprehensive measures to ensure adequate healthcare facilities and services for pilgrims during the Char Dham Yatra 2024. The preparations encompass infrastructure augmentation, deployment of human resources, health screening and advisory measures, training and capacity building, and digital interventions. The key highlights are as follows:

### Infrastructure Preparedness:

- A robust network of 49 permanent health facilities, ranging from Ayushman Aarogya Mandirs to Medical College, and 26 strategically located Medical Relief Posts (MRPs) along the yatra route in the Char dham districts of Chamoli, Rudraprayag, Uttarkashi, along with Dehradun, Haridwar, Tehri, and Pauri.
- Availability of 8 blood banks and 3 storage units to cater to any emergency requirements.
- Deployment of 79 departmental ambulances and 77 National Ambulance Services '108' ambulances along the yatra route for efficient patient transportation.

### Human Resource Deployment

- In the departmental hospitals of Districts Chamoli, Rudraprayag, and Uttarkashi, a total of 23 specialists, 179 medical officers, and 299 paramedical staff have been posted.
- Additional Deployment of 44 specialists from State health services and 13 specialists from the medical colleges, 140 medical officers and 32 Paramedical staff has been done in shifts of 15 days to 21 days , thus providing more than 200 extra medical staff to the main Yatra districts
- Deployment of 'SwasthyaMitra' (first medical responders) along the footpaths and at busy locations in the Dhams, linked to MRPs for immediate response.

### Medical Relief Posts (MRPs):

- Operationalization of 26 MRPs, primarily along the footways ('Paidal Marg'), equipped with basic medicines, Trop T test cards, ECG machines (at some facilities), and portable oxygen cylinders to manage high-altitude-related health complications

### Health Screening and Advisory Measures:

- Operationalization of 50 screening kiosks at 12 key locations, in collaboration with The HANS Foundation, for health promotion and preventive screening, with a special focus on pilgrims above 50 years of age or with comorbidities.
- Mobile screening units covering halting points and disseminating advisories on acclimatization and symptoms to watch out for, vehicle-to-vehicle.
- Deployment of 92 point-of-care testing devices at screening points and MRPs for instant diagnostic tests and appropriate treatment of medical ailments.

### Training and Capacity Building:

- Completion of 'Trauma and Emergency Medical Response' trainings for doctors deployed in yatramarg facilities, in collaboration with WISH Foundation and AIIMS Rishikesh, covering management of general emergencies, cardiovascular conditions, and high-altitude sickness.
- Orientation of SDRF personnel, mule handlers, hoteliers, etc., on appropriate handling of medical emergencies and standard operating procedures (SOPs) for reporting to health facilities.

### Advisories, SOPs and IEC

- Development and issuance of Clinical management Standard Operating Procedures – SOPs, Referral SOPs, and Health advisories in 12 languages.
- Dissemination and utilization of and health-related information with easy-to-understand Information, Education, and Communication (IEC) materials (*Annexure 2*), at strategic locations along the Yatra routes for awareness and guidance.

### Digital Interventions:

- Facilitation of voluntary disclosure by pilgrims regarding their prevailing health conditions through a dedicated section on the official website of the

Department of Tourism, Uttarakhand, where initial registration by pilgrims is mandated.

- Proposed dissemination of bulk SMS advisories to registered pilgrims for timely health-related updates and guidance.
- Development of an emergency response and health monitoring application by WISH Foundation.

#### Inter-State Collaboration:

- Appeals made to Health Secretaries of all other states for voluntary deployment of government and private specialist doctors to Char Dham health facilities, ensuring availability of specialized care.
- Communication with all States to ensure awareness regarding pilgrim preparedness prior to undertaking the Yatra

#### Inter-Departmental Collaboration:

- Utilization of various other departmental platforms for dissemination of advisories to ensure pilgrim wellness e.g. Police, Petroleum companies for awareness at petrol pumps, IRCTC for trains and stations, AAI for airports
- Regular Coordination with Tourism & Home Departments and District Administrations at the implementation as well as at the policy level.

These measures aim to ensure the safe and healthy conduct of the Char Dham Yatra 2024, providing pilgrims with accessible and quality healthcare services along the yatra route.

Annexure 2

**Thank you for being part of the divine journey**  
**Be fully prepared for your journey**

## Swasth Satark Safal Yatra

*“Healthy Pilgrim, Happy Pilgrimage!”*

**Seek immediate assistance when experiencing :**

- CHEST PAIN
- DIFFICULTY BREATHING
- PERSISTENT COUGHING
- DIZZINESS
- VOMITING
- ICY / COLD SKIN
- WEAKNESS / NUMBNESS IN ONE SIDE OF THE BODY

Register on the website below for regular monitoring of your health during yatra

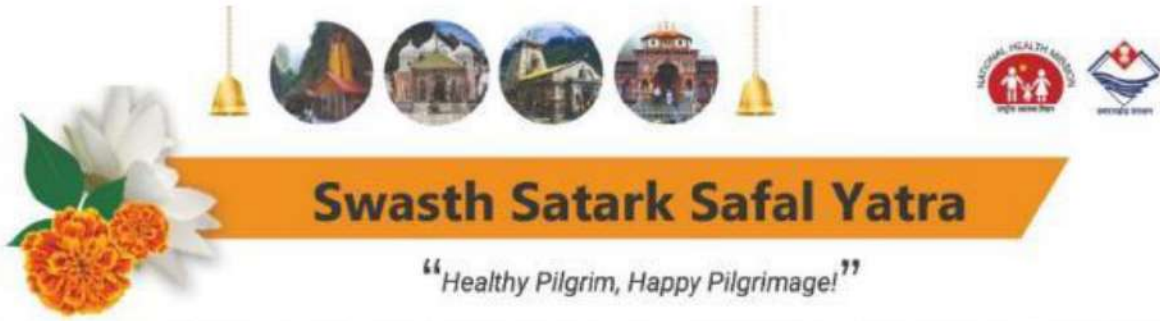


[www.eswasthyadham.uk.gov.in](http://www.eswasthyadham.uk.gov.in)



Issued in public interest by Department of Medical Health & Family Welfare, Government of Uttarakhand

Supported By: **WISH** Uttarakhand State Health Insurance Scheme  
Through Uttarakhand Health Services



## Swasth Satark Safal Yatra

“Healthy Pilgrim, Happy Pilgrimage!”



### YATRA DO'S

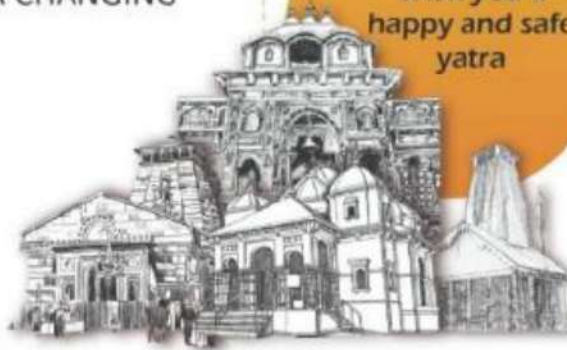
- MEDICAL CHECKUP
- MRP & SCREENING
- PRE REGISTER
- ACCLIMATIZATION
- CARRY HEALTHY, WARM FOOD & BEVERAGES
- PACK LIGHT
- EXERCISE
- CARRY EMERGENCY AND PRESCRIBED MEDICINE
- ADJUST AS PER CHANGING WEATHER



### YATRA DONT'S

- JUNK FOOD
- EXCESS LUGGAGE
- DANGER ZONE
- DO NOT IGNORE DIZZINESS, VOMITING & CHEST PAIN
- ALCOHOL, SMOKING & DRUGS

Wish you a  
happy and safe  
yatra



Register on the website below for regular monitoring of your health during yatra



[www.eswasthyadham.uk.gov.in](http://www.eswasthyadham.uk.gov.in)



Issued in public interest by Department of Medical Health & Family Welfare, Government of Uttarakhand

Supported by: **WISH**  
Uttarakhand State Health Insurance Corporation  
A Government of India initiative



## Swasth Satark Safal Yatra

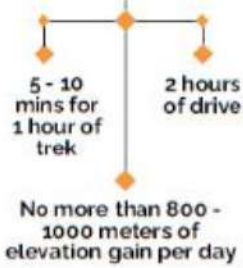
"Healthy Pilgrim, Happy Pilgrimage"

Begin your Char Dham Yatra fully prepared

*"You will be at over 3000 meters/10,000 feet ASL, experiencing extreme conditions, cold temperatures, low humidity, intense UV radiation, reduced air pressure, and oxygen levels."*

### Plan Ahead

- **Schedule** yatra for at least 7 days.
- **Register** and book boarding well in advance.
- **Identify** night stays.
- **Adapt to the surroundings** and plan resting points.
- **Practice** breathing exercises **5 - 10 minutes**.
- **Walk for at least 10 minutes daily.**
- If **over 50** or with medical history, get a **health check-up** before the yatra.
- **Screening** is available enroute for your assistance.
- **Pack suitably** for cold, rain and sun with essentials.
- Check the **weather and dress** accordingly before starting
- Bring **dry fruits, biscuits, etc.**, and eat a **nutritious diet** during the journey.
- Drink enough **water and fluids** during the journey, preferably **lukewarm**.
- Prevent fatigue.
- Advisable rest



### Pointers for a Healthy Yatra

- 1 Look out for touch points**  
Major Screening Points  
Medical Relief Posts  
Primary Health Centres  
Other health facilities enroute
- 2 Seek immediate assistance when experiencing**
  - Chest Pain
  - Shortness of breath
  - Persistent coughing
  - Dizziness/disorientation
  - Vomiting
  - Bluish lips, nose, fingertips
  - Weakness/numbness on one side of the body
- 3 Undertake the yatra with friends and family especially if you are**
  - Over 50 years old
  - History of heart disease, hypertension, asthma, or diabetes.
  - Obese (BMI > 30)
  - Pregnant
  - Pilgrims with medical history carry prescribed medication and doctors contact details.
- 4 Follow health department communications along the Yatra route, adhere to guidelines.**
  - Descend if feeling unwell; do not ascend further.
  - Seek medical treatment at the nearest center before resuming journey.
  - Let the doctor decide on the level of care required.
  - Avoid smoking and intoxicants during the Yatra.

HELPLINE

104

Register on the website below for regular monitoring of your health during yatra

[www.eswasthyadham.uk.gov.in](http://www.eswasthyadham.uk.gov.in)

AMBULANCE

108

Supported by

WISH

A flagship programme of LEHS (Lords Education and Health Society)

Issued in public interest by Department of Medical Health & Family Welfare, Government of Uttarakhand



## स्वस्थ सतर्क सफल यात्रा

“स्वस्थ तीर्थयात्री, मंगलमय तीर्थयात्रा”

अपनी चार घाम यात्रा को पूरी तैयारी के साथ आरंभ करें

- ◆ अपनी यात्रा की योजना कम से कम 7 दिनों के लिए बनाएं
- ◆ यात्रा करने से पूर्व पंजीकरण एवं निवास स्थान सुनिश्चित करें
- ◆ रात में उठरने की जगह को पहले से सुनिश्चित करें
- ◆ वातावरण के अनुरूप अनुकूलन के लिए समय दें
- ◆ रोज़ाना कम से कम 10 मिनट के लिए टहलें
- ◆ 50 वर्ष से अधिक आयु या पूर्व स्वास्थ्य परेशानी होने पर, यात्रा से पहले स्वास्थ्य जांच अवश्य कराएँ
- ◆ यात्रा के मार्ग में आपकी सुविधा के लिए स्वास्थ्य केंद्र उपलब्ध हैं
- ◆ बदलते मौसम के अनुसार सामान पैक करें
- ◆ यात्रा के दौरान सूखे मेवे, विरिक्ट, आदि और पौष्टिक आहार का सेवन करें
- ◆ यात्रा के दौरान पर्याप्त पानी और तरल पदार्थ पिएँ, और गुनगुने पानी का सेवन ज्यादा लाभदायक है
- ◆ उचित विश्राम करें
- ◆ पैदल यात्रा में प्रति घंटे अथवा वाहनिक यात्रा के प्रति 2 घंटे में 5-10 मिनट का आराम करें
- ◆ दिन में 800 - 1000 मीटर से अधिक चढ़ाई न करें

### स्वस्थ यात्रा के लिए संकेतक

- 1 यात्रा के समय स्वास्थ्य केंद्रों पर ध्यान दें
  - ◆ प्रमुख स्कीमिंग पॉइंट्स
  - ◆ चिकित्सा राहत केंद्र
  - ◆ प्राथमिक स्वास्थ्य केंद्र
  - ◆ मार्ग में अन्य स्वास्थ्य सुविधाएँ
- 2 निम्नलिखित लक्षण होने पर तुरंत सहायता लें
  - ◆ सीने में दर्द
  - ◆ सांस फूलना
  - ◆ चक्कर आना या भटकाव (घलने में दिक्कत)
  - ◆ उल्टी
  - ◆ हॉट, नाक और जंघलियों का नीला पड़ना
  - ◆ कमजोरी या शरीर के एक तरफ सुन्न पड़ना
- 3 इन यात्रियों को सलाह दी जाती है कि वे अकेले यात्रा न करें
  - ◆ 50 वर्ष से अधिक आयु होने पर
  - ◆ हृदय रोग, उच्च रक्तचाप, अस्थमा या मधुमेह का इतिहास होने पर
  - ◆ अधिक मोटापे से प्रभावित होने पर (> 30 बी.एम.आई.)
  - ◆ गर्भवती महिलाएँ
  - ◆ पूर्व में स्वास्थ्य संबंधी समस्याएँ होने पर (कृपया निर्धारित दवाएँ और डॉक्टर के संपर्क विवरण साथ रखें)
- 4 यात्रा मार्ग पर स्वास्थ्य विभाग द्वारा प्रसारित दिशानिर्देशों का पालन करें
  - ◆ स्वास्थ्य संबंधी परेशानी होने पर आराम करें
  - ◆ यात्रा शुरू करने से पहले निकटतम केंद्र पर चिकित्सा उपचार लें
  - ◆ डॉक्टर से ही स्वास्थ्य परामर्श लें और उपचार कराएँ
  - ◆ यात्रा के दौरान घूँघुपान और नशीले पदार्थों का सेवन न करें

हेल्पलाइन

104

यात्रा के दौरान अपने स्वास्थ्य की निगरानी के लिए नीचे दी गई वेबसाइट पर पंजीकरण करें

[www.eswasthyadham.uk.gov.in](http://www.eswasthyadham.uk.gov.in)

एम्बुलेंस

108

चिकित्सा स्वास्थ्य एवं परिवार कल्याण विभाग उत्तराखंड के सौजन्य से जनहित में जारी।

WISH  
Working For a Healthier, Thriving Population  
Ministry of Health and Family Welfare, Government of India



# Swasth Satark Safal Yatra

“Healthy Pilgrim, Happy Pilgrimage!”

## Badrinath: Health facility map

Wish you a happy and safe journey

All Distance to next facility

### Legend

- -MRP Medical relief post
- ◆ -CHC Community health center
- -PHC Primary health centre
- ⬠ -DH Sub-district / District hospital
- ▲ -SAD State allopathic dispensary
- ◇ -SK Screening kiosk
- ⬢ -MC Medical college
- ★ -ATM Health ATMs
- Helipad



Name	Distance to next facility
Badrinath - MRP	0.8 km
Badrinath - PHC	2.5 km
Pandukeshwar - PHC	2.5 km
Ghangaria - PHC	5 km
Pandokhar - MRP	9 km
Govind Ghat - PHC	15 km
Joshimath - CHC	10 km
Peepalkoti - PHC	35 km
Manda - PHC	15 km
Gopeshwar - DH	12 km
Chamoli	10 km
Nandprayag - PHC	15 km
Karnaprayag - SDH	21 km
Gaucher - PHC	11 km
Simli	12 km
Bhatoli - PHC	12 km
Malasi - PHC	23 km
Gairsain - CHC	17 km
Mehalchauri - PHC	12 km
Narayanbagad - PHC	16 km
Tharali - CHC	12 km
Talwari - PHC	10 km
Gwaldam - PHC	10 km

Route  
— Motorable Route — Non Motorable Route

**HELPLINE**  
**104**

Register on the website below for regular monitoring of your health during yatra

[www.eswasthyadham.uk.gov.in](http://www.eswasthyadham.uk.gov.in)

**AMBULANCE**  
**108**

Issued in public interest by Department of Medical Health & Family Welfare, Government of Uttarakhand

Supported By: **WISH** (Working through Innovations through Health & Family Welfare)



# Swasth Satark Safal Yatra

“Healthy Pilgrim, Happy Pilgrimage!”

## Kedarnath: Health facility map

Wish you a happy and safe journey



### All Distance to next facility

#### Legend

- - MRP Medical relief post
- ◆ - CHC Community health center
- - PHC Primary health center
- ⬢ - DH Sub-district / District hospital
- ▲ - SAD State allopathic dispensary
- ◇ - SK Screening kiosk
- - MD Medical college
- ★ - ATM Health ATMs
- Helipad

### Name Distance to next facility

Name	Distance to next facility
Rudraprayag - DH	10 km
Tilwari - PHC	9 km
Augustmuni - CHC	7 km
Bhiri - PHC	12 km
Guptkashi - PHC	16 km
Phata - PHC	12 km
Sonprayag - MRP	5 km
Gaurikund - PHC	1.5 km
Chaudi - MRP	1.5 km
Cheerbasa - MRP	1 km
Junglechatti - MRP	2.5 km
Bheembali - MRP	1 km
Rambada - MRP	2 km
Choti Lincholi - MRP	2.5 km
Badi Lincholi - MRP	1.5 km
Bhairav Glacier - MRP	2 km
Rudrapoint - MRP	1 km
Basecamp - MRP	2 km
Kedarnath Temple - MRP	0.5 km

Route  
— Motorable Route — Non Motorable Route

**HELPLINE**

Register on the website below for regular monitoring of your health during yatra

[www.eswasthyadham.uk.gov.in](http://www.eswasthyadham.uk.gov.in)

**AMBULANCE**

Issued in public interest by Department of Medical Health & Family Welfare, Government of Uttarakhand

Supported By: **WISH** (Transforming Primary Healthcare through Innovation)



# Swasth Satark Safal Yatra

“Healthy Pilgrim, Happy Pilgrimage!”

## Yamunotri & Gangotri: Health facility map

Wish you a happy and safe journey

Distance to next facility

### Legend

- -MRP Medical relief post
- ◆ -CHC Community health center
- -PHC Primary health centre
- ⬠ -DH Sub-district / District hospital
- ▲ -SAD State allopathic dispensary
- ◇ -SK Screening kiosk
- ⬢ -MC Medical college
- ★ -ATM Health ATMs
- Helipad

### Yamunotri

Name	Distance to next facility
Damta - PHC	28 km
Naugaon - PHC	10 km
Barkot - PHC	10 km
Kharadi - PHC	22 km
Rana Chatti - PHC	14 km
Jankichatti - PHC	5.5 km
Yamunotri - MRP	

### Gangotri

Name	Distance to next facility
Chinyalisaur - CHC	20 km
Dunda - PHC	14 km
Uttarkashi - DH	8 km
Netala - PHC	7 km
Maneri - PHC	16 km
Bhatwari - PHC	13 km
Gangnani - PHC	32 km
Harsil - PHC	22 km
Gangotri - PHC	

Route  
 Motorable Route     Non Motorable Route



HELPLINE

**104**

Register on the website below for regular monitoring of your health during yatra

[www.eswasthyadham.uk.gov.in](http://www.eswasthyadham.uk.gov.in)

AMBULANCE

**108**

Issued in public interest by Department of Medical Health & Family Welfare, Government of Uttarakhand

Supported By: **WISH** (Innovating Primary Healthcare through Innovation) Health program of UNFPA South Asia Region

**ANIMAL HUSBANDARY DEPARTMENT  
STANDARD OPERATING PROCEDURE**

## Animal Husbandry Standard Operating Procedure

1. Registration of all the equine animals used on the Yatra route is mandatory. For registration, the health check-up of the equines will be done by the Animal Husbandry Department or by the Veterinarian nominated by the District Administration. During the animal health test, a tag will be put in the ear of the animal for identification or as prescribed by the District Administration. The registration of the equine animals will be done by the Zila Panchayat. The entire record of which will be made available to all the concerned officers/employees present on the Yatra track through appropriate means.
2. During the health test, the glander test of the animal will be done compulsorily. The registration of the animal will be considered valid only after the glander test report comes negative.
3. As per the directions of Hon'ble High Court Nainital, the inspection of the Yatra route done by Uttarakhand Animal Welfare Board, to prevent the possibility of loss of animals on Kedarnath Yatra route (20 km distance), maximum carrying capacity of equine animals is 5000 (out of which 4000 for pilgrims and 1000 for carrying goods - to and fro) and maximum 70 equine animals per kilometer on Shri Hemkund Sahib Yatra route (1,050 equine animals for a total distance of 15 km) is determined.
4. Clean and lukewarm water will be made available to equine animals on the Yatra route and arrangement for feeding fodder and electrolyte will be made by the animal owner at his own expense. Due to which, the ill-effects on the health of the animals can be avoided.
5. The saddle used on equine animals must be light and a thick blanket must be used under the saddle so that the saddle does not cause wounds on the body of the animal. Before the start of the journey, during the health check-up, the saddle should be removed and the health of the animal should be checked to ensure that there is no wound on the body of the animal, the equine is not limping and does not appear to be unhealthy. During the journey, only one token will be issued per day to a

non-equine animal which will be valid for one complete round (to and fro).

6. After obtaining the license for operation of equine animals during Kedarnath Yatra, if the owner of the animal is found guilty under Prevention of Cruelty to Animals Act, 1960, then the license will be recommended to be cancelled through the agency issuing the license.
7. If a licensee is accused of an offence under Prevention of Cruelty to Animals Act, 1960, then he will be blacklisted, and his license will be suspended for the period of trial. If the license is acquitted on settlement of the case, then his equine animals can be used on the Yatra route after re-examination of their health.
8. It will be mandatory to provide the complete list of all the persons blacklisted under this policy to the Police Department, concerned Chief Veterinary Officer, Dansam Jn. Thavatbam, District Administration through the token issuing agency.
9. For providing tokens, the implementing agency and the Mule Task Force and all other concerned will ensure that blacklisted person under this policy is not driving horses on the Yatra route.
10. In case of rain, hailstorm or snowfall, the movement of equine animals should be banned. In case of rain and hailstorm on the Yatra route, the animal owner will stop the equine animals and make them stand in the shed. Any kind of external decoration on the equine animals is prohibited.
11. The following activities completely prohibited: -
  - a. loading more weight than the prescribed capacity on the equine animal.
  - b. taking work by an animal that appears injured or sick.
  - c. taking work from the animal by putting a sharp bit inside its mouth.

- d. making the animal run at high speed on the Yatra route, which causes inconvenience to pedestrians.
  - e. beating and branding the equine animal.
  - f. operating the equine animal on the Yatra route without token and registration.
  - g. leaving the body of a dead equine animal unattended.
  - h. tampering with the ear tag and microchip of the equine animal.
12. Appropriate cleaning arrangements should be made to solve the problem arising due to the excreta of equine animals, so that the problem of hygiene on the Yatra route can be solved.
13. It would be appropriate to make arrangements for grain and fodder for the equine animals being used in the Yatra at the designated places on the Yatra route. The Animal Husbandry Department will have the right to conduct surprise inspection/check of the food material distributed by the institutions or individual vendors free of cost/sale on the Yatra route. If required, sampling can also be done as per the rules.
14. The medical register will be recorded for all the equine animals coming for treatment in the veterinary hospitals operating on the Yatra route and if the animal is unfit to work during treatment, then the institution providing token, or the control room will be informed by the veterinarian about their ear tag number. Those equine animals will not be used in the Yatra until they become healthy.
15. In case of death of equine animals on the Yatra routes, earliest dissection report of the dead equine animals is issued by the veterinary officer, the carcass will have to be disposed of on the land marked through the prescribed procedure through the implementing agency. The body of the dead equine animal will be kept covered by body bag.
16. If any female equine animal is found pregnant in the initial routine check-up, it should not be allowed to travel on the yatra route.

**DISTRICT ADMINISTRATION  
STANDARD OPERATING PROCEDURE**

## District Administration Standard Operating Procedure

### Rudraprayag District Administration

**1. Yatra registration System:** In order to facilitate the registration of the Yatris visiting Shri Kedarnath Dham, Inspector Police Line Rudraprayag will make arrangements to display/provide the following information through pamphlets/hoarding boards at various important public places in the district:

- Information about the online registration process and registration desk.
- Information about places identified for offline registration in the district.
- Road map & information about places to stay and visit.
- List & information of parking spaces available in the region.
- Information about barriers and vehicle check points.

Apart from the above, the Inspector police line, in coordination with the District administration, shall setup barriers/check points at pre-planned designated places for registration/checking/holding of Yatris during the Yatra period. The process of verification of the registration documents of the yatris arriving at the check point will be done and the vehicles arriving without registration or on a date different than the scheduled date of the journey will be escorted to a holding area, following which, these vehicles will be sent to the pre-determined centers for offline registration process.

**2. Traffic Management:** To ensure that traffic flows smoothly and is not disrupted due to the large number of vehicles on the Yatra route, sufficient number of traffic barriers will be installed & operated at places like Jawadi Bypass, Augastyamuni, Kakdagad, Guptkashi, Dagdia (Fata), Shersi on the Shri Kedarnath Yatra route. It will be the responsibility of the concerned police station in-charge to ensure that all the barriers are in working/operational condition 10 days prior to the start of the Yatra period.

The responsibility of installing barriers at these places and providing all necessary equipment/resources pertaining to barriers will be done by the Inspector Police Line Rudraprayag. The responsibility for efficient functioning of the Public announcement systems and Radios at these barrier points shall be that of the Radio Inspector, Communication Branch.

Adequate number of civil police cadre personnel, as well as traffic cadre personnel will be deputed at all the barrier points. Further, all the personnel designated at each barrier point will maintain proper coordination among themselves in order to ensure smooth flow of traffic on the Yatra route. The process 'to stop' or 'to release' the vehicles would be dynamically managed, based on the traffic load and the availability of parking area capacity of the respective areas.

Large vehicles/goods carrying vehicles will be allowed to operate between 10.00 pm to 04.00 am only. After which all such vehicles will be stopped at Kakdagad barrier. The passenger vehicles/light vehicles will be allowed after 04.00 am to 10.00 pm. This system shall be strictly adhered and if rules are violated, punitive action will be taken against such vehicle owners/drivers as per the prescribed rules.

To maintain adequate traffic management and coordination on the Yatra route, all the barrier points will maintain regular contact with Jawadi Barrier and Augastyamuni Barrier. In case of excessive vehicle load causing jam in the area, all the barrier personnels will coordinate with the aforementioned barrier points to either stop or release the vehicles.

Adequate arrangements for basic facilities like drinking water, toilets, etc. shall also be made at all the barriers points so that the Yatris stopped at these barriers do not face any problems.

A 24x7 HPU patrolling car will be deployed between Shersi and Sonprayag on the Yatra route, so that any traffic jam situations on this route can be managed timely and promptly. This will ensure that the traffic is not disrupted and the yatra traffic moves smoothly. Further if a situation of jam arises, the problem will be promptly identified, and quick resolution shall be made. Apart from this a dedicated crane shall also be made available 24x7 in order to help clear the route.

Challenges observed during the previous year yatra:

During last few years of the Yatra, it was observed that many passenger vehicles were parked on the roadside between Shersi and Sonprayag, due to the stretch of road being narrow, there is a high probability that the route will get jammed.

Therefore, following traffic arrangements will be ensured on the road from Shersi to Gaurikund: -

- No vehicle will be allowed to be parked on the roadside from Rampur TRH to Gaurikund.
- From Rampur TRH to Shersi, vehicles shall be parked only if there is space available on the side of the road.
- Vehicles coming from Guptkashi will come to Jatashankar intersection via Rampur-Sitapur market, from here onwards big vehicles will be sent to Sitapur parking and small vehicles to Sonprayag parking.
- Vehicles with a Triyuginarayan route will go via Triyuginarayan Tiraha, on return to Guptkashi, the vehicles will pass through Sonprayag parking and turn left from Abhishek Hotel and go towards Guptkashi.
- Abhishek Hotel Triyuginarayan Tiraha, parking entry and parking exit will be one way.
- Local taxis going to Triyuginarayan etc. will be parked in the parking lot in Lal Bazaar.
- No vehicles will be allowed beyond the Sonprayag entry/station barrier.

**3. Parking arrangement:** -During the Yatra period, there will be parking provisions for big vehicles (buses) at Sonprayag area and for smaller vehicles Sonprayag and Sitapur will be used. For smaller vehicles once the parking lot at Sonprayag is full the small parking lot located at Sitapur will be used.

In order to avoid traffic congestion/jam on the Yatra route, it is decided that under no circumstances parking of any vehicles on the road or on the road near the hotel lodge will be permitted. If such parking is found, then legal punitive action will be taken against the concerned vehicle owner/driver as per the prescribed rules.

Parking owners/operators in the region will make adequate arrangements to park all types of vehicles in an organized manner. In this regard, before the commencement of the yatra, the concerned police station in-charge will establish appropriate arrangements by contacting the parking owners/operators located in their respective areas.

**4. Operation plan of horse/mules:** - Daily timings of **06 to 08 am and 10 to 12 noon** shall be fixed for operations of the passenger horse/mules from Sonprayag/Gaurikund. No goods carrying horses/mules will run on this route. The goods carrier horse/mule will be able to move towards Kedarnath from Sonprayag after sunrise via Kaichinuma road ahead of shuttle bridge proceeding towards Munkhatiya via the horse/mule route to Gaurikund police post and proceed towards Kedarnath.

- Goods horse/mules will be allowed to operate between 14.00 hrs to 15.00 hrs. For effective operations, Inspector-in-charge Kotwali, Sonprayag will ensure deployment of adequate number of police forces and will also make arrangements to continuously provide information to the yatris through PA system.
- From the new Ghoda Padav near Ghoda Marg, 01 km east of Gaurikund parking, passengers will be sent to Kedarnath by horse/mule via Ghoda Marg & Gaurikund Police Post. This route will be used as one-way only and horses/mules will be sent to Kedarnath through this route and will not be allowed to return from this route.
- Booking of horse/mule from the new horse station should be done through prepaid system at Sonprayag registration counter.
- After sunrise from Gaurikund Ghoda Padav, the first goods carrier horse/mule will be sent to Kedarnath.
- The horses/mules carrying the pilgrims will be sent to Kedarnath after sunrise.
- Horses/mules should not be allowed to stand near the gate in front of Gaurikund, and no horse-mule camps shall be allowed to be built in front of it.

**5. Line arrangement** – Proper arrangement will be made to ensure queue management system for the yatris at the verification counter located at Sonprayag, and from this point, depending upon the prevailing conditions of the road, weather conditions etc. will yatris be allowed to proceed further. In this regard, Inspector-in-charge Kotwali Sonprayag will ensure all necessary arrangements.

**6. Shuttle Service** –Dedicated shuttle service vehicles will be operated for the movement of passengers from Sonprayag to Gaurikund and like previous year Yatra, no other vehicle will be allowed to operate. The fare of this shuttle service

will be determined by the Administration/Transport Department in advance and the information will be displayed on every shuttle vehicle and information boards.

- Inspector in-charge Kotwali Sonprayag will ensure proper vehicles/drivers are arranged for the shuttle service by coordinating with ARTO Rudraprayag.
- It should be ensured that only such vehicles are allowed to ply in the shuttle service, wherein all the necessary documents related to the vehicle is complete and the vehicle is technically fit. Also, the drivers in the shuttle service will be checked for drunk driving and action will be taken as per rules if found guilty & the report to ARTO would be sent for legal action.
- Token number for vehicle fit for shuttle services would be provided by the Transport department. Information regarding the token number and fare etc. shall be clearly displayed, on the front and rear glass of each shuttle. Shuttle going from Sonprayag to Gaurikund will drop the passengers on the upper floor of Gaurikund shuttle parking and move to the ground floor parking from where the passengers coming to Sonprayag will board the shuttle.
- In Gaurikund, passengers will be boarded and deboarded inside the parking area premises.
- During the transportation of passengers through the shuttle service, passengers will be sent in queues for easy transportation, senior citizens and disabled people will be given priority.
- No shuttle service vehicle will be allowed to turn back midway.
- Only small goods vehicles will be allowed from Sonprayag to Gaurikund from 10.00 pm to 3.00 am.
- No big goods vehicles will be sent beyond Munkatiya.
- Shuttle vehicles coming and going from Sonprayag to Gaurikund will run at a prescribed speed, no vehicle will be allowed to overtake each other.

#### **7. Arrangement of pedestrian traffic from Sitapur/Sonprayag to Kedarnath:**

- Yattris will be sent in a queue from Hanuman Barrier, Sonprayag towards the shuttle bridge, only after checking the registration documents.

- For Registration verification & Shuttle Vehicle, in case que reaches till Triyuginarayan Tiraha, Yattris will be sent in a line from the parking lot to the front of Abhishek Hotel.

- In the morning hours at Gaurikund, Yatris shall be stopped near Chowki Tiraha and for Yatris heading to Sonprayag/Gaurikund bus stand towards Kedarnath shall be sent via Taptakund.
- Passengers visiting Kedarnath from the bus stand in Gaurikund will be sent through a single route via Taptakund & Yatris coming from Kedarnath will come to the bus stand through a single route using the old route.
- At Ghoda Padav, Gaurikund, maximum load of passengers and horses/mules is from 1.00 pm to 03.00 pm. Extreme caution shall be exercised during, this time period, and the Chowki in-charge himself shall be present on site to ensure the best arrangement are done.

**8. Lost and Found Centre:** - Lost and found centers will be set up at every barrier and police point on the yatra route, to ensure the lost property are held safely and handed over to the owner.

**9. Arrangement of VIP/VVIP temple darshan:** For easy arrangement of VIP/VVIP darshan, a register of VIP darshan will be prepared & updated by the **Badrinath-Kedarnath Temple Committee**. In which details of VVIP/VIP who are visiting the dham will be mentioned date wise & time wise.

- For VIP/VVIP darshan, the time period shall be fixed as **08.30 am to 9.00 am, 13.00 pm to 13.30 pm and 15.00 pm to 15.30 pm.**
- Passengers getting VIP passes and tickets will not be allowed to enter through the exit gate but will be made to enter through the main entrance through the left channel gate of the temple.
- The passes given by the temple committee to VIP/charter passengers will be marked with time-based serial numbers so that they can be sent as per their serial order provided. Also, such pilgrims will be escorted for darshan by the members of the temple committee.
- Inspector-in charge Kotwali Sonprayag/Incharge Reporting Police Post Kedarnath will ensure necessary compliance by ensuring arrangements as per above.

**10. Arrangement for temple darshan in Shri Kedarnath -** Pilgrims coming to Shri Kedarnath will first be sent to an enclosure/shelter built near the helipad/Swargarohini from where post registration verification/checking will be sent forward towards temple complex depending on the queue.

- A barrier will be installed on the bridge built on the Saraswati river from where the passengers, after registration/token checking, will be sent in

queue for darshanas as per token slot time allocated. Those without registration/token will be sent back to the registration counter.

- Darshan of Baba Kedar will be done from the Sabha Mandap located in the temple sanctum. No one will be allowed to go beyond the Sabha Mandap.
- In the Sabha Mandap hall, the darshan platform should be made higher with wood etc. and arrangements should be made for darshan of Baba Kedar in two queues.
- Details of passengers entering from the exit gate and sanctum sanctorum who have proper protocol/permission will be maintained in a register in which the following details will be mentioned: -
  - Name of the passenger and the number of people accompanying him.
  - Name of the protocol/permission officer
  - Time
  - The name/department/organization of the person accompanying the passengers.
- At the time of opening of the temple doors, nobody will be allowed entrance from the exit doors except 08-10 important personal/protocol personnel. Rest everyone will be allowed to proceed to the main entrance from the left channel gate.
- At the time of opening of the temple door, the que for non-VIP people will commence from outside the temple premises.
- Mobile phones will not be used in any way in the temple sanctum.

#### 11. Other points: -

- In view of the smooth and safe conduct of Shri Kedarnath Yatra, a separate Yatra control will be established in the district headquarters, which will provide real time information about traffic, crowd situation, horse-mule, Dandi-Kandi and heli services, etc. in the district to all concerned through the toll-free number. Yatris will also be disseminated information as per their requirement.
- The goods for the traders (hotels/tents/shops) and other institutions going to Kedarnath, should be taken three days before the *kapaat* (doors) open. Thereafter, permission should be given from time to time.
- Information in this regard shall be given by the concerned departments/officers through newspapers and social media from time to time.

- From Rudraprayag to Kedarnath, separate arrangements shall be made for relaying information so that all the barriers and police outposts get regular updates on traffic movement, parking availability, status of passenger lines, crowded places, etc.
- Police personnel appointed at all duty points will carry with them arrangements like raincoat, poncho, etc.
- In-charges appointed at each duty points (barriers etc.) will be deployed with radio handsets to communicate information.
- Information on route etc. for the assistance of yatris at each barriers/other points shall be made available. Information on authorized website for booking heli tickets, necessary information to avoid heli-fraud, announcement of dial 1930 information in case of heli-fraud and other necessary information through PA system shall be ensured.
- Every member of the police force appointed in the Yatra arrangements will maintain sensitive behavior towards women/old people/children and disabled people.

As per the above, the Yatra Standard Operating Procedure (S.O.P.) at the departmental level for Shri Kedarnath Yatra 2024 shall be formed/issued in compliance with the instructions given in the Yatra meeting held on 28.03.2024 under the chairmanship of District Magistrate Rudraprayag and in the presence of Superintendent of Police Rudraprayag.

Therefore, ensure compliance with all relevant Standard Operating Procedure (S.O.P.).

Chamoli District Administration

**Executive Summary**

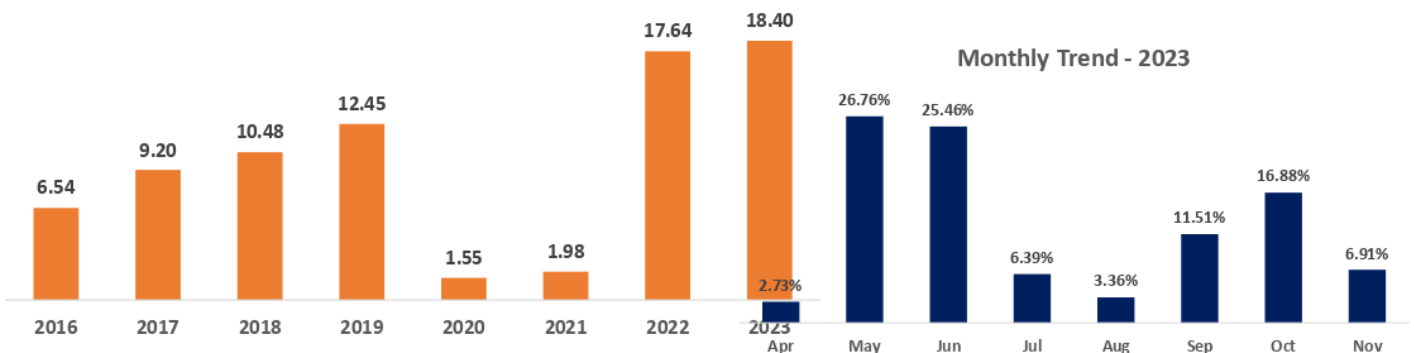
The 2024 Badrinath Yatra season commenced on May 12<sup>th</sup>, 2024, while this delayed start has allowed for improved infrastructure preparedness by the district, it also compresses the pilgrimage window which may potentially lead to peak season congestions. This report details key trends, challenges, and ongoing initiatives designed to ensure a smooth and safe Yatra experience for all devotees. Further, it also marks a significant shift towards a data-driven, pilgrim-centric approach to managing the systems for this revered Hindu pilgrimage.

**Footfall Trends and Weather Patterns**

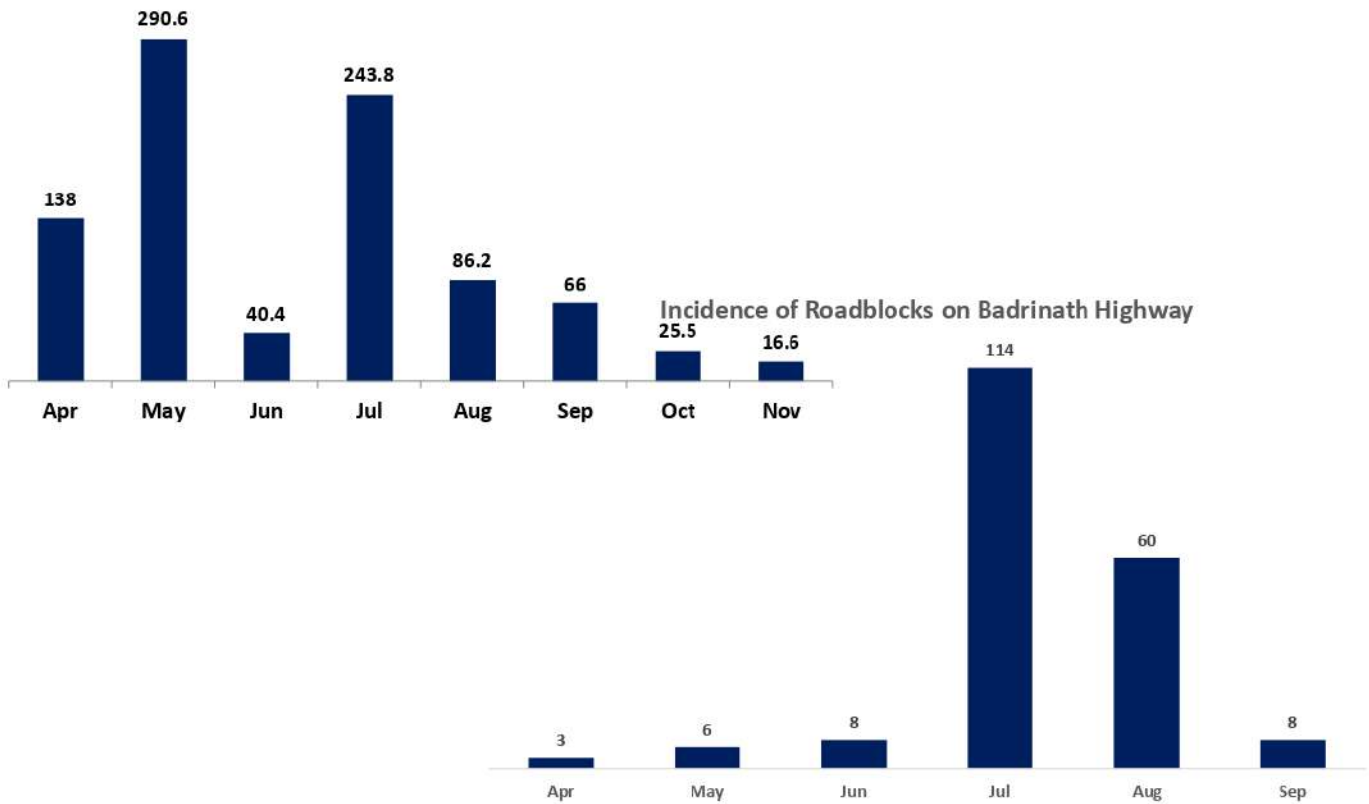
A significant surge in pilgrim footfall has been observed, particularly in the post-pandemic period. Early data and the initial Yatra period show a 43 per cent increase in footfall this year in the first 15 days compared to the same period last year. This suggests a potential of exceeding 20 lakh pilgrims this season. Traditionally, May and June witness peak season accounting for over 50 per cent of total footfall, necessitating a proportionate allocation of resources for crowd management and infrastructure support.

Badrinath's weather is usually unpredictable. In 2023, month of May saw record-breaking rainfall exceeding monsoon levels of July. This year, high temperatures seem to be causing rapid glacial melt, raising the Alaknanda River level, and impacting riverfront development plans. The monsoon season (July-August) is particularly prone to landslides and roadblocks, requiring heightened preparedness for rapid clearance operations.

Footfall over the years (in lakhs)



Rainfall in Badrinath in 2023 (in mm)



## Key Challenges

1. **Climate Vulnerability:** Unpredictable weather patterns disrupt essential services like electricity and water supply, posing a significant challenge for both pilgrims and the local administration.
2. **Reconstruction Impact:** Ongoing reconstruction works within Badrinath Dham itself have affected traditional pilgrim routes, sometimes causing confusion and inconvenience. Clear signage, alternative pathways, and effective communication are crucial to mitigate these issues.
3. **Waste Management:** The increasing pilgrim influx poses significant challenges in solid waste management and sanitation. Implementing stricter enforcement of waste disposal regulations, deploying additional sanitation personnel, and promoting incentive-based responsible pilgrim behavior are critical steps towards ensuring a clean and hygienic pilgrimage experience.
4. **Queue Management:** Peak season congestion can lead to long queues and extended waiting times for Darshan at the Badrinath Temple.

Implementing a robust queue management system integrated with online registration can significantly improve the Yatra experience.

5. **Infrastructure Resilience:** Unpredictable rainfall, especially during monsoons, impacts road conditions due to landslides and sinking zones. Investment in treatment of these areas and an early warning and alert system for landslides are crucial for ensuring pilgrim safety.
6. **Traffic Management:** Improved road connectivity has led to a rise in vehicle inflow, straining existing parking infrastructure. Expanding designated parking areas, exploring way-side amenities within the Yatra circuit can help alleviate traffic congestion.

### Implemented Initiatives

#### Solid Waste Management:

- Recognizing the increased solid waste generated due to high pilgrim footfall in Mana, a **Memorandum of Understanding (MoU)** has been established between Badrinath municipality and Mana Gram Panchayat. This collaboration enables Badrinath municipality to assist Mana in managing waste effectively and leads to improved revenue generation for both parties. Similar initiative is being tried this year in Pandukeshwar in partnership with Joshimath Nagar Palika Parishad.



- A **deposit refund system**, similar to the successful program in Kedarnath, incentivizes responsible disposal of plastic waste.
- A partnership with **Phool.Co** ensures the transformation of temple waste into eco-friendly products such as incense sticks and is available for sale now in Badrinath.
- **Dedicated sanitation teams** and **regular inspections** have resulted in improved cleanliness through enhanced toilet cleaning and street sweeping.

#### **Streamlined Queue Management:**

- To reduce waiting times during peak seasons, a **token and slot management system** is being implemented. This will provide pilgrims with a designated time for darshan, managing long queues and reducing waiting times.
- **Water ATMs** dispensing warm water and **designated rest areas** have been installed along the route to enhance pilgrim comfort.

#### **Robust Disaster Management:**

- A **district-level Disaster Response Force (DRF)** has been established. Trained by the National Disaster Response Force (NDRF) and Nehru Institute of Mountaineering (NIM) Uttarkashi, this force will complement existing NDRF and State Disaster Response Force (SDRF) deployments.
- **Strategic pre-deployment of machinery** like earth movers and excavators near vulnerable spots allows for a quicker response to roadblocks caused by landslides or inclement weather.
- The **Integrated Control Room** established in Joshimath will issue immediate alerts during emergencies, enabling a coordinated response.

- **Relief measures** are planned to support pilgrims caught in traffic jams or road closures due to unforeseen events.



### Improved Healthcare Services:

- Recognizing the challenges faced at high-altitude, a primary focus is on managing **high-altitude sickness** and related cardiac issues.
- **Partnerships with NGOs**, such as Swami Vivekanand Health Mission, are strengthening medical infrastructure. Land has been allotted to them in Pipalkoti for expansion of healthcare facilities along the yatra route.
- A dedicated **doctors' hostel** has been established in Badrinath for improved medical personnel availability.
- **Vulnerable and elderly pilgrims** are being screened at the **Integrated Check Post** established in Pandukeshwar. This check post will also streamline the pilgrimage experience by facilitating health screening, registration verification, and vehicle/pilgrim counting.
- **Multilingual health advisories** are being issued to inform pilgrims about precautions and self-care during their yatra.

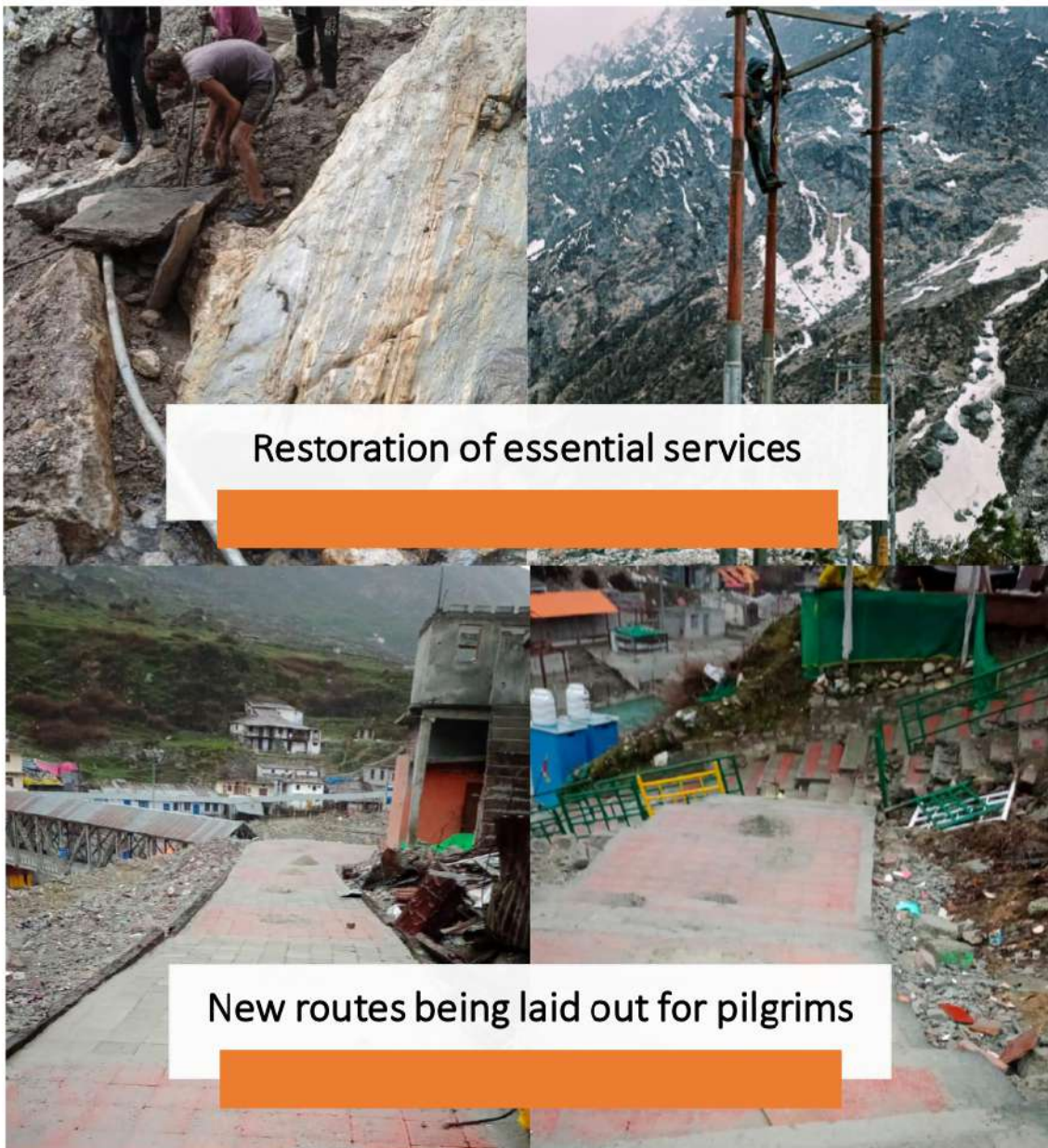
### Reconstruction Management:

- To minimize inconvenience caused by reconstruction projects, **new routes** with clear signage have been created.
- **Regular monitoring** ensures timely restoration of **electricity and water supply** that may be disrupted during construction activities.

### Looking Forward

To ensure a long-term, sustainable Yatra experience, several initiatives are under consideration:

### Infrastructure Initiatives



- **Water Supply Infrastructure Redesign:** In collaboration with stakeholders, a redesigned water supply system will be developed to cater to the growing Badrinath town and ongoing reconstruction projects. This future-proofed system will ensure a reliable water supply for the foreseeable future.
- **Enhanced Power Supply:** To address the rising power demand, a new 33/11 KV substation will be constructed. This will provide sufficient and stable power supply in Badrinath.
- **Landslide Mitigation:** NHIDCL and BRO have started working on treatment of identified landslide and sinking zones along the Yatra route to minimize safety hazards.

### Improved Logistics and Management

- **Comprehensive Transportation Plan:** To manage the increasing vehicle influx, a comprehensive transportation plan is being formulated. This plan will include designated parking facilities with wayside amenities in Badrinath and along the pilgrimage route, promoting a smoother traffic flow.
- **Transit Accommodation for Officials:** Dedicated accommodation facilities are being planned for Yatra officials stationed on duty in Badrinath. This will reduce pressure on the local administration to cater to their accommodation requirements especially during the peak months.
- **Footwear Management System:** Recognizing challenges posed by pilgrim footwear, a system for managing footwear is also being explored. This system will likely involve designated collection points and proper disposal mechanisms.

### Conclusion

This report highlights the ongoing efforts undertaken by the administration to ensure a safe and smooth Yatra experience for all pilgrims visiting Badrinath in 2024. The implementation of the ongoing initiatives will ensure a sustainable and improved Yatra experience for all stakeholders. At the same time taking into account the requirements for the future and addressing infrastructure needs, logistics, and sanitation, the proposals under consideration will contribute to a safer, more enjoyable, and well-managed Yatra for the coming years.

## Uttarkashi District Administration

The 2024 Shri Yamunotri and Shri Gangotri yatra season commenced with the opening of the *kapaat* (gates) of the dhams on 10.05.2024. In the Uttarkashi district, approximately 300 km stretch of Gangotri National Highway and Yamunotri National Highway is used as the Yatra route. This year, almost double the number of yatis are expected to arrive at Shri Yamunotri Dham. Given the rising number of pilgrims, it can be certainly anticipated that there would be further increase in devotees in the coming years.

The road widening work of some of the sections of Yamunotri National Highway has been completed, however, a significant portion of the widening work remains pending. Most of the highway road is single lane resulting in excessive traffic congestion during peak yatra period. Additionally, the pedestrian route to Shri Yamunotri Dham from Jankichatti is narrow and congested due to the movement of passengers, horses, mules, and palanquins on this route, hindering the smooth flow of yatis. Also, the construction of a ropeway from Jankichatti to Yamunotri Dham, an alternative walking route, and a helipad at Yamunotri Dham for emergency purposes is currently pending. Furthermore, considering the traffic pressure in the Jankichatti area, additional parking facilities are required, along with the construction of a ring road connecting the upper part of Kharsali village to Jankichatti. Similarly, the widening of the Gangotri National Highway from Uttarkashi to most of Gangotri is also pending. The completion of the aforementioned construction project is anticipated to span approximately three to four years, thereby facilitating a more seamless and efficient journey to both the Dhams.

In view of the above-mentioned situations, the Yatra is being conducted in accordance with the Standard Operating Procedure (SOP) to ensure smooth efficient movement and transportation of passengers at Shri Yamunotri Dham and Gangotri Dham, as detailed below:

### **1- Shri Yamunotri Dham**

- Traffic control points shall be established at strategic locations along the Shri Yamunotri Dham Yatra Marg, including Damta, Barinigad, Naugaon, Barkot/Dobata, Kharadi, and Paligad. A one-way traffic system (Gate

system) shall be implemented in specific sections to manage traffic flow effectively for about 25 km stretch from Paligad to Jankichatti.

- **Parking Arrangements:** Adequate parking facilities are available along the Yamunotri National Highway, including designated parking areas in Damta, Gram Panchayat ground, Barkot Municipality, Dobata, Kharadi, Paligad, Sayanchatti, and Kharsali in the Jankichatti/Kharsali area. To accommodate the anticipated increase in vehicle movement, additional parking facilities are currently under construction at two locations in Nagaon and through the District Development Authority at Barkot, Jankichatti. Considering the increased traffic volume in Yamunotri in the future, a survey is underway by NHIDCL to explore the construction of tunnel parking at Jankichatti for Yamunotri dham.
- **Plan for operation of horse-mule and palanquins Operation at Shri Yamunotri Dham** – To ensure smooth & safe movement of passengers on the pedestrian route, measures have been implemented for the orderly operation of horses, mules, and palanquins between Jankichhatti and Yamunotri. This measure aims to enhance operational efficiency, prioritize passenger safety, and comply with the directives of the National Green Tribunal. Passengers can avail these services by making advance payments at the designated prepaid counters. Upon reaching Yamunotri Dham, pilgrims are granted a 60-minute time frame for darshan and other religious activities.
- Vehicles heading to Yamunotri Dham from Damta, Nagaon, Barkot, Dobata, Kharadi shall not be allowed to proceed after 08:00 pm.
- **Passenger Registration Verification** Furthermore, to streamline the passenger registration & verification processes for the Chardham Yatra, arrangements have been made at Dobata on the Yamunotri route, in accordance with the regulations, this shall allow for more efficient management of passenger flow and ensures a smoother flow of yatris. Additionally, verification of yatra registration documents shall be done at Jankichhatti, Yamunotri.

## 2- Shri Gangotri Dham:-

- Holdings/barricading's shall be set up for traffic control at Nagun, Dunda, Uttarkashi, Netala, Heena, Gangnani and Songad in view of safe and orderly traffic on the Gangotri National Highway. Location shall be - 05 km from Gangnani, Sukki to Jhala 07 km and Harshil to Lanka 14 km. Gate system (One way traffic system) shall be implemented to streamline flow of traffic.
- On the Gangotri National Highway, parking facilities by Nagar panchayat shall be made available at various locations including Ramlila ground, Indravati, Joshiyara, and Heena, as well as in Bhatwari, Gangnani, Songad, Harsil, Lanka, and Gangotri. Given the high volume of vehicles during the Yatra season, the District Development Authority is constructing additional parking areas at Bandarkot, the main market of Uttarkashi, Heena, and Gangotri. To address future traffic pressure on the Gangotri Dham route, NHDICL is conducting a survey for the construction of tunnel parking at Gangotri.
- To ensure the availability of a free circulation area for crowd management at Shri Gangotri Dham, barricading shall be set up near the Municipal parking of Gangotri and around the designated VIP parking areas. Consequently, all types of vehicles are completely prohibited from accessing the VIP parking near the health center.
- For the convenience of pilgrims at Shri Gangotri Dham, a slot/queue management system has been implemented to facilitate darshan.
- On the Gangotri route, vehicles traveling to Shri Gangotri Dham from Nagun, Uttarkashi headquarters, Heena, Bhatwadi, and Gangnani are not permitted to proceed beyond these points after 8:00 PM.
- Travel shall be restricted after 11:00 PM.
- Arrangements have been made for the registration/verification of Yatri at Heena on the Gangotri route, in accordance with the regulations. Additionally, token generation and stamping of pilgrims is being conducted at Gangotri.

**Other arrangements** - In anticipation of road blockages due to landslides during the monsoon season, plans have been prepared regarding the deployment of necessary machinery and personnel at identified landslide prone areas to ensure smooth traffic flow on the route. The SDRF (State Disaster Response Force) shall also be deployed at the Ghats of Shri Gangotri Dham to ensure the safe bathing of pilgrims.



शहरी विकास निदेशालय, उत्तराखण्ड।

31/62 राजपुर रोड, देहरादून-248001

Email -sbmurbaninfo@gmail.com.sbmurbanuk@gmail.com

Email

SWACHH  
SURVEKSHAN  
#MeriChhatah, MyPiPichan 2024

पत्रांक: 4608/756/SBM/NGT/Gen/2019-20

दिनांक: 19-दिसम्बर, 2024

सेवा में,

अपर सचिव,  
पर्यावरण संरक्षण एवं जलवायु परिवर्तन विभाग,  
उत्तराखण्ड शासन,  
देहरादून।

विषय:- मा० राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-561/2022 उर्वशी शोभना कछारी बनाम भारत संघ व अन्य (निष्पादन आवेदन संख्या-27/2023) में मानक संचालन प्रक्रिया (SOP) उपलब्ध कराये जाने के संबंध में।

महोदय,

कृपया, उपर्युक्त विषयक शासन के पत्र संख्या-ENV1-CNGT/CC/8/2023-XXXVIII-1-Environment Conservation and Climate Change Department I/256559/2024 दिनांक-29.11.2024 के संदर्भ में शहरी विकास निदेशालय द्वारा चार धाम यात्रा, मानक संचालन प्रक्रिया (SOP) तैयार कर आवश्यक कार्यवाही हेतु इस पत्र के साथ संलग्न कर सादर प्रेषित की जा रही है।

संलग्न-यथोपरि

भवदीय,

(डॉ० ललित नारायण मिश्र)  
अपर निदेशक।

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन, देहरादून।
2. निदेशक, शहरी विकास निदेशालय, देहरादून।
3. अपर सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन।
4. जिलाधिकारी/प्रशासक, गंगोत्री, केदारनाथ एवं बद्रीनाथ, जनपद-उत्तरकाशी/रूद्रप्रयाग/चमोली।
5. अधिशासी अधिकारी, नगर पंचायत, गंगोत्री, केदारनाथ एवं बद्रीनाथ।

(डॉ० ललित नारायण मिश्र)  
अपर निदेशक।

चार धाम यात्रा

मानक संचालन प्रक्रिया

**(SOP)**

शहरी विकास निदेशालय,

उत्तराखण्ड

**2024**

## चारधाम यात्रा के दौरान श्री बद्रीनाथ, केदारनाथ एवं गंगोत्री में शहरी स्थानीय निकाय (ULBs) की भूमिकाएं और जिम्मेदारियां

### 1. उद्देश्य:-

चारधाम यात्रा के दौरान तीर्थयात्रियों और स्थानीय निवासियों के लिए स्वच्छता, सुविधा, पर्यावरण संरक्षण सुनिश्चित करने हेतु शहरी स्थानीय निकायों (ULBs) की भूमिका और जिम्मेदारियों का निर्धारण।

### 2. स्थानीय निकायों की प्रमुख जिम्मेदारियां-

#### 2.1 स्वच्छता और अपशिष्ट प्रबंधन-

- यात्रा प्रारम्भ होने से पूर्व पर्याप्त मात्रा में नियमित/दैनिक सफाई कर्मियों की तैनाती।
- कूड़े का पृथकीकरण कर उसका निस्तारण।
- MRF (Material Recovery Facility) केंद्रों का निर्माण एवं कम्पोस्ट पिट का संचालन।
- तीर्थयात्रा मार्गों, मंदिर परिसरों और सार्वजनिक स्थलों पर कचरा संग्रहण और निस्तारण।
- यात्रा के दौरान प्रत्येक सप्ताह में एक बार गीला/सूखे कूड़े का पृथक-पृथक से वजन लिया जाना जिससे कि कूड़े की मात्रा का वैज्ञानिक रूप से आंकलन/निस्तारण किया जा सके।
- चार धाम यात्रा के दौरान कचरा प्रबंधन के लिए अतिरिक्त वाहन, उपकरणों की तैनाती।
- स्वच्छता के उच्च मापदण्ड स्थापित किये जाने हेतु आई.पी. आधारित कैमरों की स्थापना।

#### 2.2 सार्वजनिक सुविधाएं-

##### क. पथ प्रकाश व्यवस्था-

- निकाय क्षेत्र में पर्याप्त मात्रा में पथ प्रकाश की व्यवस्था।
- पथ प्रकाश में प्रयुक्त समस्त विद्युत खम्बों में डीजिटल स्कैनिंग की व्यवस्था सुनिश्चित की जाये, जिससे कि प्रकाश व्यवस्था में व्यवधान उत्पन्न ना हो।

##### ख. पेयजल व्यवस्था-

- जल स्रोतों का नियमित निरीक्षण एवं सफाई (प्रत्येक 15 दिन में)।
- पेयजल टैंकों की साप्ताहिक सफाई (प्रत्येक शनिवार) सुनिश्चित कि जाये।

##### ग. शौचालय -

- पर्याप्त संख्या में शौचालयों का निर्माण एवं उनका रख-रखाव।
- सार्वजनिक शौचालयों एवं मूत्रालयों में निर्बाध पानी, बिजली की व्यवस्था करना तथा नियमित सफाई (प्रातः 08:00 बजे, दोपहर 12:00 बजे एवं सांय 07:00 बजे अनिवार्य रूप से- 03 बार प्रतिदिन)।
- सार्वजनिक शौचालयों एवं मूत्रालयों से संबंधित यात्रा मार्गों में सूचना पट लगाया जाना।
- सार्वजनिक शौचालयों एवं मूत्रालयों में केयर-टेकर की व्यवस्था तथा उसका नाम एवं मो०नं० की सूचना चस्पा करना।
- महिलाओं एवं दिव्यांगजनों के लिए पृथक से शौचालयों की व्यवस्था तथा उनमें मानकानुसार सुविधाओं का विस्तार करना।
- शौचालयों एवं मूत्रालयों में दैनिक सफाई का चार्ट/रोस्टर सदृश्य स्थान पर चस्पा किया जाये।

## घ. पार्किंग व्यवस्था-

- स्थानीय प्रशासन से समन्वय कर स्थायी और अस्थायी पार्किंग स्थलों की स्थापना की जायेगी तथा रेट लिस्ट एवं पार्किंग संचालक का नाम, मो०न० सदृश्य स्थान पर चस्पा किया जायेगा।

## 2.3 पर्यावरण संरक्षण-

- सिंगल-यूज प्लास्टिक पर पूर्णतः प्रतिबंध सुनिश्चित किया जाना।
- समय-समय पर तीर्थ पुरोहितों, तीर्थ यात्रियों एवं स्थानीय प्रशासन के सहयोग से पर्यावरण संरक्षण जागरूकता अभियानों का संचालन।
- तीर्थस्थलों के पास हरित क्षेत्र विकसित करना।

## 3. यात्रा प्रबंधन में स्थानीय निकायों द्वारा सम्पादित किये जाने वाले कार्य -

- घाटों में तीर्थ यात्रियों द्वारा छोड़ी गयी सामग्री का निस्तारण (प्रातः 08:00 बजे एवं सांय 07:00 बजे अनिवार्य रूप से- 02 बार प्रतिदिन )
- यात्रा मार्गों के समस्त नालों की नियमित साफ-सफाई (सप्ताह में 03 दिन- 01 दिन छोड़कर)
- यात्रा मार्ग में मौसम जनित बिमारियों से बचाव हेतु फॉगिंग, (सांय- 05:00 से 06:00 बजे के मध्य) चुने का छिड़काव (प्रथम पाली में) अनिवार्य रूप से किया जायेगा।
- प्रिंट/इलेक्ट्रॉनिक/सोशल मीडिया और सामुदायिक रेडियो के माध्यम से सूचना प्रसार।
- चार धामों में यात्रियों की सुविधाओं के दृष्टिगत पर्याप्त मात्रा में साइनेज की व्यवस्था।
- तीर्थ यात्रियों द्वारा आयोजित भण्डारों के उपरान्त जनित कूड़े का निस्तारण (प्रत्येक दिन दोपहर 02:00 बजे तक) अनिवार्य रूप से धर्मशालाओं, मंदिर परिसर, यात्रा मार्ग में साफ-सफाई सुनिश्चित की जायेगी।

## 4. निगरानी और रिपोर्टिंग-

- संबंधित अधिशासी अधिकारी द्वारा तीर्थ स्थल/मार्ग/निकाय क्षेत्रान्तर्गत प्रत्येक दिन सम्पादित सफाई कार्यों/स्वच्छता व्यवस्थाओं के निरीक्षण (प्रातः 10:00 से अपराह्न 12:00 के मध्य) हेतु नोडल अधिकारी नामित किये जायेंगे, जिनके द्वारा प्रत्येक कार्य दिवस को अधिशासी अधिकारी एवं शहरी विकास निदेशालय को रिपोर्ट उपलब्ध करायी जायेगी।
- सार्वजनिक सुविधाओं और सफाई व्यवस्था का निरीक्षण एवं साप्ताहिक रिपोर्टिंग।
- कचरा संग्रहण और निस्तारण की प्रत्येक दिन रिपोर्टिंग (प्रत्येक दशा में सांय 04:00 बजे तक) उपलब्ध करायी जायेगी।

## 5. प्रशिक्षण और क्षमतावृद्धि-

- ULB कर्मियों और सफाई कर्मचारियों को नियमित प्रशिक्षण।
- ठोस अपशिष्ट प्रबन्धन नियमों, भारत सरकार, राज्य सरकार के विभिन्न पर्यावरण नियमों/कानूनों का कार्मिकों को प्रशिक्षण प्रदान किया जायेगा।

## 6. शिकायत निवारण प्रणाली

- चार धाम में साफ-सफाई, आदि के त्वरित निस्तारण हेतु 24x7 कि तर्ज पर शिकायत निवारण केंद्र की स्थापना करते हुये शिफ्टवार कर्मचारियों की तैनाती सुनिश्चित की जायेगी।
- शिकायत निवारण हेतु एक Toll Free No. स्थापित करते हुये उसका व्यापक प्रचार-प्रसार सुनिश्चित किया जायेगा।

## 7. निष्कर्ष

यह मानक संचालन प्रक्रिया (SOP) चारधाम यात्रा के दौरान बद्रीनाथ, केदारनाथ एवं गंगोत्री में स्थानीय निकायों की भूमिकाओं को स्पष्ट रूप से रेखांकित करती है। यह यात्रा को सुविधाजनक और पर्यावरण-अनुकूल बनाए रखने में सहायता करेगी।

---

प्रेषक,

जिलाधिकारी,  
चमोली।

Uttarakhand Pollution Control Board

Diary No. 2465

Date 21/12/24

सेवा में,

उत्तराखण्ड,  
प्रदूषण नियंत्रण बोर्ड,  
देहरादून।संख्या-2232/इक्कीस-एल0बी0सी0-प्रथम/2024-2025 दिनांक 21 दिसम्बर, 2024  
विषय- श्री बद्रीनाथ धाम यात्रा हेतु एस0ओ0पी0 प्रेषण के संबंध में।  
महोदय,

कृपया उपरोक्त विषयक के कम में अवगत कराया है कि मा0 एन0जी0टी0 नई दिल्ली में योजित मूल आवेदन संख्या-561/2023 उर्वशी शोभना कछरी बनाम भारत संघ व अन्य (Execution Application संख्या-27/2023) में निर्णित आदेश दिनांक 13.11.2024 के अनुपालन हेतु दिनांक 18.12.2024 को मुख्य सचिव महोदया, उत्तराखण्ड की अध्यक्षता में आहूत बैठक में दिये गये निर्देशों के अनुपालन में श्री बद्रीनाथ धाम यात्रा व्यवस्थाओं के संचालन हेतु एस0ओ0पी0 तैयार की गयी है, तैयार एस0ओ0पी0 की प्रति अग्रेत्तर कार्यवाही हेतु आपको प्रेषित की जा रही है।

(विवेक प्रकाश),  
अपर जिलाधिकारी,  
चमोली।

प्रतिलिपि-मुख्य सचिव महोदया, उत्तराखण्ड शासन के संज्ञानार्थ प्रेषित।

(विवेक प्रकाश),  
अपर जिलाधिकारी,  
चमोली।

D2 Chumoli

Rik  
Rik

## जनपद चमोली के श्री बद्रीनाथ धाम यात्रा-2024 हेतु (SOP) ।

जनपद अन्तर्गत श्री बद्रीनाथ धाम जाने वाले श्रद्धालुओं/यात्रियों की सीमा निर्धारण हेतु रजिस्ट्रेशन/ सत्यापन अनिवार्य किया गया है। श्रीबद्रीनाथ धाम राष्ट्रीय राजमार्ग का लगभग 300 किमी० भाग यात्रामार्ग के रूप में प्रयुक्त होता है। श्री बद्रीनाथ धाम के कपाट दिनांक 12.05.2024 को श्रद्धालुओं के दर्शनार्थ खोले गये हैं तथा इस वर्ष श्री बद्रीनाथ धाम यात्रा प्रारम्भ होने की अवधि से समाप्ति तक कुल 1435341 श्रद्धालुओं/यात्रियों का आवागमन हुआ है। श्री बद्रीनाथ धाम में यात्रियों की वर्षोत्तर हो रही वृद्धि को देखते हुए आगामी वर्षों में श्रद्धालुओं/यात्रियों की संख्या में और अधिक वृद्धि होने की प्रबल सम्भावना है।

भारत सरकार की चारधाम सड़क परियोजना के सड़क चौड़ीकरण के फलस्वरूप श्री बद्रीनाथ धाम में श्रद्धालुओं/यात्रियों की संख्या में उत्तरोत्तर वृद्धि हुई है। श्री बद्रीनाथ धाम में श्रद्धालुओं/यात्रियों के आवागमन एवं परिवहन व्यवस्था के सुगम एवं सुविधाजनक संचालन हेतु एस०ओ०पी के माध्यम से संचालन किया जा रहा है :-

- 1- श्री बद्रीनाथ धाम के दर्शन हेतु ग्राम पाण्डुकेश्वर व श्री बद्रीनाथ धाम (माणा पार्किंग, बी०आर०ओ० चौक, आई०एस०वी०टी० एवं न्यू ब्रिज मन्दिर के समीप) में रजिस्ट्रेशन/ सत्यापन/दर्शन टोकन स्लॉट निर्गत किये जाने के उपरान्त ही अनुमति प्रदान की जाती है।
- 2- इस वर्ष यात्रा प्रारम्भ से समाप्ति अवधि तक कुल 1435341 श्रद्धालुओं द्वारा श्री बद्रीनाथ धाम के दर्शन किये गये व श्री बद्रीनाथ धाम की धारण क्षमता (Carrying Capacity) लगभग 16500 है।
- 3- श्री बद्रीनाथ धाम में सुलभ इन्टर नेशनल द्वारा संचालित स्थाई शौचालयों की कुल संख्या 10 है। जिसमें सीटों की कुल संख्या 142 है एवं स्टीलफ्रेम शौचालयों की संख्या 01 एवं जिसमें सीटों की कुल संख्या 09 है।
- 4- श्री बद्रीनाथ धाम में श्रद्धालुओं/यात्रियों के रजिस्ट्रेशन में सहायता हेतु पर्यटन विभाग द्वारा "पर्यटक सहायता एवं सुरक्षा मित्रों" की भी तैनाती की गयी है।
- 5- पर्यटन विभाग द्वारा मार्गों पर पर्यटकों हेतु दिशा-निर्देश Do's & Don't के साईनेज लगवाये गये हैं साथ ही पर्यटकों को अपने साथ अजैविक कूड़ा यथा प्लास्टिक, बोतल आदि न फेंके जाने हेतु प्रेरित किया जाता है, जिस हेतु ई०डी०सी०, जिला पंचायत, वन विभाग एवं गढ़वाल विश्वविद्यालय के पर्यटन अनुभाग द्वारा कूड़ा निस्तारण हेतु पर्यटकों/स्थानीय निवासियों को प्रेरित किया जाता है।

## Do's&amp;Don'ts during Yatra

Do's ✓	Don'ts ✗
Compulsory Registration	Do not Overs peed in Hills
Keep the Registration document ready at the verification point	Do not Litter Garbage
Collect Dham darshan slot token for smooth and hassle free darshan	Do not Consume Alcohol/Tobacco
Acclimatization strongly recommended for people suffering from chronic disease	Do not Drink & Drive
Carry your prescribed medicines, if any	Do not use Private Vehicles as Taxi
Park the Vehicle in the Right Place	Do not defecate in Open

6-श्री बदरीनाथ धाम में पर्यटकों की सहायता के लिये पर्यटन विभाग द्वारा 24x7 बदरीनाथ धाम कन्ट्रोल रूम (टूरिस्ट रिस्पॉन्स एक्टिविटी) सेण्टर की स्थापना भी की गयी है। जिसमें टॉल फ्री नम्बर 0135-1364 (बाहरी राज्यों के लिये)/0135-3520100/0135 -2559898 एवं ई-मेल uidb@gmail.com & touristicare.Uttarakhand@gmail .com के माध्यम से श्रद्धालु/यात्री सम्पर्क कर सकते हैं।

7-खराब मौसम की स्थिति में मौसम की जानकारी राज्य आपदा प्रबन्धन प्राधिकरण/जिला आपदा प्रबन्धन प्राधिकरण द्वारा श्रद्धालुओं/यात्रियों के मोबाईल पर एस0एम0एस0 द्वारा प्रसारित की जाती है।

➤ नगर पंचायत बदरीनाथ द्वारा ठोस अपशिष्ट प्रबन्धन के सम्बन्ध में :-

01-कूड़े का संग्रहण :-

नगर पंचायत बदरीनाथ द्वारा ठोस अपशिष्ट प्रबन्धन के अन्तर्गत पंचायत के 04 वार्डों (वार्ड सं0-01- बद्रीकाश्रम, 02-उर्वशी 03-नरपुरी 04-शेषनेत्र,) में डोर-टू-डोर कूड़ा संग्रहण का कार्य पंचायत के कूड़ा वाहनों तथा पर्यावरण मित्रों के माध्यम से किया जा रहा है। नगर पंचायत बदरीनाथ के पास कूड़ा संग्रहण हेतु 04 कूड़ा वाहन है।

02-कूड़े का उत्पादन:-

बदरीनाथ क्षेत्र 4 से 5 माह बर्फ से आच्छादित रहता है, श्री बदरीनाथ धाम के कपाट खुलने से 10-15 दिन पूर्व व कपाट बन्द होने के 10 दिन बाद तक सोलिड वेस्ट सम्बन्धी गतिविधियाँ

(3)  
संचालित की जाती है। नगर पंचायत बदरीनाथ क्षेत्रान्तर्गत प्रतिदिन औसतन 1.1 टन कूड़ा उत्पादन हो रहा है, जिसे नगर पंचायत के पर्यावरण मित्रों द्वारा डोर-टू-डोर एकत्रीकरण कर नगर पंचायत के कूड़ा वाहनों के माध्यम से निस्तारण हेतु एम0आर0एफ0 सेन्टर ले जाया जाता है।

#### 03-कूड़े का परिवहन :-

नगर पंचायत बदरीनाथ द्वारा नगर क्षेत्र में डोर-टू-डोर कूड़ा एकत्र कर कूड़ा वाहनों तथा पर्यावरण मित्रों के माध्यम से उठाये गये कूड़े को एकत्र कर हाथ गाड़ी तथा कट्टों के माध्यम से कूड़ा वाहन में डालकर कंचन गंगा के निकट नगर पंचायत के एम0आर0एफ0 सेन्टर ले जाया जा रहा है।

#### 04-कूड़े का निपटान :-

नगर पंचायत बदरीनाथ द्वारा सोलिड वेस्ट मैनेजमेन्ट डी0पी0आर0 के सापेक्ष प्राप्त धनराशि से वर्ष 2022 में कंचन गंगा के निकट एम0आर0एफ0 सेन्टर का निर्माण किया जा चुका है, जिसमें प्रतिदिन 02 टन सूखे एवं 1.5 टन गीले कूड़े के निस्तारण की क्षमता है। नगर पंचायत बदरीनाथ द्वारा नगर क्षेत्रान्तर्गत उत्पन्न कूड़े को अलग-अलग कर सूखे कूड़े को कॉम्पैक्टर के माध्यमसे कॉम्पैक्ट कर पुर्नचक्रण हेतु विक्रय किया जा रहा है तथा गीले कूड़े की कम्पोस्ट पिटों एवं ऑर्गेनिक वेस्ट कनवर्टर मशीन के माध्यम से कम्पोस्टिंग की जाती है। नगर पंचायत बदरीनाथ द्वारा वर्ष 2024 में कॉम्पैक्टर के माध्यम से अतिथि तक कुल 115859 कि0ग्रा0 सूखा कूड़ा कॉम्पैक्ट कर 743499.00 (सात लाख तैंतालिस हजार चार सौ निन्यानवे रू0) मात्र की आय अर्जित की जा चुकी है, नगर पंचायत द्वारा प्रतिदिन उत्पादित होने वाले कूड़े का शत प्रतिशत निस्तारण कर दिया जाता है जिस कारण नगर पंचायत क्षेत्रान्तर्गत लीगेसी वेस्ट शून्य है।

#### 05-शौचालयों का विवरण :-

नगर पंचायत क्षेत्रान्तर्गत 12 शौचालय है, जिसमें 101 सीट है। 12 शौचालयों में से 8 का संचालन सुलभ इण्टरनेशनल व 4 शौचालयों का संचालन नगर पंचायत बदरीनाथ द्वारा किया जाता है। प्रत्येक शौचालय सीवर लाईन से जुड़ा हुआ है।

#### 06-डी0आर0एस0 प्रणाली :-

नगर पंचायत बदरीनाथ द्वारा वर्ष 2024 से डी0आर0एस0 सिस्टम लागू किया जा चुका है, जो उपभोगताओं को अपना कचरा (प्लास्टिक पैकेजिंग) वापस लाने के लिए प्रोत्साहित करती है व कचरे पर मूल्य लगाकर कुशल वसूली एवं रिसाईक्लिंग प्रक्रिया को सरल किया गया है। डी0आर0एस0 के तहत खरीदारी के समय एक रिफण्डेबल डिपोजिट देना होता है, QR कोड लगे सभी उत्पादों का प्रयोग करने के उपरान्त कलैक्शन सेन्टर में जमा कराने पर रिफण्ड किया जाता है। श्री बदरीनाथ धाम में बिकने वाले प्लास्टिक पैकेजिंग के उत्पादों यथा पानी की बोतल, चिप्स, ट्रेटा पैक, मैगी आदि पर QR कोड लगा कर विक्रय किया जा रहा है एवं प्रयोग करने के उपरान्त पैकेजिंग सामग्री को कलैक्शन सेन्टर पर जमा करने पर 10 रू0 रिफण्ड किया जा रहा है। यदि कोई आगन्तुक उत्पाद को वापिस नहीं करता है व फोंक देता है तो कचरा संग्रहकर्ता/पर्यावरण मित्र द्वारा उत्पाद को वापिस करने पर रिफण्ड सम्बन्धित व्यक्ति को किया जाता है। कलैक्शन

सेन्टरों में एकत्र किये गये सिंगल यूज प्लास्टिक उत्पादों को नगर पंचायत के कृत्रिम बाहनों के माध्यम से एम0आर0एफ0 सेन्टर ले जाकर कॉम्पैक्टर के माध्यम से कॉम्पैक्ट कर विक्रय किया जा रहा है।

07-श्री बद्रीनाथ धाम में श्रद्धालुओं/यात्रियों के सुरक्षित स्नान हेतु घाट में सुरक्षा यत्न की तैयारी की जाती है।

➤ श्री बद्रीनाथ धाम यात्रा में पेयजल व्यवस्था :-

जनपद चमोली के श्री बद्रीनाथ धाम में आने वाले श्रद्धालुओं की सुविधा हेतु कपाट खुलने की तिथि से लगभग 01 माह पूर्व यात्रा मार्ग पर अधिष्ठापित समस्त टैंक टाइप स्टैंडपोस्ट एवं पिल्लर टाइप स्टैंड पोस्टों की मरम्मत, सफाई एवं रंग-रोगन का कार्य, हैंड पम्पों की मरम्मत एवं रंग-रोगन कार्य, वाटर ए0टी0एम0 तथा आर0ओ0/उचित तापमान प्याऊ की सर्विसिंग चरही की मरम्मत एवं सफाई का कार्य प्रारम्भ कराते हुये कपाट खुलने की तिथि से लगभग 01 सप्ताह पूर्व समस्त कार्य पूर्ण करा लिये जाते हैं।

श्री बद्रीनाथ धाम में वर्षवारी के कारण पाइप लाइनें क्षतिग्रस्त हो जाती हैं, जिस कारण कपाट बन्द होने के 01 सप्ताह के अर्न्तगत श्रोत से धामों तक आ रही पाइप लाइनों को निर्धारित स्थलों पर खोल दिया जाता है, तथा कपाट खुलने से लगभग 01 माह पूर्व पाइपों लाइनों को जोड़े जाने का कार्य प्रारम्भ कराते हुये कपाट खुलने की तिथि से 01 सप्ताह पूर्व पेयजल आपूर्ति सुचारु करवा दी जाती है। साथ ही श्री बद्रीनाथ धाम में वर्षवारी के कारण होटलों/धर्मशालाओं/रेस्टोरेन्ट/विभागीय कार्यालयों एवं स्थानीय निवासियों के क्षतिग्रस्त जल संयोजनों की मरम्मत करवाते हुये पेयजल आपूर्ति बहाल करवाई जाती है।

➤ श्री बद्रीनाथ धाम में एस0टी0पी का संचालन :-

श्री बद्रीनाथ धाम में सीवेज के शोधन हेतु 03 एस0टी0पी0 क्षमता क्रमशः 1.00 एम0एल0डी0 (वामणी झूला पुल), 0.26 एम0एल0डी0 (बामणी गांव) एवं 0.01 एम0एल0डी0 (मन्दिर के समीप) निर्मित हैं। कपाट बन्द होने की तिथि के 01 सप्ताह के अर्न्तगत इन एस0टी0पी0 में अधिष्ठापित मशीनों एवं उपकरणों को खोलकर सुरक्षित स्थान पर रखा जाता है, कपाट खुलने से लगभग 01 माह पूर्व उक्त मशीनों एवं उपकरणों को जोड़े जाने की कार्यवाही कर कपाट खुलने की तिथि से 01 सप्ताह पूर्व एस0टी0पी0 का संचालन सुचारु करवा दिया जाता है। साथ ही श्री बद्रीनाथ धाम में क्षतिग्रस्त सीवर लाइनों एवं चैम्बरों की मरम्मत करवा दी जाती है। श्री बद्रीनाथ धाम एवं श्री हेमकुण्ड साहिब यात्रा मार्गों पर उपरोक्त Standrd Operating Procedure (SOP) के अनुसार प्रत्येक वर्ष कार्य कराये जाते हैं।

➤ परिवहन विभाग द्वारा यात्रा से पूर्व में सम्पादित की जाने वाली तैयारियां :-

1. श्री बद्रीनाथ धाम यात्रा प्रारम्भ होने की नियत तिथि से पूर्व विभाग द्वारा सभी परिवहन यूनियनों की एक संयुक्त बैठक आयोजित की जाती है जिस में ड्राईवर कन्डेक्टर द्वारा यात्रियों से किस प्रकार का व्यवहार किया जाना है एवं आवश्यकता पडने पर first Aid का प्रयोग किस प्रकार

- (5)
- किया जाना है एवं अन्य महत्त्वपूर्ण जानकारी प्रदान की जाती है।
2. प्रदेश के अन्य कार्यालयों की भांति सभी परिवहन वाहनों को ग्रीन कार्ड जारी किये जाते हैं जिसकी जानकारी आयोजित बैठक में प्रदान की जाती है।
  3. ग्रीन कार्ड हेतु आने वाले वाहनों में डस्टबीन, प्राथमिक उपचार वाक्स एवं वाहन चालक/परिचालकों की नियत ड्रेस पहनने हेतु निर्देशित किया जाता है।
  4. सड़क सुरक्षा से सम्बन्धित कार्यशालाएं आयोजित की जाती हैं कि किस प्रकार की सॉवधानियां रखने पर किसी भी अप्रिय घटना से बचा जा सकता है।
  5. उच्चाधिकारियों द्वारा निर्देश प्राप्त होने पर मार्गों की जाँच सम्बन्धित कार्यदायी संस्था के साथ संयुक्त रूप से सम्पादित की जाती है जिस में ब्लैक स्पाट एवं दुर्घटना संभावित स्पाट का चिन्हीकरण एवं बचाव हेतु अग्रिम कार्यवाही की जाती है।

➤ परिवहन विभाग द्वारा यात्रा के दौरान सम्पादित की जाने वाली कार्यवाही।

1. ग्रीन कार्ड हेतु आने वाले वाहन चालको/परिचालकों को कार्यालय के संभागीय निरीक्षक प्राविधिक द्वारा यात्रा काल के दौरान रखी जाने वाली विशेष जानकारी जैसे की चालकों द्वारा लम्बी दूरी की यात्रा के दौरान आराम एवं वाहनों के टायर एवं अन्य जाँच निश्चित दुरी तय करने पर किया जाना आदि।
2. यात्रा काल के दौरान परिवहन विभाग द्वारा एकल एवं संयुक्त रूप से सघन चैकिंग अभियान चलाये जाते हैं जिसमें मुख्यतः ओवरलोड एवं शराब पीकर वाहन चलाने वाले चालकों के विरुद्ध कठोर प्रवर्तन कार्यवाही की जाती है।
3. श्री बद्रीनाथ धाम यात्रा के दौरान परिवहन मुख्यालय द्वारा विभिन्न यात्रा मार्गों पर सघन चैकिंग अभियान हेतु टीम गठित की जाती है जिनके द्वारा यात्रा मार्ग पर सघन चैकिंग सम्पादित की जाती है।
4. यात्रा काल के दौरान वाहन चालकों को यात्रियों से विनम्र व्यवहार किये जाने एवं यात्रियों को किसी भी प्रकार की परेशानी होने पर किस हैल्पलाइन पर सम्पर्क स्थापित करना है की जानकारी प्रदान की जाती है।
5. यात्रा काल के दौरान जनपद के सभी गन्तव्य स्थलों हेतु वाहनों की उपलब्धता बने रहने हेतु सभी परिवहन युनियनों को समय-समय पर निर्देश प्रदान किये जाते हैं जिससे यात्रियों के साथ-साथ स्थानीय यात्रियों को असुविधा का सामना न करना पड़े।
6. परिवहन विभाग द्वारा ग्रीन कार्ड धारक वाहनों पर सड़क सुरक्षा से सम्बन्धित जानकारी एवं सुझाव सम्बन्धी पम्पलेट चरसा किये जाते हैं।

➤ परिवहन विभाग द्वारा यात्रा के पश्चात सम्पादित की जाने वाली कार्यवाही :-

1. यात्रा समापन के पश्चात परिवहन विभाग का मुख्य कार्य जारी किये गये ग्रीन कार्ड का डाटा बेस तैयार किया जाना है।
2. यात्रा से वापस आने वाले वाहनों की पुनः फिटनेस जाँच सम्पादित की जाती है।
3. यात्रा के दौरान होने वाली विभिन्न कठिनाईयों के निवारण हेतु समय-समय पर उच्चाधिकारियों

(0)  
द्वारा प्राप्त निर्देशों का अनुपालन किया जाता है।

- एन.एच.आई.डी.सी.एल. द्वारा श्रीबद्रीनाथ धाम यात्रा के दौरान की जाने वाली कार्यवाही :-
1. 2022-23 में बद्रीनाथ व हेमकुण्ड यात्रा मार्ग (राष्ट्रीय राजमार्ग 07 लगेरी से हेलंग पर ) पर 22 स्थलों पर संवेदनशील भूस्खलन तथा 11 स्थलों पर सिंकिंग जोन विकसित हुए जिससे कि राष्ट्रीय राजमार्ग का 4.76 कि०मी० का हिस्सा प्रभावित हुआ है। 22 स्थानों पर कार्य शुरू हो चुका है और शेष 11 स्थानों पर कार्य जल्द ही शुरू किया जाएगा।
  2. 2023-24 में बद्रीनाथ व हेमकुण्ड यात्रा मार्ग (राष्ट्रीय राजमार्ग 07 लगेरी से हेलंग पर ) पर 18 स्थलों संवेदनशील भूस्खलन 03 स्थलों पर सिंकिंग जोन विकसित हुए जिससे कि राष्ट्रीय राजमार्ग का 02 कि०मी० का हिस्सा प्रभावित हुआ है। DPR कंसल्टेंट को नियुक्त किया गया है और प्रारंभिक रिपोर्ट सबमिट की जा चुकी है। भू-तकनीकी जांच प्रक्रिया में है। इस बीच मशीनरी को प्रत्येक संवेदनशील स्थान पर तैनात किया गया है ताकि carriageway से मलबे को तुरंत हटाया जा सके।

➤ श्री बद्रीनाथ धाम में विद्युत व्यवस्था :-

वर्तमान में श्री बद्रीनाथ धाम की विद्युत आपूर्ति 33/11 के०वी० पाण्डुकेश्वर सब स्टेशन से 20 किमी० लम्बे 11 के०वी० फीडर के माध्यम से की जाती है। जो कि अतिभारित चल रहा है तथा मास्टर प्लान के अन्तर्गत चल रहे अनेक निर्माण कार्यों के चलते अतिरिक्त लोड की मांग की जा रही है। बढ़ते अतिरिक्त तिद्युत मांग को पूर्ण करवाने हेतु विद्युत विभाग द्वारा श्री बद्रीनाथ धाम में नया 2x5 MVA 33/11 के०वी० उपसंस्थान तथा 33 के०वी० एवं 11 के०वी० की HT/LT लाईन के निर्माण कार्य प्रस्तावित हैं। जिससे श्री बद्रीनाथ धाम निर्बाद विद्युत आपूर्ति सुनिश्चित की जा सकेगी। वर्तमान में पाण्डुकेश्वर से श्री बद्रीनाथ धाम 11 के०वी० विद्युत पोषक की कुल लम्बाई लगभग 20 किमी० है। जिसमें अधिकांश लाईन वृक्ष एवं घने जंगलों के मध्य होने के कारण खराब मौसम में विद्युत आपूर्ति बाधित होने की सम्भावना बनी रहती है। निर्बाद विद्युत आपूर्ति बहाल करने हेतु उक्त 11 के०वी० विद्युत पोषक को AAAC कर्वड कनडक्टर पर प्रस्तावित किया गया है। 33/11 के०वी० श्री बद्रीनाथ धाम सब स्टेशन निर्मित होने की स्थिति में इस लाईन से ही श्रीबद्रीनाथ धाम सब स्टेशन को ऊर्जाकृत किया जा सकेगा।

➤ जनपद में बद्रीनाथ यात्रा के दौरान की गयी सुरक्षा व्यवस्था:-

1. सुरक्षा व्यवस्था -

- बद्रीनाथ धाम की सुरक्षा को ध्यान में रखते हुए, मंदिर समितियों के अधिकारियों के साथ समन्वय बैठक कर सुरक्षा योजना तैयार की जाती है।
- श्री बद्रीनाथ धाम में सुरक्षा व्यवस्थाओं को ध्यान में रखते हुए कपाट खुलने से पहले एक सुरक्षा ऑडिट किया जाता है सुरक्षा ऑडिट के दौरान जो कमियां पाई जाएं, उन्हें समय रहते सुधार दिया जाता है।
- योग्य पुलिस अधिकारी को बद्रीनाथ धाम की सुरक्षा और यातायात प्रबंधन के लिए नोडल अधिकारी के रूप में नियुक्त किया जाता है।

(7)

- श्री बद्रीनाथ धाम एवं मार्गों पर तैनात किये जाने वाले पुलिस बल का अनुमान लगाने के बाद, उचित संख्या में पुलिस बल/होगमार्ड/एसओडीओआरओएफओ की तैनाती की जाती है।
  - मंदिर परिसर में श्रद्धालुओं की सुरक्षा के अतिरिक्त, सभी प्रकार की आपात स्थितियों जैसे आतंकवादी हमले, बम विस्फोट, भूकंप, भूस्खलन, और बड़े हादसों के लिए त्वरित प्रतिक्रिया की अलग-अलग योजनाएं बनाई जाती हैं।
  - मंदिर परिसर में तैनात पुलिस बल को सुरक्षा योजना और भीड़ नियंत्रण के बारे में पहले से जानकारी दी जाती है।
  - मंदिर परिसर और यात्रा मार्ग पर लगाए गए सीसीटीवी कैमरों की समय-समय पर जांच की जाती है, यदि आवश्यक हो, तो अतिरिक्त सीसीटीवी कैमरे भी लगाए जाते हैं।
2. प्रशिक्षण-
- बदरीनाथ धाम के यातायात मार्गों पर उत्पन्न होने वाली संभावित चुनौतियों के बारे में पुलिस कर्मियों को जिला स्तर पर अनिवार्य प्रशिक्षण प्रदान किया जाता है।
3. भीड़ प्रबंधन-
- श्रद्धालुओं को केवल बद्रीनाथ धाम की निर्धारित क्षमता के अनुसार भेजा जाता है, बाकी श्रद्धालुओं को निर्धारित स्थानों पर आवास प्रदान की व्यवस्था की जाती है।
  - श्री बद्रीनाथ धाम में स्थित पार्किंग में बैरिकेडिंग की व्यवस्था की जाती है।
  - महत्वपूर्ण जानकारी श्रद्धालुओं को पार्किंग, होल्डिंग प्वाइंट्स, टोल बैरियर्स आदि पर पीए सिस्टम के माध्यम से उपलब्ध कराई जाती है।
  - श्री बद्रीनाथ धाम परिसर में भीड़ प्रबंधन के उपायों को पहले से लागू किया जाता है, ताकि कोई भी भगदड़ की घटना न हो।
  - श्री बद्रीनाथ धाम में दर्शन के लिए आने वाले श्रद्धालुओं के लिए कतार की व्यवस्था की जाती है।
3. श्रद्धालुओं के लिए सुरक्षा और अन्य व्यवस्थाएं-
- होटल्स, धर्मशालाओं और आश्रमों की समय-समय पर जांच की जाती है और वहां ठहरने वाले श्रद्धालुओं/यात्रियों के पहचान पत्र की जांच की जाती है।
  - यात्रा सीजन के दौरान, बड़ी संख्या में पर्यटक, श्रद्धालु और विदेशी नागरिक यहां आते हैं; इसलिए उनके सुरक्षा के लिए पुलिस सहायता केंद्र स्थापित किये जाते हैं।
  - बदरीनाथ धाम यात्रा के दौरान, अस्थायी पुलिस स्टेशन और चेकपॉइंट्स समय पर संचालित जाते हैं, यात्रा के दौरान सभी हेल्पलाइन सेवाओं के संबंधित फोन नंबरों के बोर्ड लगाए जाते हैं।
4. अचानक आपदा के लिए योजना-
- भूस्खलन संवेदनशील क्षेत्रों में जेरीवी जैसी आवश्यक उपकरणों की उचित व्यवस्था की जानी चाहिए।
  - श्री बद्रीनाथ यात्रा के दौरान आपदा प्रबंधन टीम और SDRF कर्मियों को जिला स्तर पर चयनित आपदा-संवेदनशील क्षेत्रों में राहत उपकरणों के साथ तैनात किया जाता है, ताकि वे ससमय बचाव व राहत कार्यों को जल्दी अंजाम दे सकें।

4. श्री बट्टीनाथ धाम यात्रा समूची में नियुक्त पुलिस/जोगमार्क का विवरण:-

जनपद में चारधाम यात्रा प्रथम चरण में नियुक्त पुलिस बल का पदवार विवरण:-

पद नाम	नाम यात्रा																				
	बट्टीनाथ			गोविन्दघाट			जोशीगठ			चमोली			कर्णप्रयाग			शंभेश्वर			कुल योग		
	जनपद से	बाहर से	कुल योग	जनपद से	बाहर से	कुल योग	जनपद से	बाहर से	कुल योग	जनपद से	बाहर से	कुल योग	जनपद से	बाहर से	कुल योग	जनपद से	बाहर से	कुल योग	जनपद से	बाहर से	कुल योग
CO		1	1			0			0			0	1		1	1		1	2	1	3
INS/ SO	1	1	2	1		1	1		1		1	1		1	1		1	8	1	7	
SI/ASI	3	5	8	3	4	7	4	2	6	5	2	7	5	2	7	3	2	5	23	17	40
LSI		2	2		1	1		1	1	1		1	1		1	3		3	5	4	9
HC	4	7	11	7	3	10	10		10	11	1	12	17	4	21	9	1	10	58	16	74
HC/UT		20	20		15	15		7	7		8	6		6	6		6	6	0	60	60
Cons	23	7	30	12	5	17	19	3	22	16	1	17	26	3	29	19		19	115	19	134
LC	3	4	7	2	3	5	4	2	6	4	1	5	4		4	4		4	21	10	31
TI		1	1			0			0			0			0	1		2	5	4	9
TSI/A.TSI	1		1			0	1	1	2		2	2	1	1	2	2		2	5	4	9
HCTP			0		1	1		1	1		1	1			0		7	7	4	22	26
C TP	1	3	4		1	1	1	2	3	1	7	8	1	2	3			7	59	240	398
योग	36	51	87	25	33	58	40	19	59	39	21	60	57	18	75	43	16	59	240	158	398
SDRF		1 टीम			3 टीम			1 टीम						1 टीम						6 टीम	6 टीम
PAC		0-1- 0						0-1- 0						0-1- 0			0- 1-0			1-1- 0	1-1- 0
HG	45		45	40		40	25	20	45	20	20	40	23	20	43	20	15	35	173	75	248
PRD	29		29	27		27	21		21	21		21	21		21	36		36	155	0	155

जिलाधिकारी,  
चमोली।

प्रेषक,

सचिव,  
उत्तराखण्ड राज्य आपदा प्रबन्धन प्राधिकरण,  
आई0टी0 पार्क, देहरादून।

सेवा में,

अपर सचिव,  
वन विभाग,  
उत्तराखण्ड शासन।

यू0एस0डी0एम0ए0 1565

देहरादून, दिनांक 23 दिसम्बर, 2024

विषय :- माननीय राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-561/2022 उर्वशी शोभना कछारी बनाम भारत संघ व अन्य (निष्पादन आवेदन संख्या-27/2023) में मानक संचालन प्रक्रिया (एस.ओ.पी.) उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक मुख्य सचिव, उत्तराखण्ड शासन, महोदया के पत्र दिनांक 27 नवम्बर, 2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसमें उनके द्वारा निर्देशित किया गया है कि मा0 राष्ट्रीय हरित प्राधिकरण के आदेशों के अनुपालन के क्रम में चारधाम यात्रा को सुगम्य एवं सुचारु संचालन हेतु विभागीय स्तर पर उपलब्ध मानक संचालन प्रक्रिया (एस.ओ.पी.) की प्रति आपके कार्यालय को उपलब्ध करवायी जाये।

उक्त के अनुपालन में मानक संचालन प्रक्रिया (एस.ओ.पी.) की प्रति संलग्न कर आपको प्रेषित है।

संलग्नक: उपरोक्तानुसार।

DS/50 (Env.)

*[Handwritten signature]*  
अपर सचिव  
उत्तराखण्ड शासन

3037/A.SCEM/2024  
24.12.2024

भवदीय,

*[Handwritten signature]*  
23/12/24  
(विनोद कुमार सुमन)  
सचिव

संख्या एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि- निम्नलिखित को सूचनार्थ प्रेषित-

- 1 निजी सचिव, मुख्य सचिव, उत्तराखण्ड शासन को मुख्य सचिव महोदया के संज्ञानार्थ प्रेषित।
- 2 निजी सचिव, सचिव, आपदा प्रबन्धन एवं पुनर्वास विभाग, उत्तराखण्ड शासन।
- 3 अपर मुख्य कार्यकारी अधिकारी(प्रशासन/कार्यान्वयन), यू0एस0डी0एम0ए0, देहरादून।
- 3 सम्बन्धित पत्रावली

Sh Kis. Aswal  
24/12/24

(विनोद कुमार सुमन)  
सचिव

प्रेषक,

अमित सिंह नेगी,  
सचिव  
उत्तराखण्ड शासन।

सेवा में,

1. समस्त अपर मुख्य सचिव, उत्तराखण्ड शासन।
2. समस्त प्रमुख सचिव/सचिव, प्रभारी सचिव, उत्तराखण्ड शासन।

आपदा प्रबन्धन अनुभाग-1

दिनांक: देहरादून: 26 अप्रैल, 2016

**विषय-** राज्य में आपदा प्रतिवादन कार्यों का संचालन 07 डेस्क सिस्टम के स्थान पर इंसीडेन्ट रिस्पॉन्स सिस्टम (आई.आर.एस.) के अनुरूप किये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अवगत करवाना है कि राज्य की आपदाओं के प्रति उच्च संवेदनशीलता तथा आपदा उपरान्त किये जाने वाले प्रचालनों (SOPs) को व्यवस्थित रूप से किये जाने हेतु 07 डेस्क सिस्टम (Seven Desk System) के माध्यम से किया जा रहा है।

राष्ट्रीय आपदा प्रबन्धन प्राधिकरण, भारत सरकार द्वारा निर्गत इंसीडेन्ट रिस्पॉन्स सिस्टम (आई.आर.एस.) मार्गनिर्देशों (Guidelines) के क्रम में राज्य सरकार द्वारा आपदा उपरान्त किये जाने वाले प्रतिवादन कार्यों तथा तद्सम्बन्धित तैयारियों का संचालन 07 डेस्क सिस्टम (Seven Desk System) के स्थान पर इंसीडेन्ट रिस्पॉन्स सिस्टम (आई.आर.एस.) के अनुरूप किये जाने का निर्णय लिया गया है।

उक्त के क्रम में राज्य स्तर पर इंसीडेन्ट रिस्पॉन्स सिस्टम के लिये संलग्न प्रपत्र के अनुसार अधिकारियों को नामित किया जाता है। नामित अधिकारी इंसीडेन्ट रिस्पॉन्स सिस्टम के मार्गनिर्देशों के अनुरूप आपदा उपरान्त किये जाने वाले कार्यों तथा आपदा की तैयारियों हेतु समय-समय पर आयोजित किये जाने वाले मॉक अभ्यासों (Mock Exercises) की अवधि में अपने उत्तरदायित्वों के अनुरूप कार्यवाही किया जाना सुनिश्चित करेंगे।

**संलग्न-यथोक्त।**

भवदीय,

(अमित सिंह नेगी)

सचिव

## उत्तराखण्ड राज्य आपदा प्रबन्धन प्राधिकरण द्वारा चारधाम यात्रा के समय किये जाने वाले कार्य मानक संचालन प्रक्रिया (एस.ओ.पी.)

- चारधाम यात्रा प्रारम्भ होने से पूर्व राष्ट्रीय आपदा प्रबन्धन प्राधिकरण द्वारा राज्य स्तरीय मॉक अभ्यास का आयोजन किया जाता है, जिसमें सम्बन्धित जनपदों तथा रेखीय विभागों द्वारा प्रतिभाग किया जाता है।
- समय-समय पर सम्बन्धित जनपदों तथा रेखीय विभागों के साथ समीक्षा बैठक की जाती है तथा सम्बन्धित विभागीय अधिकारियों को दिशा-निर्देश दिये जाते हैं तथा प्राप्त सूचनाओं को दैनिक आधार पर प्रातः एवं सायं भारत सरकार तथा अन्य सभी विभागों के साथ साझा की जाती है।
- राज्य आपातकालीन परिचालन केन्द्र (एस.ई.ओ.सी.) 24 x 7 की तर्ज पर क्रियाशील रहता है तथा रेस्क्यू ऑपरेशन के लिए J.S. AIR तथा NDMA के साथ समन्वय करते हुये कार्यवाही की जाती है।
- चारधाम यात्रा के दौरान मौसम विभाग द्वारा मौसम के सम्बन्ध में समय-समय जारी पूर्वानुमान एवं चेतावनी को एस.ई.ओ.सी. द्वारा सम्बन्धित जनपदों के अधिकारियों/रेखीय विभागों/ग्राम प्रधानों को ई-मेल/व्हाटसऐप/दूरभाष नम्बर तथा आम जनमानस को Common Alert Protocol (CAP) के माध्यम से उपलब्ध करायी जाती है।
- एस.ई.ओ.सी. में चारधाम यात्रा के समय विभिन्न रेखीय विभागों द्वारा नोडल अधिकारी की तैनाती की जाती है, जिनके द्वारा किसी घटना अथवा आपदा की स्थिति में जनपदों में सम्पर्क किया जाता है।
- चारधाम यात्रा के समय पुलिस, जिला प्रशासन से समन्वयक एस.डी.आर.एफ. तथा एन.डी.आर.एफ. की तैनाती सम्बन्धित जनपदों में की जाती है।
- सेना, वायु सेना, अर्द्धसैनिक बल, भारत सरकार के संस्थानों तथा स्वयंसेवी संस्थाओं से साथ समन्वय स्थापित किया जाता है, जिससे आपदा के समय सम्बन्ध विभागों से खोज एवं बचाव कार्य किये जाने हेतु सहायता की जा सके।
- राज्य में यात्रा पर आ रहे यात्रियों के आगमन तथा जिला व पुलिस प्रशासन के साथ समन्वय कर विवरण तैयार किया जाता है।
- एस.ई.ओ.सी. द्वारा दैनिक रूप से वर्षा, नदियों का डिस्चार्ज, मौसम की स्थिति, राज्य के समस्त मार्गों की स्थिति, विद्युत, पेयजल व्यवस्था व प्राकृतिक आपदा से हुयी क्षति की सूचना संकलित कर दैनिक रूप से एकत्रित की जाती है। इसके साथ ही सम्बन्धित विभागों को यथा आवश्यक कार्यवाही हेतु अवगत करवायी जाती है।
- यदि एस.ई.ओ.सी. में किसी घटना अथवा आपदा की जानकारी प्राप्त होती है, तत्काल ही सम्बन्धित जिला अधिकारी एवं विभागीय अधिकारी से घटना की स्थिति की जानकारी ली

जाती है। तत्पश्चात् घटना का आंकलन करते हुये राज्य तथा जनपद स्तर पर गठित आई0आर0एस0 टीम (संलग्नक-क) को सक्रिय किया जाता है तथा घटना में राहत खोज एवं बचाव सम्बन्धी कार्यों का निष्पादन किये जाने हेतु योजनाबद्ध तरीके से कार्य किया जाता है। घटनास्थल पर कार्यरत टीमों से की जा रही कार्यवाही की समय-समय पर जानकारी लेते हुये लिखित रिपोर्ट तैयार कर उच्चाधिकारियों को प्रेषित की जाती है।

- यात्रियों के स्वास्थ्य को दृष्टिगत रखते हुये वृहद स्तर पर स्वास्थ्य विभाग के समन्वय से चिकित्सक एवं सहयोगी स्टॉफ की तैनाती की जाती है।
- पशुपालन विभाग के साथ समन्वयक पशु चिकित्सकों की तैनाती भी की जाती है।

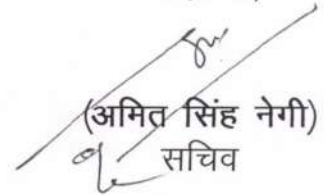
### जनपद आपदा प्रबन्धन प्राधिकरण

- जनपद आपातकालीन परिचालन केन्द्र (डी.ई.ओ.सी.) 24 x 7 की तर्ज पर क्रियाशील रहता है।
- डी.ई.ओ.सी. द्वारा भारतीय मौसम विभाग से मौसम सम्बन्धी जानकारी प्राप्त कर सभी सम्बन्धितों/मीडिया तथा जनसामान्य हेतु प्रचारित किया जाता है।
- जनपद में यात्रा पर आ रहे यात्रियों के आगमन का विवरण संकलित किया जाता है।
- जनपदों द्वारा District Disaster Management Plan तैयार किया गया है, जिसके अनुसार जनपद आपदा प्रबन्धन प्राधिकरण किसी भी आपदा की स्थिति में कार्य करता है।
- डी.ई.ओ.सी. किसी भी घटना / आपदा की स्थिति में नियंत्रण कक्ष के रूप में समस्त सम्बन्धित विभागों से समन्वय कर कार्यवाही की जाती है तथा सूचनाओं का आदान-प्रदान करता है।
- दर्शन के दौरान भीड़ प्रबन्धन के लिये बद्रीनाथ-केदारनाथ मन्दिर समिति (बी.के.टी.सी.) से समन्वय कार्य व्यवस्थायें सुनिश्चित की जाती हैं।
- संचार माध्यम के लिये सभी TSP से समन्वय कर आवश्यक व्यवस्थायें की जाती हैं एवं साथ ही मोबाईल टॉवर तथज्ञा सेटेलार्इट फोन की भी व्यवस्था सुनिश्चित की जाती है।
- पैदल यात्रा मार्गों में खाद्यान्न एवं रसद तथा आश्रय स्थल की व्यवस्था एवं 15 दिनों का भण्डारण किया जाता है।
- वैकल्पिक Rescue Operation के लिये मुख्य पैदल मार्गों पर अस्थाई हैलीपैड्स की व्यवस्था की जाती है।
- पैदल मार्गों के साथ-साथ वैकल्पिक मार्गों को चिन्हित किया गया है।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. ले. जनरल एन. सी. मरवाह (से. नि.), सदस्य, राष्ट्रीय आपदा प्रबन्धन प्राधिकरण, नई दिल्ली।
2. निजी सचिव, मुख्य सचिव को मुख्य सचिव महोदय के संज्ञानार्थ प्रेषित।
3. आयुक्त, कुमायूँ एवं गढ़वाल मण्डल।
4. अपर सचिव, आपदा प्रबन्धन एवं पुनर्वास, उत्तराखण्ड शासन।
5. आयुक्त, खाद्य एवं नागरिक आपूर्ति निदेशालय, 8 ए, बंगाली मोहल्ला, देहरादून।
6. पुलिस महानिदेशक, उत्तराखण्ड, पुलिस मुख्यालय, 12 सुभाष रोड, देहरादून।
7. प्रमुख वन संरक्षक, 85, राजपुर रोड, देहरादून।
8. समस्त जिलाधिकारी, उत्तराखण्ड।
9. प्रबन्ध निदेशक, उत्तराखण्ड परिवहन निगम, 117 इन्दिरा नगर, देहरादून।
10. कमान्डेन्ट, राज्य आपदा प्रतिवादन बल, उत्तराखण्ड, पुलिस मुख्यालय, 12 सुभाष रोड, देहरादून।
11. उपमहानिरीक्षक, भारत-तिब्बत सीमा पुलिस बल, सीमाद्वार, देहरादून।
12. महानिदेशक, चिकित्सा, स्वास्थ्य एवं परिवार कल्याण, डांडा लखौड, सहस्त्रधारा रोड, देहरादून।
13. प्रबन्धन निदेशक, पेयजल संसाधन एवं निर्माण निगम, 11 मोहिनी रोड, देहरादून।
14. निदेशक, नागरिक सुरक्षा, देहरादून।
15. निदेशक, नागरिक उड्डयन, जौलीग्रान्ट, देहरादून।
16. महासचिव, इंडियन रेडक्रॉस सोसाइटी, सहस्त्रधारा रोड, देहरादून।
17. निदेशक, उत्तराखण्ड अक्षय ऊर्जा विकास अभिकरण, ऊर्जा पार्क परिसर, पटेलनगर, देहरादून।
18. प्रमुख अभियन्ता, लोक निर्माण विभाग, यमुना कॉलोनी, देहरादून।
19. मुख्य नगर अधिकारी, देहरादून नगर निगम, देहरादून।

आज्ञा से,

  
(अमित सिंह नेगी)  
सचिव

आपदा उपरान्त किये जाने वाले कार्यों तथा आपदा की तैयारियों हेतु समय-समय पर आयोजित मॉक अभ्यासों के परिप्रेक्ष्य में इंसीडेन्ट रिस्पॉन्स सिस्टम हेतु नामित अधिकारियों की सूची

Sl. No.	IRS Designation	Officer
1.	Responsible Officer (RO)	Chief Secretary/ ACS, Government of Uttarakhand
2.	Incident Commander (IC)	Principal Secretary / Secretary Disaster Management
3.	Information Officer (IO)	DG, Information
4.	Liaison Officer (LO)	ED, DMMC
5.	Safety Officer(SO)	IG (Fire)
6.	Operations Section Chief (OSC)	Principal Secretary / Secretary, Home
7.	Planning Section Chief	Secretary / Additional Secretary Disaster Management
8.	Logistics Section Chief (LSC)	Secretary / Additional Secretary, PWD
9.	Response Branch Director (RBD)	IG / Commandant, SDRF
10.	Transportation Branch Director (TBD)	Secretary, Transport/ MD, Transport
11.	Resource Unit Leader (RUL)	Deputy Secretary, Disaster Management
12.	Situation Unit Leader (SUL)	Additional Secretary, Revenue
13.	Documentation Unit Leader (DUL)	Manager (Technical), DMMC
14.	Demobilisation Unit Leader (Demob. UL)	Joint / Deputy Secretary, Revenue
15.	Service Branch Director (SBD)	Secretary, Civil Food &Supplies
16.	Communication Unit Leader (Com. UL)	State Radio Officer, PHQ
17.	Medical Unit Leader (MUL)	DG, Health
18.	Food Unit Leader (FUL)	Director, Food & Civil Supplies
19.	Support Branch Director (Sup. BD)	Secretary, Rajaya Sampatti
20.	Resource Provisioning Unit Leader (RPUL)	Senior Management Officer, Rajaya Sampatti Vibhag
21.	Facilities Unit Leader (Fac. UL)	Engineer in Chief, PWD
22.	Ground Support Unit Leader (GSUL)	Additional Transport Commissioner/ARTO
23.	Finance Branch Director (FBD)	Additional Secretary, Finance
24.	Compensation / Claims Unit Leader (Com./CUL)	Under Secretary, Disaster Management
25.	Procurement Unit Leader (PUL)	Director, Treasury
26.	Cost Unit Leader (CUL)	Joint Secretary, Finance
27.	Nodal Officer (Air Operation)	Additional CEO, Uttarakhand Civil Aviation Development Authority (UCADA) and Chief Engineer, Civil Aviation

(पंजीकृत)

प्रेषक

जिलाधिकारी,  
उत्तरकाशी ।

सेवा में,

सदस्य सचिव,  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,  
उत्तराखण्ड, देहरादून ।Uttarakhand Pollution Control Board  
Diary No..... 7848  
Date..... 5/12/24

संख्या 1245 /21-एम0बी0 (2023-24)

दिनांक 29 नवम्बर, 2024

विषय- मा0 राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-561/2022, उर्वशी शोभना कछारी बनाम भारत संघ व अन्य (निष्पादन आवेदन संख्या-27/2023) में मानक संचालन प्रक्रिया (sop) उपलब्ध कराये जाने विषयक।

महोदय,

उपर्युक्त विषयक कृपया शासन के पत्र दिनांक 29 नवम्बर, 2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-561/2022 उर्वशी शोभना कछारी बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 13.11.2024 के क्रम में चारधाम यात्रा के सुगम्य एवं सुचारु संचालन प्रक्रिया (sop) की प्रति उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को उपलब्ध कराये जाने के निर्देश दिये गये हैं।

अतः उक्त के क्रम में जनपद उत्तरकाशी से चारधाम यात्रा के सुगम्य एवं सुचारु संचालन प्रक्रिया (sop) की प्रति संलग्न कर प्रेषित की जा रही है।

संलग्न- उपरोक्तानुसार

भवदीय,

( देवानन्द शर्मा )  
अपर जिलाधिकारी  
उत्तरकाशी ।

प्रतिलिपि:- अपर सचिव महोदय उत्तराखण्ड शासन देहरादून की सेवा में सूचनार्थ प्रेषित।

जनपद अन्तर्गत श्री यमुनोत्री एवं श्री गंगोत्री धाम यात्रा हेतु गंगोत्री राष्ट्रीय राजमार्ग एवं यमुनोत्री राष्ट्रीय राजमार्ग का लगभग 300 किमी० भाग यात्रामार्ग के रूप में प्रयुक्त होता है। जनपद में स्थित उक्त दोनों धामों के कपाट दिनांक 10.05.2024 को श्रद्धालुओं के दर्शनार्थ खोले गये हैं। इस वर्ष चारधाम यात्रा के अन्तर्गत श्री यमुनोत्री धाम यात्रा प्रारम्भ होने की अवधि से विगत वर्षों की अपेक्षा लगभग दोगुने श्रद्धालुओं/यात्रियों का आगमन हुआ है तथा वर्तमान समय में जनपद के दोनों धामों में यात्रियों की संख्या पूर्व के वर्ष की अपेक्षा डेढ़ गुना है। उक्त दोनों धामों में यात्रियों की वर्षोत्तर हो रही वृद्धि को देखते हुए आगामी वर्षों में श्रद्धालुओं/यात्रियों की संख्या और अधिक होने की प्रबल सम्भावना है।

श्री यमुनोत्री धाम यात्रा हेतु यमुनोत्री राष्ट्रीय राजमार्ग के कुछ भाग का चौड़ीकरण कार्य पूर्ण हुआ है, परन्तु राष्ट्रीय राजमार्ग का अधिकांश भाग का चौड़ीकरण कार्य वर्तमान तक लम्बित है। राष्ट्रीय राजमार्ग के अधिकांश भाग सिंगल लेन होने के कारण यात्रा अवधि में यातायात का अत्यधिक दबाव उत्पन्न हो रहा है। इसके अतिरिक्त जानकीचट्टी से श्री यमुनोत्री धाम पैदल मार्ग भी काफी संकरा है तथा यात्रियों के आने-जाने हेतु एक ही मार्ग होने से इस मार्ग पर यात्रियों, घोड़ा-खच्चरों एवं डण्डी-कण्डी की काफी भीड़ रहती है, जिससे इस मार्ग पर यात्रियों के सुगम आवागमन में काफी कठिनाई होती है। जिससे यहाँ पर जानकीचट्टी से यमुनोत्री धाम हेतु रोप-वे का निर्माण, वैकल्पिक पैदल मार्ग का निर्माण एवं आपात स्थिति में यमुनोत्री धाम में हैलीपैड का निर्माण कार्य किया जाना लम्बित है। इसके अतिरिक्त जानकीचट्टी क्षेत्र में वाहनों के दबाव के दृष्टिगत अतिरिक्त पार्किंग के साथ ही ग्राम खरसाली के ऊपरी भाग को जानकीचट्टी तक सड़क मार्ग से जोड़ने हेतु रिंग रोड का कार्य भी अतिशीघ्र किया जाना आवश्यक है। इसी प्रकार गंगोत्री राष्ट्रीय राजमार्ग का उत्तरकाशी से गंगोत्री के अधिकांश भाग का चौड़ीकरण कार्य भी लम्बित है। दोनों धामों की यात्रा को सुगम बनाये जाने हेतु उपरोक्त कार्य शीघ्र ही प्रारम्भ किये जाने की स्थिति में इनका निर्माण पूर्ण होने में लगभग 03-04 वर्ष का समय लगेगा।

उपरोक्त स्थितियों के दृष्टिगत श्री यमुनोत्री धाम व गंगोत्री धाम में यात्रियों के आवागमन व परिवहन व्यवस्था के सुगम एवं सुविधाजनक संचालन हेतु निम्नानुसार S.O.P. के अनुसार यात्रा का संचालन किया जा रहा है:-

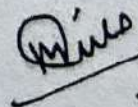
#### 1- श्री यमुनोत्री धाम हेतु:-

- श्री यमुनोत्री धाम यात्रा मार्ग पर स्थान डामटा, बर्नीगाड, नौगांव, बड़कोट/दोबाटा, खरादी एवं पालीगाड में यातायात नियन्त्रण हेतु होल्डिंग एरिया बनाये गये हैं। स्थान पालीगाड से जानकीचट्टी तक लगभग 25 किमी. भाग में यातायात को व्यवस्थित किये जाने हेतु गेट सिस्टम (वन-वे ट्रैफिक व्यवस्था) लागू की गई है।

- पार्किंग व्यवस्था- यमुनोत्री राष्ट्रीय राजमार्ग 852 वाहनों के पार्किंग हेतु डामटा, ग्राम पंचायत मैदान बड़कोट नगर पालिका, दोबाटा, खरादी तथा पालीगाड, स्थानाचट्टी सहित जानकीचट्टी/खरसाली क्षेत्र में खरसाली पार्किंग व जानकीचट्टी में पार्किंग व्यवस्था है। भविष्य में यात्रा में अत्यधिक वाहनों के आवागमन को दृष्टिगत रखते हुये वर्तमान में यमुनोत्री राष्ट्रीय राजमार्ग में स्थान नौगांव में 02 स्थानों में, बड़कोट, जानकीचट्टी में जिला विकास प्राधिकरण के माध्यम से पार्किंग का निर्माण कार्य गतिमान है। भविष्य में यमुनोत्री में यातायात के अधिक दबाव के दृष्टिगत यमुनोत्री हेतु जानकीचट्टी में एन.एच.डी.आई.सी.एल. द्वारा टनल पार्किंग के निर्माण हेतु सर्वे की कार्यवाही गतिमान है।
- घोड़े-खच्चर एवं डण्डी-कण्डी के संचालन हेतु योजना - श्री यमुनोत्री धाम में पैदल यात्रा मार्ग पर यात्रियों के आवागमन को सुगम एवं शान्तिपूर्वक ढंग से सम्पादित कराये जाने हेतु घोड़े-खच्चर एवं डण्डी के सुचारू संचालन के संबंध में भीड़ नियन्त्रण, जानमाल की सुरक्षा एवं यात्रा के शान्ति पूर्वक संचालन व मा0 राष्ट्रीय हरित प्राधिकरण के आदेशों के अनुपालन के दृष्टिगत जानकीचट्टी से यमुनोत्री एवं यमुनोत्री से जानकीचट्टी आने-जाने वाले घोड़े-खच्चरों एवं डण्डी की संख्या का निर्धारण, आवागमन का समय नियत करते हुये रोटेशन के अनुसार यात्रा संचालित की जा रही है। यात्रियों की प्रीपेड काउंटर पर घोड़े-खच्चर एवं डण्डी की अनुमति प्रदान कर भुगतान की व्यवस्था की गयी है। यात्रियों के यमुनोत्री धाम पहुंचने पर दर्शन आदि के लिए 60 मिनट का समय निर्धारित किया गया है।
- यमुनोत्री मार्ग पर डामटा, नौगांव, बड़कोट, दोबाटा, खरादी व पालीगाड से श्री यमुनोत्री धाम जाने वाले वाहनों को रात्रि 08:00 बजे के बाद आगे नहीं जाने दिया जा रहा है।
- यात्री पंजीकरण/सत्यापन- चारधाम यात्रा हेतु आने वाले यात्रियों के नियमानुसार पंजीकरण/सत्यापन हेतु यमुनोत्री मार्ग के स्थान दोबाटा में व्यवस्था की गयी है। इसके अतिरिक्त यात्रियों का जानकीचट्टी, यमुनोत्री में सत्यापन किया जा रहा है।

## 2- श्री गंगोत्री धाम हेतु:-

- गंगोत्री राष्ट्रीय राजमार्ग में सुरक्षित व व्यवस्थित यातायात के दृष्टिगत स्थान नगुण, डुण्डा, उत्तरकाशी, नेताला, हीना, गंगनानी तथा सोनगाड में यातायात नियन्त्रण हेतु होल्डिंग स्थापित/संचालित किये गये हैं। स्थान गंगनानी से डबरानी 05 किमी, सुक्की से झाला 07 किमी. तथा हर्षिल से लंका 14 किमी. तक के भाग में यातायात को सुव्यवस्थित किये जाने हेतु गेट सिस्टम (वन-वे ट्रैफिक व्यवस्था) लागू की गयी है।



.....3

- गंगोत्री राष्ट्रीय राजमार्ग में स्थान उत्तरकाशी जिला मुख्यालय में रामलीला मैदान, इन्द्रावती, जोशीयाड़ा तथा हीना, भटवाड़ी, गंगनानी, सोनगाड़, हर्षिल, लंका में व गंगोत्री में नगर पंचायत की पार्किंग उपलब्ध है। वर्तमान में यात्रा में अत्यधिक वाहनों के आवागमन को दृष्टिगत रखते हुये गंगोत्री राष्ट्रीय राजमार्ग में बंदरकोट, उत्तरकाशी मुख्य बाजार, हीना व गंगोत्री में जिला विकास प्राधिकरण के माध्यम से पार्किंग का निर्माण कार्य गतिमान है। भविष्य में गंगोत्री धाम में यातायात के अधिक दबाव के दृष्टिगत गंगोत्री धाम मार्ग अन्तर्गत स्थान गंगोत्री में एन.एच.डी. आई.सी.एल. द्वारा टनल पार्किंग के निर्माण हेतु सर्वे की कार्यवाही गतिमान है।
- श्री गंगोत्री धाम में भीड़ प्रबन्धन हेतु Free Circulation Area की उपलब्धता सुनिश्चित करने के दृष्टिगत नगर पंचायत, गंगोत्री की पार्किंग के नजदीक एवं चिन्हित वी0आई0पी0 पार्किंग के बीचों-बीच बैरिकेटिंग कर किसी भी प्रकार के वाहनों का स्वास्थ्य केन्द्र के पास वी0आई0पी0 पार्किंग में जाना पूर्णतः प्रतिबन्धित किया गया है।
- श्री गंगोत्री धाम में यात्रियों के सुविधार्थ दर्शन हेतु स्लॉट/कतार प्रबन्धन की व्यवस्था सुनिश्चित की गयी है।
- गंगोत्री यात्रा मार्ग पर नगुण, उत्तरकाशी मुख्यालय, हीना, भटवाड़ी व गंगनानी से श्री गंगोत्री धाम जाने वाले वाहनों को रात्रि 08:00 बजे के बाद आगे नहीं जाने दिया जा रहा है।
- धामों में जाने वाले श्रद्धालुओं को रात्रि 08:00 बजे के बाद होटल बुकिंग तक जाने दिया जा रहा है तथा रात्रि 11.00 बजे के बाद यात्रा प्रतिबंधित की गयी है।
- यात्री पंजीकरण/सत्यापन- चारधाम यात्रा हेतु आने वाले यात्रियों के नियमानुसार पंजीकरण/सत्यापन हेतु गंगोत्री मार्ग में स्थान हीना में व्यवस्था की गयी है इसके अतिरिक्त यात्रियों का गंगोत्री में सत्यापन किया जा रहा है।
- अन्य व्यवस्थायें- यात्रा मार्गों में मानसून अवधि में मार्ग अवरूद्ध होने की स्थिति में मार्ग को यातायात हेतु सुचारू किये जाने हेतु चिन्हित भूस्खलन सम्भावित स्थलों में आवश्यक मशीनें एवं कर्मियों इत्यादि तैनाती के सम्बन्ध में कार्ययोजना तैयार की गयी है।
- श्री गंगोत्री धाम में यात्रियों के सुरक्षित स्नान हेतु घाट में एस0डी0आर0एफ0 बल की तैनाती की गयी है।

(डॉ० मेहरबान सिंह बिष्ट)  
जिलाधिकारी,  
उत्तरकाशी।

सेवा में,

निदेशक  
पंचायतीराज विभाग  
देहरादून, उत्तराखण्ड।

**विषय:- मा0 राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या 561/2022 उर्वशी शोबना कछारी बनाम युनियन ऑफ इण्डिया व अन्य के सम्बन्ध में।**

उपर्युक्त विषयक मा0 राष्ट्रीय हरित प्राधिकरण में योजित निष्पादन आवेदन संख्या 561/2022 उर्वशी शोबना कछारी बनाम भारत संघ व अन्य के सम्बन्ध में सूचना तैयार कर आपकी सेवा में सादर प्रेषित की जा रही है:-

(1)- श्री यमुनोत्री धाम में यात्राकाल में सफाई कार्य एवं प्लास्टिक कूड़े का निस्तारण कार्य किया जाता है। जिस हेतु यमुनोत्री यात्रा मार्गों एवं ग्रामीण बाजारों में जिला पंचायत द्वारा जैविक एवं अजैविक कचरे को संग्रहण हेतु विभिन्न स्थलों पर 80 जालीदार कूड़ेदान व 8 कूड़ा कलेक्शन सेन्टर व 150 प्लास्टिक कूड़ेदान स्थापित किये गये हैं इस निमित्त जिला पंचायत द्वारा यमुनोत्री यात्रा मार्ग एवं ग्रामीण बाजारों में 91 पर्यावरण मित्र एवं श्री गगोत्री यात्रा मार्ग पर 52 पर्यावरण मित्र तैनात किये गये हैं जिनके द्वारा प्रतिदिन सफाई का कार्य किया जाता है। पर्यावरण संरक्षण अधिनियम के अन्तर्गत गठित नियमों व प्लास्टिक अपशिष्ट प्रबंधन नियम 2016 एवं उत्तराखण्ड प्लास्टिक और अन्य जैविक व अजैविक कचरा के (निपटान के उपयोग का विनियम) अधिनियम 2013 के अनुसार वातावरण को स्वच्छ बनाने हेतु जिला पंचायत द्वारा जानकीचट्टी, मनेरी आदि स्थानों में कम्पैक्टर मशीन को संस्थापित किया गया है, वर्तमान में जैविक/अजैविक कचरे को सभी ग्रामिण बाजार एवं यात्रा मार्ग से कूड़ा एकत्रित कर जिला पंचायत द्वारा लगाये वाहनों से कम्पैक्टर मशीनों में पहुंचाकर निर्धारित प्रक्रिया अनुसार कूड़े का निस्तारण किया जाता है।

(2)- यमुनोत्री यात्रा मार्ग के स्थान जानकीचट्टी में भारत सरकार पर्यटन मंत्रालय द्वारा प्रसाद योजना (Augmentation of pilgrim Facilities at Yamunotri Dham) के अन्तर्गत श्री यमुनोत्री धाम (जानकीचट्टी) में स्थित Soild waste Management Plant, pious Waste Management Machine रू० 306.11 लाख लागत से ब्रिडकूल द्वारा बनायी गयी है जिसको दिनांक 07/05/2024 को उनके द्वारा जिला पंचायत को संचालन हेतु हस्तगत किया जा चुका है जिसमें दो कर्मिकों को मशीन संचालन हेतु ब्रिडकुल द्वारा प्रशिक्षण दिया गया, जिसमें कूड़े का निस्तारण किया जा रहा है। जिसकी कूड़ा निस्तारण क्षमता 1 टन प्रति दिन है। तदनुसार माह मई एवं जून के यात्राकाल में यमुनोत्री यात्रा मार्ग के ग्रामीण बाजारों पालीगाड, स्यानाचट्टी, रानाचट्टी, हनुमानचट्टी, फूलचट्टी व जानकीचट्टी, खरसाली, से जिला पंचायत के लगाये गये 5 सफाई कर्मिकों द्वारा व यमुनोत्री पैदल मार्ग से शुलभ इन्टरनेशनल के सफाई कर्मिकों द्वारा जिला पंचायत द्वारा लगाये गये वाहन में कूड़ा एकत्रित कर Soild waste Management Plant जानकीचट्टी तक पहुंचाया जाता है और प्रति सप्ताह में लगभग 20 कुं० कूड़े का निस्तारण किया जाता है। निस्तारित कूड़े की राख को कट्टो में एकत्रित किया जाता है।

(3)- जिला पंचायत द्वारा प्लास्टिक वेस्ट का निस्तारण Soild waste Management Plant जानकीचट्टी में किया जाता है और प्रति सप्ताह में लगभग 20 कुं० कूड़े का निस्तारण किया जा रहा है। निस्तारित कूड़े की राख को कट्टो में एकत्रित किया जाता है।

(4)- जिला पंचायत द्वारा पूर्व से ही तीन घोडा पडावों का निर्माण किया गया है जिसमें जिला पंचायत द्वारा शौचालय एवं पानी की व्यवस्था की गई है, घोड़े-खच्चरों की लीद की सफाई हेतु

पर्यावरण मित्र लगाये जाते हैं जिनके द्वारा निरन्तर सफाई का कार्य किया जाता है तथा डिक्कम्पैजर का छिडकाव किया जाता है।

(5)- लिक्विड वेस्ट का ट्रीटमेंट के लिए नालियों एवं सोक पिट बनाये जाते हैं। जिसमें पर्यावरण मित्रों द्वारा घोड़े-खच्चरों की लीद को सफाई कर बनाये गये सोक पिट में निस्तारण किया जाता है।


(6)- यमुनोत्री धाम पर जाने वाले घोडा एवं खच्चरों का निरन्तर पशुपालन विभाग द्वारा स्वास्थ्य परिक्षण/फिटनेस चैकप किया जाता है पशु पालन विभाग की पशु चिकित्सकों की टीम यमुनोत्री धाम के मुख्य पडाव जानकीचट्टी में तैनात होती है।

(7)- मृत घोड़े-खच्चरों का पोस्ट मार्टम पशु चिकित्सकों की टीम के द्वारा सी०पी०सी०बी० गाईड लाईन के अनुसार होता है। सभी घोड़ें एवं खच्चरों का बीमा करवाया जाता है तथा घोड़े-खच्चरों के शवों का निस्तारण हेतु बीमा सर्वे टीम एवं पशु चिकित्सकों की टीम मुख्य पडाव जानकीचट्टी में तैनात रहती है।

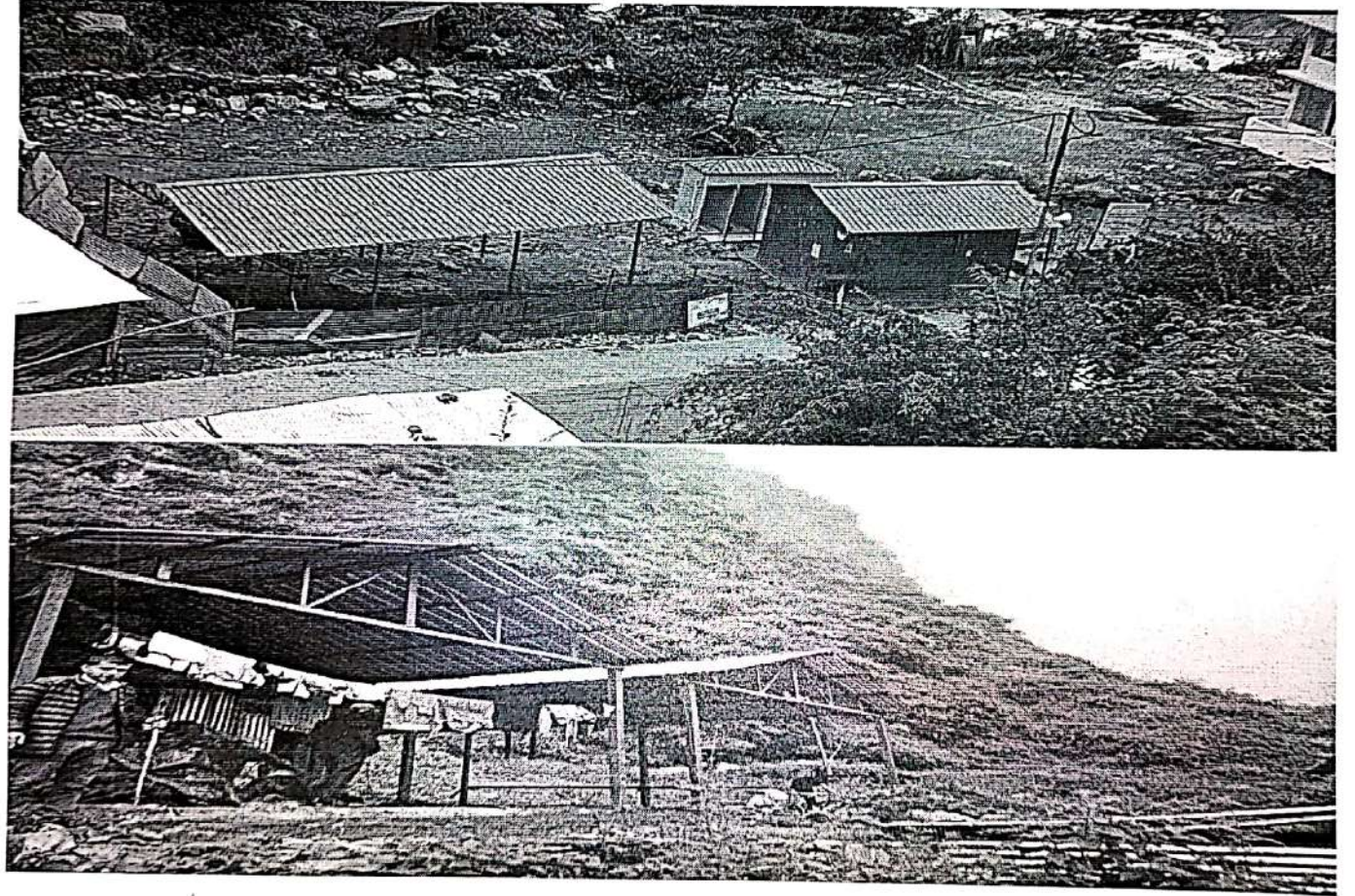
(8)- जिला पंचायत, जिला प्रशासन, उपजिलाधिकारी, यात्रा मजिस्ट्रेट तथा समय-समय पर राज्य सरकार द्वारा नियुक्त अधिकारियों द्वारा ठोस अवशिष्ट प्रबन्धन का अनुश्रण किया जाता है तथा सम्बन्धित विभाग/ठेकेदार को सफाई व्यवस्था हेतु निर्देशित किया जाता है।

अतः सूचना महोदय की सेवा में सादर प्रेषित

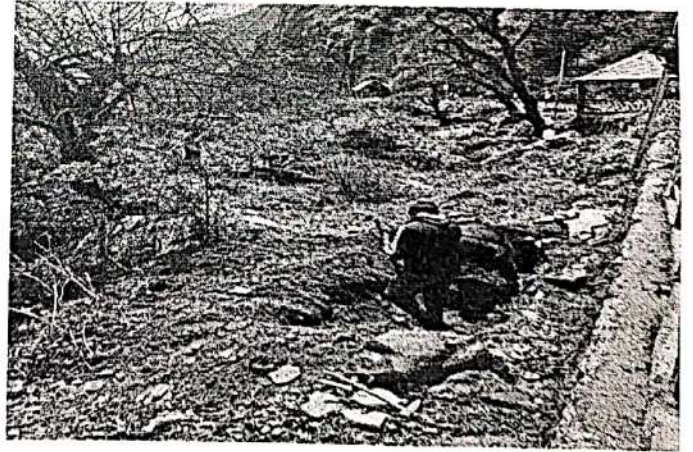
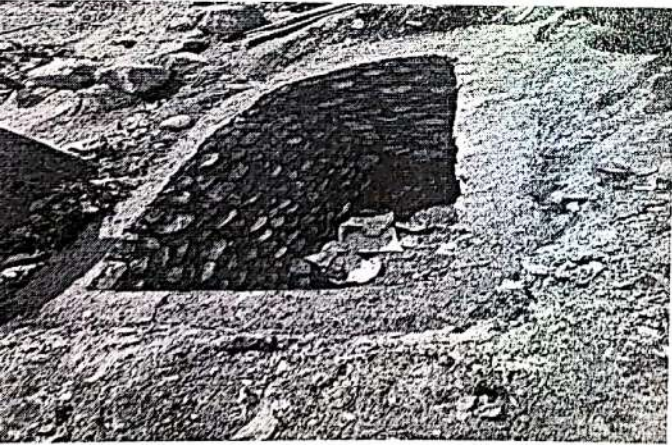
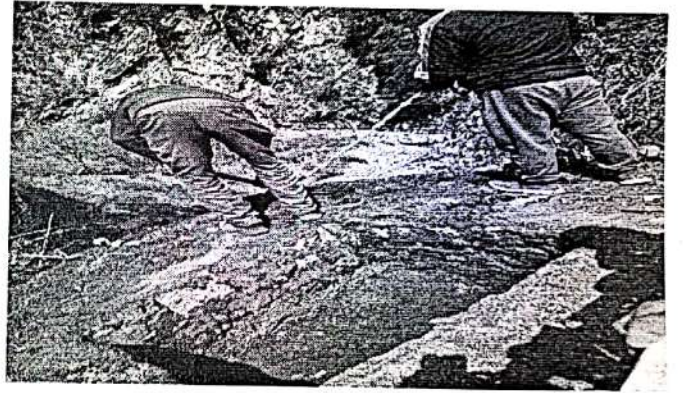
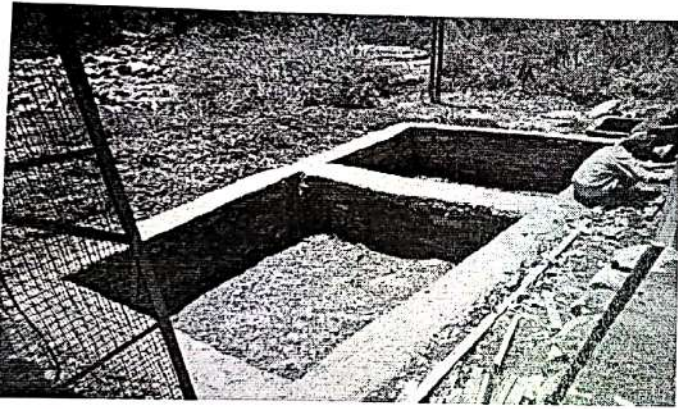
भवदीय,

  
अपर मुख्य अधिकारी  
जिला पंचायत, उत्तरकाशी।

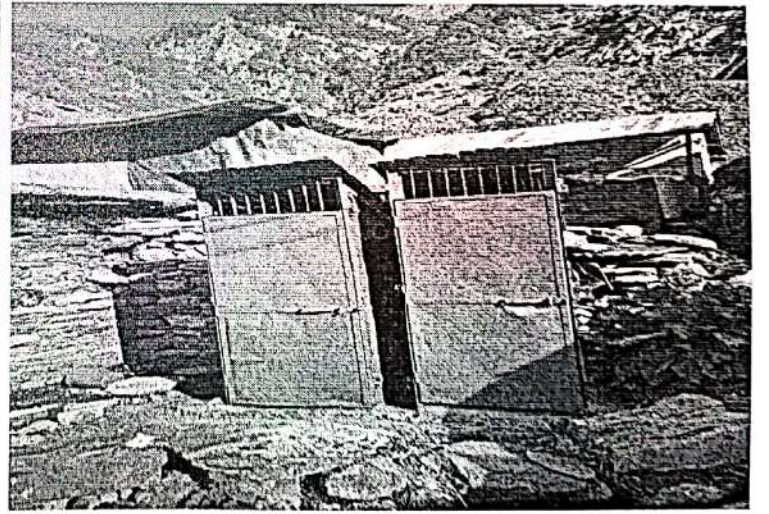
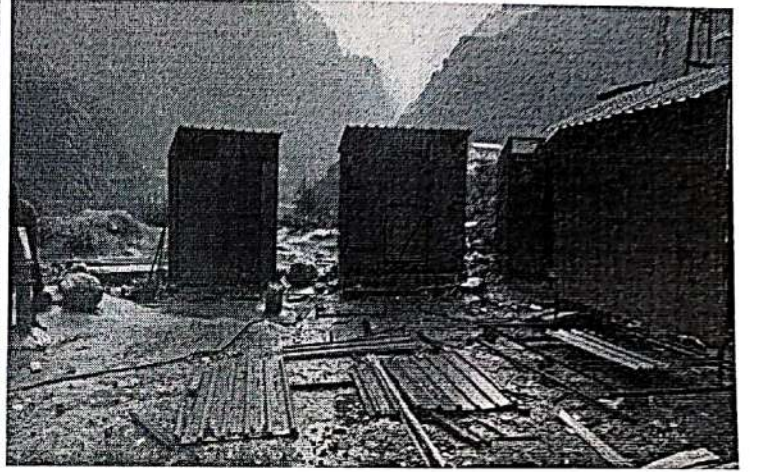
यमुनोत्री जानकीचट्टी में घोड़े-खच्चर हेतु तीन घोडा  
पडाव बनाये गये है



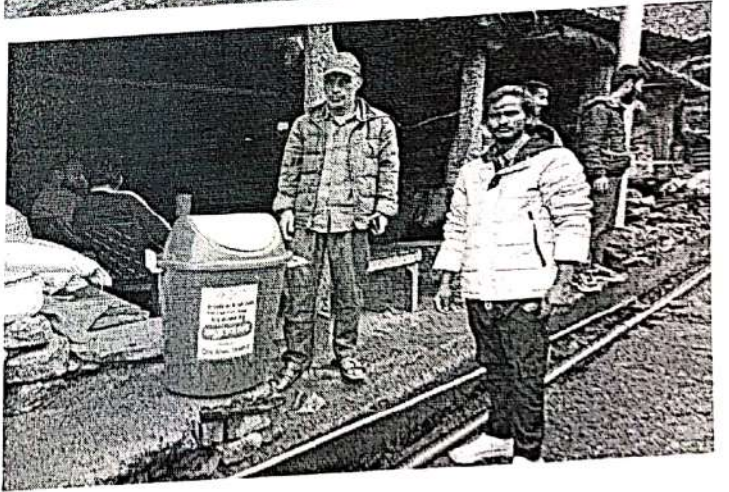
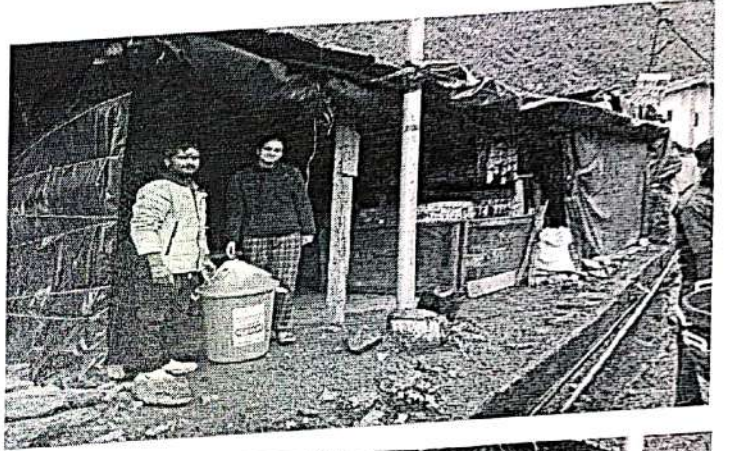
घोडे-खच्चरों की लीड निस्तारण हेतु पैदल यात्रा मार्ग पर विभिन्न स्थानों पर 9 कैच पिट बनाए गये है,

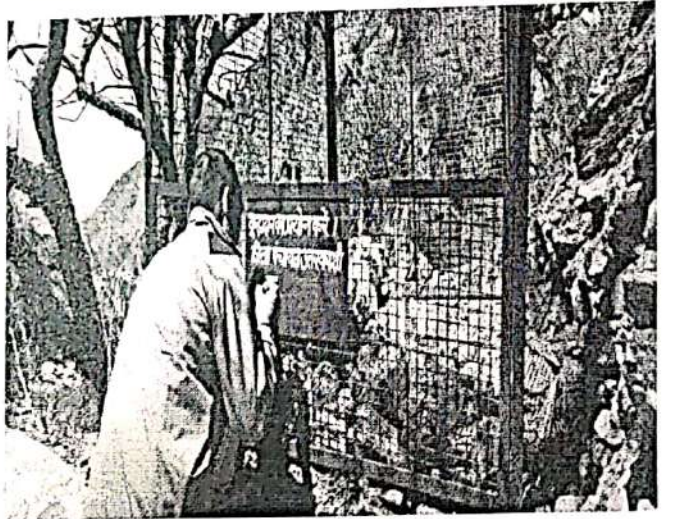
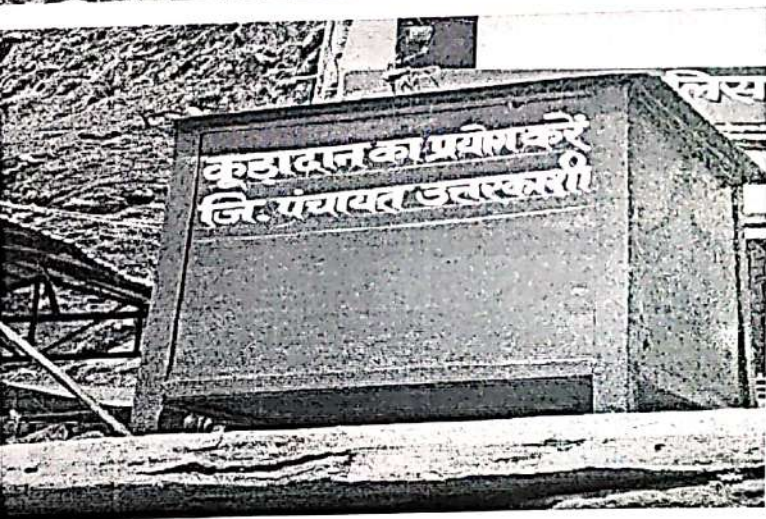


(घ) जिला पंचायत उत्तरकाशी द्वारा यमुनोत्री यात्रा हेतु जानकीचट्टी, खरसाली एवं यमुनोत्री पैदल मार्ग पर 56 शौचालय/मूत्रालय मरम्मत एवं 14 शौचार्यों का नव निर्माण कराये गये है।

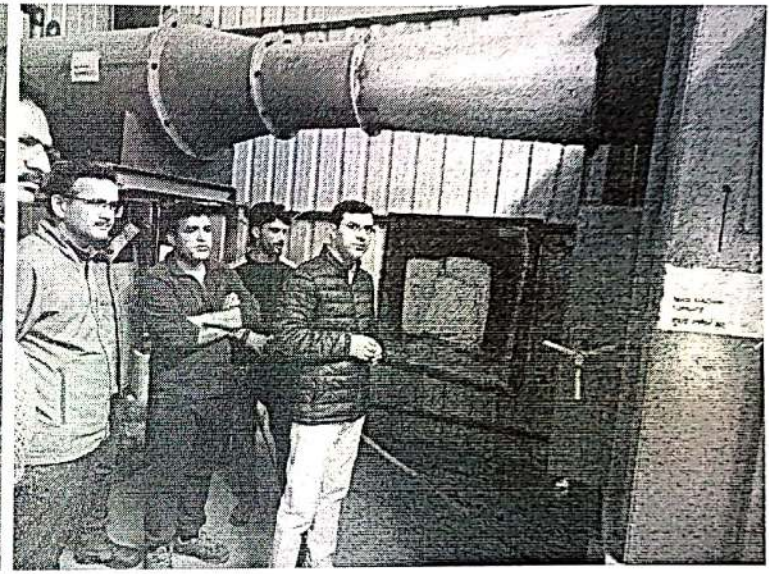
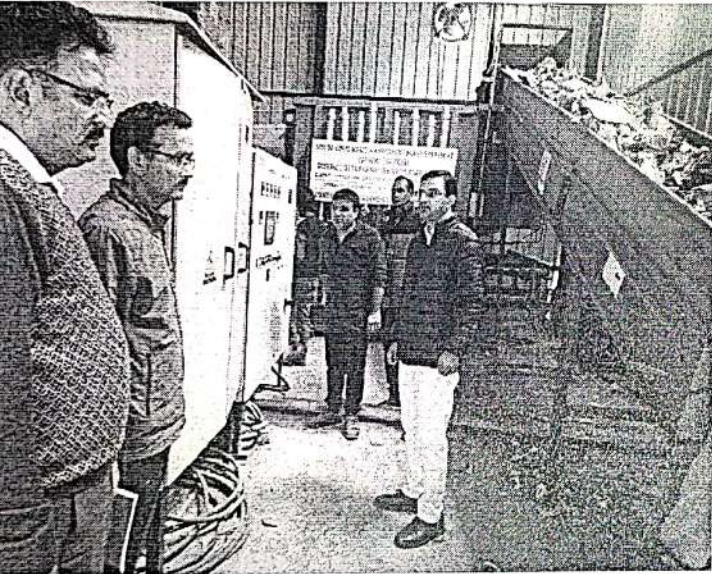


यमुनोत्री यात्रा मार्गों एवं ग्रामीण बाजारों में जिला पंचायत द्वारा जैविक एवं अजैविक कचरे को संग्रहण हेतु विभिन्न स्थलों पर 80 जालीदार कूड़ेदान व 8 कूड़ा कलैक्शन सेन्टर व 150 प्लास्टिक कूड़ेदान स्थापित किये गये हैं





सॅलिड केसल प्लांट मॅनेजमेंट  
जाचकी-कटवी (अमनोली)



प्रेषक,

अपर मुख्य अधिकारी  
जिला पंचायत रुद्रप्रयाग।

सेवा में,

निदेशक,  
पंचायतीराज निदेशालय  
देहरादून।

संख्या 1070/यात्रा/2024-25

दिनांक 19/12/2024

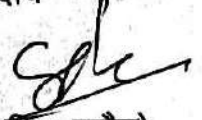
विषय- श्री केदारनाथ यात्रा व्यवस्था से सम्बन्धित एस0ओ0पी0 के सम्बन्ध में।  
महोदय,

कृपया उपरोक्त विषयक अवगत करना है कि श्री केदारनाथ यात्रा व्यवस्था के अन्तर्गत जिला पंचायत रुद्रप्रयाग द्वारा सम्पादित की जानी वाली डण्डी-कण्डी की एस0ओ0पी0 के साथ ही यात्रा व्यवस्था से प्राप्त आय एवं व्यय का विवरण संलग्न कर प्रेषित की जा रही है।

अतः सूचना सेवा में सादर प्रेषित।

संलग्न-उक्तानुसार।

भवदीय



(सोहन सिंह कठैत)

कार्य अधिकारी

कृते-अपर मुख्य अधिकारी

जिला पंचायत रुद्रप्रयाग।


श्री केदारनाथ यात्रा वर्ष-2025 हेतु 863 कण्डी श्रमिकों की एसओपी।

श्री केदारनाथ यात्रा व्यवस्था के दौरान जिला पंचायत रुद्रप्रयाग के द्वारा घोडा-खच्चर मालिकों एवं हॉकरों के पंजीकरण/लाइसेन्स के अतिरिक्त डण्डी-कण्डी श्रमिकों को भी लाइसेन्स निर्गत किये जाते हैं, जिनके द्वारा यात्रियों को आराम दायक डण्डी-कण्डी में बैठाकर यात्रियों को बिना किसी परेशानी के श्री केदारनाथ धाम तक पहुंचाया जाता है। यात्री द्वारा जिला पंचायत रुद्रप्रयाग के कैम्प कार्यालय गौरीकुण्ड में डण्डी-कण्डी प्रीपेड काउन्टर से डण्डी-कण्डी की प्रीपेड पर्ची काटने के बाद श्रमिकों के माध्यम से यात्रियों को ले जाया जाता है। वर्ष-2024 में 8823 डण्डी-कण्डी श्रमिकों को लाइसेन्स निर्गत किया गया था। आगामी यात्रा वर्ष-2025 में जिला पंचायत रुद्रप्रयाग के द्वारा निम्न प्रकार से कार्यो का सम्पादन किया जायेगा।

डण्डी-कण्डी संचालन हेतु किये जाने वाले कार्य		
क्र०सं०	कार्य का नाम	सम्पादित किये जाने वाले कार्य
1	पंजीकरण व्यवस्था	आगामी यात्रा व्यवस्था-2025 हेतु जिला पंचायत रुद्रप्रयाग के द्वारा डण्डी-कण्डी श्रमिकों का पंजीकरण किया जायेगा, जिसके लिए प्रत्येक डण्डी-कण्डी श्रमिकों को भारतीय मूल के होने पर उसे पहचान-पत्र के रूप में आधार कार्ड/स्थाई निवास प्रमाण-पत्र, तथा एक पासपोर्ट साइज की रंगीन फोटो जिला पंचायत रुद्रप्रयाग के द्वारा निर्धारित आवेदन फार्म भरकर फार्म के साथ संलग्न करना होगा, तथा अधिकांश डण्डी-कण्डी श्रमिक नेपाली मूल के होते हैं उन्हें पंजीकरण से पूर्व अपनी नागरिकता परीक्षण हेतु पुलिस से सत्यापन करवाना होगा तत्पश्चात उन्हें पंजीकरण हेतु पुलिस द्वारा सत्यापन प्रमाण-पत्र एवं सम्बन्धित देश की नागरिकता प्रमाण-पत्र के साथ एक रंगीन पासपोर्ट साइज की फोटो, जिला पंचायत रुद्रप्रयाग द्वारा निर्धारित आवेदन फार्म के साथ संलग्न करना होगा उसके बाद जिला पंचायत रुद्रप्रयाग के द्वारा डण्डी-कण्डी श्रमिकों का पंजीकरण/लाइसेन्स निर्गत किया जायेगा। डण्डी-कण्डी श्रमिकों का पंजीकरण का कार्य जिला पंचायत रुद्रप्रयाग के द्वारा श्री केदारनाथ धाम के कपाट खुलने से एक सप्ताह पूर्व सोनप्रयाग एवं गौरीकुण्ड कैम्प कार्यालय में किया जायेगा। क्योंकि नेपाली मजदूर श्री केदारनाथ कपाट खुलने की तिथि से एक सप्ताह पूर्व ही सोनप्रयाग/गौरीकुण्ड में आ जाते हैं।
2	डण्डी-कण्डी श्रमिकों हेतु परिचय-पत्र की व्यवस्था	जिला पंचायत रुद्रप्रयाग द्वारा डण्डी-कण्डी श्रमिकों को निर्गत लाइसेन्स के आधार पर जिला प्रशासन द्वारा स्थापित प्रीपेड काउन्टर पर नामित संस्था के द्वारा सोनप्रयाग एवं गौरीकुण्ड में परिचय-पत्र निर्गत किये जायेगें, जिसमें सम्बन्धित व्यक्ति का नाम, पता, व्यवसाय, मोबाइल नम्बर तथा जिला पंचायत द्वारा जारी लाइसेन्स नम्बर अंकित होगा। डण्डी-कण्डी श्रमिकों को यात्रा के दौरान परिचय-पत्र को अपने गले में अनिवार्य रूप से टांगना होगा। जिला प्रशासन/जिला पंचायत या किसी भी अधिकारी/कर्मचारी द्वारा यात्रा मार्ग पर निरीक्षण किये जाने पर यदि किसी डण्डी-कण्डी श्रमिक के गले में अथवा उसके पास जिला पंचायत रुद्रप्रयाग द्वारा निर्गत लाइसेन्स/परिचय-पत्र नहीं पाया जाता है तो सम्बन्धित श्रमिक पर रुपये- 1000.00 का चालान किया जायेगा, यदि उसी व्यक्ति के द्वारा पुनः इस प्रकार की पुनरावृत्ति की जाती है तो उसके खिलाफ मूल चालान राशि- 1000.00 में अतिरिक्त रुपये- 1000.00 धनराशि प्रति तीन दिन तक बढ़ोत्तरी के साथ चालान किया जायेगा तथा चौथे दिन उसके खिलाफ पुलिस थाने में रिपोर्ट दर्ज कर नियमानुसार आवश्यक कार्यवाही की जायेगी।
3	डण्डी-कण्डी श्रमिकों की दरें।	वर्ष-2025 हेतु डण्डी-कण्डी श्रमिकों की दरें पुनः संशोधित की जायेगी। एवं दरों को प्लैक्स बोर्ड के माध्यम से निर्धारित स्थानों पर स्थापित किये जायेगें।(प्रीपेड काउन्टर केदारनाथ, लिनचौली, भीमबली, गौरीकुण्ड, सोनप्रयाग एवं सीतापुर पार्किंग आदि में)
4	प्रीपेड काउन्टरों की व्यवस्था	श्री केदारनाथ यात्रा हेतु डण्डी की व्यवस्था चाहने वाले यात्रियों को जिला पंचायत रुद्रप्रयाग द्वारा स्थापित डण्डी प्रीपेड काउन्टर गौरीकुण्ड एवं श्री केदारनाथ हैलीपैड से उपलब्ध कराया जायेगा, तथा कण्डी की व्यवस्था चाहने वाले यात्रियों को कण्डी प्रीपेड काउन्टर गौरीकुण्ड, भीमबली, लिनचौली तथा श्री केदारनाथ हैलीपैड से उपलब्ध कराया जायेगा।
5	डण्डी-कण्डी पर सीरियल नम्बर चस्पा करना	जिला पंचायत रुद्रप्रयाग के द्वारा कण्डी श्रमिकों को पंजीकरण के दौरान कण्डी की पहचान हेतु सीरियल नम्बर (कलर में) आवंटित किया जायेगा, जिसे कण्डी पर सीरियल नम्बर अनिवार्य रूप से चस्पा करना होगा तथा डण्डी(डोली) पर सीरियल नम्बर चस्पा करने हेतु डोली समिति को नम्बर उपलब्ध करवा दिये जायेगें, जिससे समिति द्वारा डोली पर सीरियल नम्बर अनिवार्य रूप से चस्पा करना होगा। बिना नम्बर चस्पा किये डण्डी-कण्डी श्रमिकों को यात्रियों को ले जाने पर पूर्ण रूप से प्रतिबन्ध किया जायेगा।
पंजीकृत श्रमिकों के द्वारा निर्धारित किये गये नियमों की अवहेलना करने पर निम्नानुसार कार्यवाही की जायेगी।		
6	क-यात्रियों को प्रताड़ित करना।	07 दिन हेतु लाइसेन्स जब्त किया जायेगा, जो कि जिला प्रशासन द्वारा नामित सेक्टर/सहायक सेक्टर अधिकारी या अन्य अधिकृत कार्मिकों एवं जिला पंचायत

	ख-यात्रियों के साथ दुर्व्यवहार करने पर। ग-यात्रियों से निर्धारित दर से अधिक धनराशि की वसूली करने की शिकायत पर। (केवल डिमान्ट करने पर) घ-निश्चित स्थान से पहले यात्री को छोड़ने पर। (धन कोड के अन्तर्गत कार्यवाही की जायेगी।)	रुद्रप्रयाग के 864 त कार्मिकों के द्वारा किया जायेगा।
7	क-यात्रियों से निर्धारित दर से अतिरिक्त धनराशि की वसूली करते हुए पकड़े जाने पर। (येलो कोड के अन्तर्गत कार्यवाही की जायेगी।)	(I)-15 दिन के लिए लाइसेन्स जब्त करते हुए रुपये- 1000.00 का चालान किया जायेगा, तथा जो यात्री से अतिरिक्त धनराशि ली गयी है उसकी वसूली करते हुए सम्बन्धित यात्री को वापस की जायेगी। (II)-ग्रीन कोड में दिये गये बिन्दुओं का तीन बार उल्लंघन करने पर येलो कोड के अन्तर्गत कार्यवाही की जायेगी।
8	क-नशे की हालत में यात्रियों को लेजाना। (ओरिन्ज कोड के अन्तर्गत कार्यवाही की जायेगी)	(I)-एक माह के लिए लाइसेन्स जब्त कर रुपये- 1000.00 का चालान किया जायेगा। (II)-येलो कोड में दिये गये बिन्दुओं का दो बार उल्लंघन करने पर अरिन्ज कोड के अन्तर्गत कार्यवाही की जायेगी।
9	1- यात्रियों के साथ मार-पीट करने पर। 2- यात्री को चोटिल करने पर तथा उपरोक्त तीनों कोडो का उल्लंघन करने पर रेड कोड के अन्तर्गत कार्यवाही की जायेगी।	रुपये- 1000.00 का चालान कर, लाइसेन्स पूर्ण रूप से निरस्त किया जायेगा। (सम्बन्धित चारों कोडो का प्रचार-प्रसार यात्रा मार्ग पर फ्लैक्स बोर्ड के माध्यम से भी कराया जायेगा।)
10	चालान कार्यो हेतु कर्मचारियों की तैनाती	बिना लाइसेन्स एवं निर्धारित दर से अधिक की वसूली करने वाले डण्डी-कण्डी श्रमिकों को रोकने के लिए जिला पंचायत रुद्रप्रयाग के द्वारा निम्न स्थानों पर तैनात कर्मचारियों के द्वारा चालान की कार्यवाही की जायेगी। 1-गौरीकुण्ड-2 2-भीमबली-2 3 बडी लिनचौली-3 4-रुद्रापूर्वाड/कैदारनाथ-3
11	प्रीपेड रसीद ना होने की दशा में कार्यवाही	कोई भी डण्डी-कण्डी श्रमिक बिना प्रीपेड रसीद के यात्रियों को नहीं ले जायेगा। बिना प्रीपेड रसीद के चलने वाले डण्डी-कण्डी श्रमिकों पर दोगुना जुर्माना रुपये- 1000.00 से बढ़ाकर रुपये- 2000.00 लिया जायेगा साथ ही डण्डी-कण्डी जब्त की जायेगी, तथा यात्री से ली गयी धनराशि वसूल कर यात्री को वापस की जायेगी।
12	चैक पोस्ट पर परिचय- पत्र को सत्यापन करना	प्रत्येक डण्डी-कण्डी श्रमिक को जिला प्रशासन द्वारा प्रीपेड काउन्टर पर नामित संस्था के द्वारा स्थापित चैक पोस्टो पर परिचय-पत्र को वैरिफिकेशन KIOSKS से करने के लिए जिला प्रशासन द्वारा नामित सेक्टर/सहायक सेक्टर अधिकारी एवं जिला पंचायत द्वारा नामित अधिकारी के द्वारा मांगे जाने पर परिचय-पत्र अनिवार्य रूप से देना होगा। यदि उनके द्वारा परिचय-पत्र नहीं दिया जाता है तो उसके खिलाफ रुपये- 1000.00 तक की चालानी कार्यवाही की जायेगी तथा उसको आगे जाने से रोक दिया जायेगा।

नोट- उपरोक्त चार प्रकार के कोड जिला प्रशासन द्वारा प्रीपेड काउन्टर पर नामित संस्था के द्वारा निर्मित ऑनलाइन यात्रा सॉफ्टवेयर से किया जायेगा, तथा चालान हेतु जिला पंचायत/जिला प्रशासन से तैनात कार्मिकों के द्वारा उपरोक्त कोडो के अन्तर्गत की गयी कार्यवाही की सूचना प्रीपेड काउन्टर पर नामित संस्था को प्रतिदिन शाम काके देनी होगी, तथा जिस कोड के अन्तर्गत कार्यवाही की गयी है वह चालान बुक में सम्बन्धित कोड अंकित करना होगा, ताकि प्रीपेड काउन्टर पर नामित संस्था के द्वारा सम्बन्धित कोडो के अन्तर्गत कार्यवाही की जा सके।

  
कार्य अधिकारी  
जिला पंचायत रुद्रप्रयाग

  
जिला पंचायत रुद्रप्रयाग

यात्रा व्यवस्था 2025 हेतु यात्रा मार्गों/ग्रामीण बाजारों में किये जाने वाली सफाई व्यवस्था की एस0ओ0पी0

सफाई कर्मियों का तैनाती स्थल	तैनात किये जाने वाली सफाई कर्मियों की संख्या
खांकरा से चौकी तक	2
नरकोटा,शिरमोली	2
नगरासू	2
रतूड़ा	2
शिवनन्दी से घोलतीर बाजार तक	3
सतेराखाल	1
दुर्गाधार से चोपता पोखरी मार्ग	2
जवाडी बाईपास से जवाडी व्यू प्वाइंट तक	2
सुमाड़ी बाजार से तुनेटा तक	4
अमकोटी	1
फत्तेडू, चिरबटिया	2
मयाली,	3
जखोली	2
रामपुर सिल्ली एवं चन्द्रापुरी	5
बांसवाड़ा से स्यालसौड	2
भीरी से काकडागाड-कुण्ड कालीमठ मार्ग तक	3
बसुकेदार	1
कालीमठ बाजार कोटमा	2
नारायणकोटी से देवीधार बैरियर तक	3
देवीधार बैरियर से व्यूगाड एवं करोखी	3
मेखण्डा, वैरांगणा पुलिस चौकी फाटा तक	2
फाटा एवं हैलीपैड	4
फाटा बैरियर से बडासू बजार के सीमा प्रारम्भ तक	4
शरसी हेलीपैड	5
रामपुर	6
सीतापुर पार्किंग	2
त्रियुगीनारायण	3
सोनप्रयाग कैम्प कार्यालय एवं पार्किंग शौचालय	6
गौरीकुण्ड हैलीपैड पैदल मार्ग	4
मनसूना	1
चोपता तुंगनाथमार्ग	6
चन्द्रनगर	1
सफाई सुपरवाईजर	7
07 कूड़ा वाहनों के साथ सफाई कर्मियों की संख्या	2
कुल सफाई कर्मियों की संख्या	98

- यात्रा काल 2025 हेतु जिला पंचायत रुद्रप्रयाग के द्वारा ठेके के माध्यम से सफाई व्यवस्था का संचालन किया जायेगा, जिसमें सम्बन्धित ठेकेदार के द्वारा 07 सुपरवाईजर सहित कुल 98 पर्यावरण मित्रों की तैनाती की जायेगी।
- उक्त कूड़ा निस्तारण हेतु 07 सफाई सुपरवाईजर की तैनाती की जायेगी,जिसके द्वारा प्रत्येक दिन की सफाई व्यवस्था की रिपोर्ट कार्यालय को उपलब्ध करायी जायेगी।
- यात्रा काल हेतु जनपद में 07 कूड़ा वाहनों की तैनाती की जायेगी जिसमें से 02 कूड़ा वाहन प्रत्येक दिन कुण्ड से सोनप्रयाग तक के लिए आरक्षित की जायेगी जिसके द्वारा कूड़े का निस्तारण सोनप्रयाग एवं त्रियुगीनारायण डम्पिंग जोन में किया जायेगा। तथा दूसरे कूड़े वाहन को रोटेशन के हिसाब से जनपद के प्रत्येक ग्रामीण बाजारों में भेजा

	जायेगा जिसके द्वारा कूड़े का निस्तारण विकास खण्ड अगस्त्यमुनि के फलई, जखोली के स्थान मयाली एवं ऊखीमठ के स्थान मनसूना में स्थापित 03 काम्पैक्टर मशीनों में किया जायेगा। रोटेशन सफाई सुपरवाइजर जिला पंचायत के द्वारा तैयार किया जायेगा।
5.	दोनों कूड़े वाहनों में प्रत्येक बाजारों में तैनात सफाई कर्मियों के द्वारा कूड़े को बोरो में भरकर कूड़ा वाहन में डालना होगा। जिसका निस्तारण डम्पिंग जोन में वाहन के साथ तैनात सफाई कर्मी के द्वारा किया जायेगा।
6.	जिला पंचायत रुद्रप्रयाग के द्वारा जनपद के ग्रामीण क्षेत्रों के बाजारों/यात्रा मार्गों के प्रत्येक व्यवसायकर्ता को 1000 डस्टबिन वितरित कर दिये गये हैं, जिनको कूड़ा एकत्रित करने हेतु प्रत्येक बाजारों में फ्लैक्स बोर्ड एवं कर्मचारियों के माध्यम से भी जागरूक किया जा रहा है।
7.	व्यवसायकताओं को अवगत कराया जायेगा कि डस्टबिन में एकत्र कूड़े को जिला पंचायत के पर्यावरण मित्रों के द्वारा बोरो में इक्कठा किया जायेगा जिसको कूड़े वाहन में भरकर नियमित डम्पिंग जोन में निस्तारण किया जायेगा।
8.	जिला पंचायत रुद्रप्रयाग द्वारा वर्तमान में जनपद के ग्रामीण बाजारों/यात्रा मार्गों की सफाई ब्यस्था करने हेतु वैक्यूम क्लीनिंग मशीन कय किया गया है ताकि कूड़े का निस्तारण ससमय पर किया जा सके।

  
**कार्य अधिकारी**  
 जिला पंचायत रुद्रप्रयाग

पत्र

" ई-मेल "

प्रेषक,

अपरमुख्य अधिकारी,  
जिलापंचायत चमोली।

सेवा में,

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
देहरादून।

Uttarakhand Pollution Control Board

Diary No. 8335

Date 19/12/24

संख्या 1522/नौ-एक-एन.जी.टी./2023-24

9-12-2024  
दिनांक/दिनांक 2024,

विषय- मा० एन०जी०टी० नईदिल्लीमें योजितमूलआवेदन संख्या-561/2022 उर्वशी शोभनाकछारी  
बनामभारतसंघ व अन्य निष्पादन आवेदन संख्या-27/2023) में मानक संचालन प्रक्रिया (SOP) उपलब्ध कराये जाने  
हेतु मा० एन० जी० टी० द्वारा निर्णित आदेश दिनांक 13.11.2024 हेमकुण्ड साहिब यात्रा मार्गों में प्रतिदिन तीर्थ यात्रियों  
के संचालन आवागमन हेतु (SOP) उपलब्ध कराये जाने विषयक।

महोदय

उपरोक्त विषयक जिलाधिकारी कार्यालय के पत्र संख्या 1750/इक्कीस-एल०वी०सी०-1/2023-2024  
दिनांक 05 दिसम्बर 2024 द्वारा मुख्य सचिव उत्तराखण्ड शासन के ई-पत्र दिनांक 27.11.2024 के अनुपालन में मा०  
एन०जी०टी० नईदिल्ली में योजित मूल आवेदन संख्या-561/2022 उर्वशी शोभनाकछारीबनामभारतसंघ व अन्य में मा०  
एन० जी० टी० नई दिल्ली द्वारा निर्णित आदेश संख्या दिनांक 13.11.2024, हेमकुण्ड साहिब यात्रा के तीर्थ पथों पर  
अनियमित रूप से अपशिष्ट और धोड़े, गोबर/ अपशिष्ट शवों पर मानक संचालन प्रक्रिया (SOP) की प्रति  
उत्तराखण्ड प्रदूषण, बोर्ड देहरादून को ई-मेल से उपलब्ध कराये जाने के निर्देश प्राप्त हुये हैं।

इस सम्बन्ध में अनुरोध करते हुए अवगत करना है कि हेमकुण्ड साहिब यात्रा व्यवस्था का  
संचालन उपवन संरक्षक नन्दादेवी राष्ट्रीय पार्क जोशीमठ के द्वारा वर्ष 2002-2003 से ईको विकास समिति भूडार को  
दिया गया है, जिसमें मानक संचालन प्रक्रिया के तहत हेमकुण्ड साहिब यात्रा मार्ग में प्रतिदिन तीर्थ यात्रियों के संचालन  
आवागमन हेतु मा० एन० जी० टी० नई दिल्ली द्वारा निर्णित आदेश दिनांक 13-11-2024 की छाया प्रति ईको विकास  
समिति भूडार को आवश्यक कार्यवाही हेतु उपलब्ध कराई गई थी, जिसमें ईको विकास समिति भूडार द्वारा दिनांक  
7-12-2024 को हेमकुण्ड साहिब यात्रा के तीर्थ पथों पर अनियमित रूप से अपशिष्ट और धोड़े, गोबर/ अपशिष्ट  
शवों पर मानक संचालन के तहत की गई कार्यवाही की प्रति जिला पंचायत चमोली को प्रेषित की गई है। अनुपालन  
आदेश (SOP) आपकी सेवा में संलग्न प्रेषित की जा रही है।  
संलग्न- यथोपरि।

भरतीय

अपर मुख्य अधिकारी  
जिला पंचायत, चमोली।

प्रतिनिधि:- प्रमुख सचिव, पर्यावरण एवं जलवायु परिवर्तन विभाग उत्तराखण्ड शासन देहरादून की सेवा में सादर  
अवलोकनार्थ प्रेषित।

प्रतिनिधि:- जिलाधिकारी चमोली की सेवा में अनुपालन आख्या की प्रति सेवा में सादर सूचनार्थ प्रेषित।

अपर मुख्य अधिकारी  
जिला पंचायत चमोली

A/c

S.E. An

D. Chandra

24/12

मुख्य सचिव उत्तराखण्ड शासन के ई-पत्र दिनांक 27.11.2024 के अनुपालन में मा0 एन0जी0टी0 नई दिल्ली में योजित मूल आवेदन संख्या-581/2022 उर्वशी शोभनाकछारीबनागगरतरांघ व अन्य (निष्पादन आवेदन संख्या-27/2023) में मानक संचालन प्रक्रिया (SOP) उपलब्ध कराये जाने हेतु निष्पादन आवेदन संख्या-27/ में निर्णित आदेश दिनांक 13.11.2024 हेमकुण्ड साहिब यात्रा मार्गों में प्रतिदिन तीर्थ यात्रियों के संचारु आवागमन हेतु मा0 एन0 जी0 टी0 द्वारा दिये गये दिशा - निर्देश का अनुपालन किये जाने विषयक ।

नन्दादेवी राष्ट्रीय पार्क वन प्रभाग जोर्तिमठ (जोशीमठ ) के अधीन संचालित ईकोविकास समिति पुलना भ्यूडार के नियंत्रणाधीन क्षेत्र में पुलना से हेमकुण्ड साहिब यात्रा घाघरिया धार्मिक पर्यटन तथा घाघरिया से फूलो की घाटी के तीर्थ पर्यटक स्थल हेतु प्रति वर्ष जून से अक्टूबर तक यात्रा संचालित किया जाता है। ईको विकास समिति भ्यूडार इसी क्षेत्र में वर्ष 2002- 2003 से वर्तमान तक उपनव संरक्षक नन्दादेवी राष्ट्रीय पार्क वन प्रभाग जोर्तिमठ के अधीन स्वच्छता, धोखे के संचालन आदि का कार्य सम्पादित करती है।

उच्च हिमालयी क्षेत्र में धार्मिक यात्राओं तथा पर्यटन वर्तमान में अच्छी व्यवस्थाओं के साथ इको विकास समिति भ्यूडार द्वारा जिला पंचायत चमोली के दिये गये दिशा - निर्देशों तथा मानकों पर संचालित करती है, जिसमें हिमालयी क्षेत्र में होने वाली इन दुर्गम यात्राओं को सुगम बनाया जाना है, इसके लिए ई0 डी0 सी0 अपना सर्वोत्तम प्रयास करती है, जिसमें यहाँ पर पर्यावरण तथा उससे सम्बन्धित यात्राओं में भागीदार पशु वंशुओं को किसी भी प्रकार की कठिनाईयों का सामना नहीं करना पड़े जिसके लिए ई0 डी0 सी0 सदैव तत्पर रहती है।

1- सर्व प्रथम यात्रा शुरू होने से पहले समस्त पशुओं (यात्रा में काम आने वाले) का स्वास्थ्य परीक्षण जैसे ग्लैडर जॉब इत्यादि तथा इन्फ्लूएन्सा किया जाता है तथा पशु का सम्पूर्ण परीक्षण स्वास्थ्य विभाग (पशुचिकित्सक ) के माध्यम से कर सम्बन्धित इन्फ्लूएन्सा कर इनको एक नमूना प्रदान किया जाता है, जिससे समय-समय पर पशु की स्वास्थ्य निरीक्षण भी किया जाता है तथा जिन पशुओं को किसी भी प्रकार की वीमारी के लक्षण मिलते हैं उन्हें अन्य स्थान पर चिकित्सकों की निगरानी में रखा जाता है, जिससे संक्रमण से बचा जा सके।

2- सम्पूर्णयात्रा मार्ग पैदल है अतः सम्पूर्ण यात्रा मार्ग में कठोर अपशिष्ट पदार्थों के मैनेजमेन्ट के लिए ई0 डी0 सी0 में प्रत्येक किमी0 पर 2-2 पर्यावरण मित्रों की तैनाती की गई है जो कि कठोर अपशिष्ट जैसे बोटल, प्लास्टिक, तथा अन्य हानि कारक अपशिष्ट पदार्थों को संचय कर बोरियों में भरा जाता है तथा छोड़े / खच्चरो के माध्यम से डम्पिंग जेने में पहुँचाया जाता है जहाँ पर इनका पृथक्करण होकर रिसाईकलिंग के लिए ट्रकों में माध्यम से भेजा जाता है, तथा छोड़े / खच्चरो के मूल के लिए सम्पूर्ण यात्रामार्ग पर 60 पर्यावरण मित्रों की तैनाती की गई है जिनको अलग - अलग 5क्षेत्रों में विभाजित किया गया है जो लगातार मार्ग से गोबर को साफ कर गडदों में डालते हैं अथवा मार्ग से अलग करते हैं जिसके लिए ई0 डी0 सी0 द्वारा सम्पूर्ण मार्ग में समय - समय 0-19 किमी पर 25 गहरे गडदों का निर्माण किया गया है तथा सम्पूर्ण मार्ग में समय - समय पर फिनाइल तथा क्लीनिंग पाउडर का छिड़काव भी पर्यावरण मित्रों द्वारा किया जाता है, जिसे दुर्गन्ध तथा गन्धियों से निजात पाया जा सके। जिससे यात्रा सुगम और सुलभ हो सके तथा सम्पूर्ण यात्रा मार्ग पर साफाई से सम्बन्धित तथा पशुओं पर अत्याचार से सम्बन्धित साइन बोर्ड भी लगाये गये हैं उससे अतिरिक्त बैंक पोस्ट के माध्यम से भी इन राव पर लगातार नजर रखी जाती है वर्तमान समय में हेमकुण्ड यात्रा हेतु 1016 पशुओं का पंजीकरण किया गया है जिसे रोटेशन के माध्यम से संचालित किया जाता है तथा साफाई व्यवस्था हेतु दो स्थानों पर डम्पिंग जॉन बनाये गये हैं जहाँ पर गार्बेज को जमा कर छटाई कर पश्चात रिसाईकलिंग के लिए भेजा जाता है, ई0 डी0 सी0 के 60 पर्यावरण मित्र एक कॉम्पैक्टर मशीन, एक केशर मशीन, तथा 2 मिनी बोटल केशर मशीन के द्वारा उक्त कार्य को कुशलता पूर्वक किया जा रहा है, जिसे समय के साथ सुधारीकरण भी किया जा रहा है।

3- सम्पूर्ण यात्रा मार्ग पर मुख्यतः दो पड़ाव हैं पुलना और घाघरिया पशुओं को दो भागों में व्यवस्थापित किया गया है कुछ तो पुलना से घाघरिया 10 कि० मी० तथा कुछ घाघरिया से हेमकुण्ड साहिब जिसमें पशुओं को ज्यादा कार्य न करना पड़े, इतने भी रोटेशन प्रणाली लागू की गई है जो कि आरामदायक एवं सुगम भी है, कोई भी पशु (छोडा एवं खच्चर) शीघ्र पुलना से हेमकुण्ड नहीं जाता है मध्य में आराम स्थल प्रत्येक 3, 4, कि० मी० पर हैं जहाँ पर पशुओं को पानी पीने तथा आराम करने की व्यवस्था है तथा घाघरिया जा कर यात्रियों को छोडा बदलना पड़ता है तथा घाघरिया में भी पशुओं का स्वास्थ्य परीक्षण हेतु अस्पताल भी है तथा पशुओं को उच्चतम गुणवत्ता वाला चारा गुड इत्यादि की व्यवस्था भी है हेमकुण्ड हेतु दो आराम के स्थल भी बनाये गये हैं तथा घाघरिया व हेमकुण्ड में पशुओं को वर्षों से बचाने टैंड से बनाने के लिए सेक्टर भी बनाये गये हैं, जिसमें गर्म पानी की व्यवस्था भी की गई है।

4- सम्पूर्ण यात्रा मार्ग में पानी की चरिया पशु पानी पीने हेतु बनाई गई है, गर्म पानी की व्यवस्था चरियों में की गई है। तथा धाघरिया व पुलना पशुचिकित्सालय भी स्थापित किये गये हैं जिसमें रागय- रागय पर पशुओं की स्वास्थ्य जाँच तथा पर्याप्त दवाईयो उपलब्ध रहती है तथा पशु स्थलो को प्रत्येक दिन ई0 डी0सी0 पर्यावरण मित्रो द्वारा साफ भी किया जाता है।

5- पशुओं को रोटेशन प्रणाली द्वारा चलाया जाता है जिससे पशु का नग्वर दूसरे तीसरे दिन में आता है, जिससे कि पशु को पर्याप्त आराम मिल जाता है तथा रास्ता चोडा और आरामदायक होने से पशुओं को चलने में आसानी रहती है, पशुओं को निगरानी हेतु सम्पूर्ण यात्रा मार्ग में 3 स्थानो (पुलना, भ्यूडार, हनुमान मन्दिर) में 5, 5 आदमियो को चैक पोस्टपर तैनात किया गया है।

6- वरसात तथा गर्मी में राहत के लिए स्थान, स्थान पर रैन सैडका निर्माण किया गया है, पुलना धाघरिया हेमकुण्ड में धोडा पडावका निर्माण भी किया गया है, जिसमें पर्याप्त मात्रा में धोडे खच्चर खडे होकर आराम कर सकते हैं।

7- पशुओं के चारे, पत्ती के लिए ग्राम पंचायत स्तर पर पशु भूसा कूट्टा गुड, चना, हरी घास, उपलब्ध करने हेतु वन पंचायत के माध्यम से उच्च गुणवत्ता वाले पशु चारे की व्यवस्था भी पुलना तथा धाघरिया मुख्य पडाव में उपलब्ध है, तथा प्रत्येक 2-3 कि0 मी0 पर पाने की पानी हेतु चरियो का निर्माण भी किया गया है।

8- पशुओं के स्वास्थ्य का रख रखाव हेतु पुलना में दो पशुचिकित्सको की टीम अस्पताल में 24/7 उपलब्ध रहती है तथा धाघरिया में भी पशुचिकित्सक उपलब्ध करते हैं जो कि पशुओं को चिकित्सकीय सुविधा उपलब्ध कराते हैं, जिसमें पंजीकरण से पूर्व ग्लैडर की जाँच भी की जाती है तथा अन्य पशु रोगो की जाँच भी करवाई जाती है तथा पशुओं को व्यवस्थित सेन्ट्रो में ठहराया जाता है, तथा अधिक उम्र के पशुओं का यहाँ परशक्त प्रतिबन्ध किया जाता है जिसके लिए पशुचिकित्सक निरन्तर निगरानी रखते हैं।

9- पशुओं की सर्वप्रथम स्वास्थ्य जाँच एवं पंजीकरण अनिवार्य किया गया है तथा पशुओं को टैग के माध्यम से पहिचान की जाती है, पशुओं की अचानक मृत्यु हो जाने पर ई0डी0 सी0 के पर्यावरण मित्रो पशु चिकित्सको द्वारा निरीक्षण के पश्चात ग्राम प्रधान, यूनियन अध्यक्ष, पशुचिकित्सक, तथा ई0 डी0 सी0 द्वारा पंचनामा के पश्चात जंगल में गहरे गढडे में पशु के शव को शव कवरके साथ मिटटी में दफनाया जाता है तथा पर्यावरण मित्रो द्वारा 15 दिनों तक निरीक्षण भी किया जाता है।

10- पशुओं की देख रेख हेतु ई0 डी0 सी0 कार्यक्रम में सी0 सी0 टी0 बी0 कैमरे भी लगाये गये हैं, तथा यात्रा मार्ग पर 3 चैक पोस्ट भी बनाये गये हैं, जिसमें कमश 5, 3.5, कर्मचारी नियुक्त किये गये हैं। तथा पशु कुरतापर रोक हेतु स्थान - स्थान पर साइन बोर्ड भी लगाये गये हैं पशुपालन विभाग के दल और ई0 डी0 सी0 द्वारा समय - समय पर पशुकुरता पर पशु स्वामियो से वार्ता भी की जाती है जिसके अन्तर्गत पशुकुरता करने वाले पशु संचालको के पंजीकरण निरस्त करने तथा घाटी में संचालन से हटाने का भी प्राविधान है।

11- महोदय यात्रा वर्ष 2024 में ई0डी0 सी0 द्वारा लगभग 22 हजार वोरु मे गार्वेज एकत्रित किया गया तथा विभिन्न स्थानो से धोडा खच्चरो के माध्यम से दुलान एवं डमिंग वार्ड में पृथकीकरण के पश्चात बोतलो का कश तथा अन्य गार्वेज को नगर पालिका जोशीगठको रिसाइकिलिंग के लिए भेजा गया जिस कारण वर्तमान समय में सम्पूर्ण यात्रा क्षेत्र पुलना से लेकर फूलों की घाटी, श्री हेमकुण्डसाहिब लोकपाल पूर्णत साफ है तथा धोडे खच्चरो की लोड के गढडे भी खाली करवा दिये गये हैं, जिससे भविष्य में कार्य सुगमता से प्रारम्भ किया जा सके।

ह/ -इको विकास सगिति भ्यूडार

प्रमाणित

अपर मुख्य अधिकारी  
जिला पंचायत चमोली